

High Court of Karnataka,
Bengaluru,
Dated 21st April 2022

NOTIFICATION NO.HCBB – 107 / 2022

In modification of earlier Notification No. HCBB– 95/2022 dated 6th April 2022, the sittings of Hon'ble the Chief Justice and the Hon'ble Judges in the Principal Bench at Bengaluru are arranged in the Court Halls as mentioned below from Monday the 23rd May 2022.

Sl. No.	Name of the Hon'ble Judges	Court Hall Nos.
1	Hon'ble The Chief Justice	1
2	Hon'ble Mr. Justice Alok Aradhe	2
3	Hon'ble Mr. Justice B.Veerappa	3
4	Hon'ble Mr. Justice G.Narendar	4
5	Hon'ble Mr. Justice P.S.Dinesh Kumar	5
6	Hon'ble Mr. Justice K.Somashekar	6
7	Hon'ble Dr. Justice H.B.Prabhakara Sastry	9
8	Hon'ble Mr. Justice S.G.Pandit	11
9	Hon'ble Mr. Justice B.M.Shyam Prasad	13
10	Hon'ble Mr. Justice S.Sunil Dutt Yadav	14
11	Hon'ble Mr. Justice Mohammad Nawaz	15
12	Hon'ble Mr. Justice H.T.Narendra Prasad	16
13	Hon'ble Mr. Justice H.P.Sandesh	17
14	Hon'ble Mr. Justice S.R.Krishna Kumar	19
15	Hon'ble Mr. Justice Ashok S. Kinagi	20
16	Hon'ble Mr. Justice Suraj Govindaraj	21
17	Hon'ble Mr. Justice Sachin Shankar Magadum	22

18	Hon'ble Mr. Justice N.S.Sanjay Gowda	23
19	Hon'ble Ms. Justice Jyoti Mulimani	24
20	Hon'ble Mr. Justice R.Nataraj	25
21	Hon'ble Mr. Justice Hemant Chandangoudar	26
22	Hon'ble Mr. Justice M.Nagaprasanna	27
23	Hon'ble Mr. Justice E.S.Indiresh	28
24	Hon'ble Mr. Justice Ravi V. Hosmani	29
25	Hon'ble Mr. Justice Shivashankar Amarannavar	30
26	Hon'ble Mr. Justice Hanchate Sanjeevkumar	31
27	Hon'ble Mr. Justice P.N.Desai	32
28	Hon'ble Ms. Justice J.M.Khazi	33
29	Hon'ble Mr. Justice Anant Ramanath Hegde	34
30	Hon'ble Mrs. Justice K.S.Hemalekha	35

By Order of Hon'ble The Chief Justice

Sd/-

**(K.S.Bharath Kumar)
Registrar (Judicial)**

Date: 21.04.2022

HIGH COURT OF KARNATAKA AT BENGALURU

ARRANGEMENT OF SITTINGS OF HON'BLE THE CHIEF JUSTICE AND THE HON'BLE JUDGES WITH SUBJECTS ASSIGNED TO THEIR LORDSHIPS WITH EFFECT FROM MONDAY THE 23RD MAY 2022

Priority will be given to old cases

Part A

Sl. No.	SITTINGS AND SUBJECTS	Remarks
1	<p>Hon'ble The Chief Justice & Hon'ble Mr. Justice Ashok S. Kinagi</p> <p>All WPs (PIL)</p> <p>WP Green Bench, WP arising under Laws relating to Pollution Control, Environment Protection Act, and Rules framed there under and all other Laws relating to Environment</p> <p>- Preliminary Hearing, Orders and Final Hearing</p> <p>Writ Appeals of the year 2022</p> <p>- Admission, Orders and Final Hearing</p> <p>CCC (Civil and Criminal) of the year 2022</p> <p>- Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>
2	<p>Hon'ble The Chief Justice (Friday at 2.30 PM)</p> <p>Civil Miscellaneous Petitions seeking appointment of Arbitrators under Section 11 of the Arbitration and Conciliation Act, 1996</p>	<p>Physical hearing / Video Conferencing (optional)</p>
3	<p>Hon'ble Mr. Justice Alok Aradhe & Hon'ble Ms. Justice J.M.Khazi</p> <p>Writ Appeals from the year 2017 to 2021</p> <p>- Admission, Orders and Final Hearing</p>	<p>Physical hearing / Video Conferencing (optional)</p>

	<p>Writ Petitions challenging the vires of Act, Rules and Statutory Regulations - Preliminary Hearing, Orders and Final Hearing</p> <p>Writ Petitions pertaining to Professional Courses in Medical, Dental, Engineering – Fee Structure and Seat Matrix - Preliminary Hearing, Orders and Final Hearing</p> <p>Writ Petitions (Edn-Med-Adm) - Preliminary Hearing, Orders and Final Hearing</p> <p>MFAs of all categories (except LAC & MV) - Admission, Orders and Final Hearing</p> <p>Miscellaneous Second Appeals (PMLA) (Division Bench matters) - Admissions, Orders and Final Hearing</p> <p>RERA Appeals - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	
<p>4</p>	<p>Hon’ble Mr. Justice B.Veerappa & Hon’ble Mrs. Justice K.S.Hemalekha</p> <p>MFA (MV and LAC) - Admission, Orders and Final Hearing</p> <p>Writ Appeals upto 2016 - Admission, Orders and Final Hearing</p> <p>WP (S-CAT) - Preliminary Hearing, Orders and Final Hearing</p> <p>Writ and Civil Referred Cases - Admissions, Orders and Final Hearing</p> <p>Writ Petitions (Lokayukta) - Preliminary Hearing, Orders and Final Hearing</p> <p>CCC (Civil and Criminal) upto 2021 - Admission, Orders and Final Hearing</p>	<p>Physical hearing / Video Conferencing (optional)</p>

	<p>WP (HC) - Preliminary Hearing, Orders and Final Hearing</p> <p>Original Side Appeals, Company Appeals u/s 10(F) of the Companies Act - Preliminary Hearing/Admissions, Orders and Final Hearing</p> <p>Execution First Appeals and Execution Second Appeals (Division Bench Matters) - Admissions, Orders and Final Hearing</p> <p>Specially assigned matters</p>	
5	<p>Hon'ble Mr. Justice G.Narendar & Hon'ble Mr. Justice P.N.Desai</p> <p>Regular First Appeals - Admission, Orders and Final Hearing</p> <p>WP (S-KSAT) - Preliminary Hearing, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>
6	<p>Hon'ble Mr. Justice P.S.Dinesh Kumar & Hon'ble Mr. Justice Anant Ramanath Hegde</p> <p>All Division Bench Tax matters - Admission, Orders and Final Hearing</p> <p>All Writ Petitions and Civil matters not assigned to any other Division Benches - Admission, Orders and Final Hearing</p> <p>Arbitration matters, Commercial Appeals and Commercial Applications - Preliminary Hearing / Admissions, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>

<p>7</p>	<p>Hon'ble Mr. Justice P.S.Dinesh Kumar (Friday at 2.30 PM)</p> <p>Writ Petitions filed by Judicial Officers and Members of the staff of High Court & District/Trial Courts - Preliminary Hearing, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>
<p>8</p>	<p>Hon'ble Mr. Justice K.Somashekar & Hon'ble Mr. Justice Shivashankar Amarannavar</p> <p>Criminal Appeals (Division Bench matters) - Admission, Orders and Final Hearing</p> <p>Criminal Referred cases - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>
<p>9</p>	<p>Hon'ble Dr.Justice H.B.Prabhakara Sastry</p> <p>Criminal Revision Petitions - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>
<p>10</p>	<p>Hon'ble Mr. Justice S.G.Pandit</p> <p>WP (GM) - Preliminary Hearing, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>
<p>11</p>	<p>Hon'ble Mr. Justice B.M.Shyam Prasad</p> <p>WP (CS and SC/ST) - Preliminary Hearing, Orders and Final Hearing</p>	<p>Physical hearing / Video Conferencing (optional)</p>

	<p>MFAs of all categories (except MV and WC/ECA) - Admission, Orders and Final Hearing</p> <p>Civil Miscellaneous Petitions seeking appointment of Arbitrators under Section 11 of the Arbitration and Conciliation Act, 1996 -Admission, Orders and Final Hearing</p> <p>Writ Petitions of the category not specifically assigned to any Bench for – Preliminary Hearing/Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	
12	<p>Hon'ble Mr.Justice S.Sunil Dutt Yadav</p> <p>WP (Service) - Preliminary Hearing, Orders and Final Hearing</p> <p>SPECIAL COURT CONSTITUTED FOR DECIDING CRIMINAL MATTERS FILED IN THE HIGH COURT (ALL BENCHES) WHERE THE MEMBERS OF THE STATE OR CENTRAL LEGISLATURE ARE ACCUSED</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>
13	<p>Hon'ble Mr. Justice Mohammad Nawaz</p> <p>Criminal Appeals - Admission, Orders and Final Hearing</p> <p>Criminal Petitions U/s 407 of Cr.P.C - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>

<p>14</p>	<p>Hon'ble Mr. Justice H.T.Narendra Prasad</p> <p>MFA (MV and WC/ECA) from 2018 onwards - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>
<p>15</p>	<p>Hon'ble Mr. Justice H.P.Sandesh</p> <p>Criminal Petitions U/s 438 and 439 of Cr.P.C - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>
<p>16</p>	<p>Hon'ble Mr. Justice S.R.Krishna Kumar</p> <p>Regular First Appeals - Admission, Orders and Final Hearing</p> <p>Intellectual Property Rights Cases including Referred Original Suits -Admission, Orders and Final Hearing</p> <p>Execution First Appeals and Execution Second Appeals (Single Judge matters) - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>
<p>17</p>	<p>Hon'ble Mr. Justice Ashok S. Kinagi (Friday at 2.30 PM)</p> <p>Writ Petition (GM-CPC)</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>

<p>18</p>	<p>Hon'ble Mr. Justice Suraj Govindaraj</p> <p>WPs (LA and BDA) - Preliminary Hearing/Admission, Orders and Final Hearing</p> <p>All Company matters - Preliminary Hearing/Admission, Orders and Final Hearing</p> <p>Arbitration Petition – Interim Measure, Arbitration Petition (Enforcement of Foreign Arbitral Award) and Commercial Suit - Preliminary Hearing/Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>
<p>19</p>	<p>Hon'ble Mr. Justice Sachin Shankar Magadum</p> <p>WP (GM-CPC) - Preliminary Hearing, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>
<p>20</p>	<p>Hon'ble Mr. Justice N.S.Sanjay Gowda</p> <p>WPs (LR and KLR) - Preliminary Hearing, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>
<p>21</p>	<p>Hon'ble Ms. Justice Jyoti Mulimani</p> <p>WP (Labour, L-KSRTC and S-KSRTC) - Preliminary Hearing, Orders and Final Hearing</p> <p>MSA and CRP - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>

<p>22</p>	<p>Hon'ble Mr. Justice R.Nataraj</p> <p>WP (LB) - Preliminary Hearing, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>
<p>23</p>	<p>Hon'ble Mr. Justice Hemant Chandangoudar</p> <p>WP (KEB, KLRA, ULC, Cinema, MV, Excise, KVOA, APMC and HRC) - Preliminary Hearing, Orders and Final Hearing</p> <p>Criminal Petitions (U/s 482 of Cr.P.C) and Writ Petition filed u/Art. 226 & 227 of the Constitution of India r/w Section 482 Cr.P.C. upto 2019 - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>
<p>24</p>	<p>Hon'ble Mr. Justice M.Nagaprasanna</p> <p>Criminal Petitions (U/s 482 of Cr.P.C) and Writ Petition filed u/Art. 226 & 227 of the Constitution of India r/w Section 482 Cr.P.C. from 2020 onwards - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>
<p>25</p>	<p>Hon'ble Mr. Justice E.S.Indiresh</p> <p>WP (Tax and Education) - Preliminary Hearing, Orders and Final Hearing</p> <p>Civil Petitions - Preliminary Hearing/Admission, Orders and Final Hearing</p>	<p>Physical hearing / Video Conferencing (optional)</p>

	<p>RPFC, HRRP and LRRP - Admission, Orders and Final Hearing</p> <p>Probate and Succession matters and TOS - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	
26	<p>Hon'ble Mr. Justice Ravi V. Hosmani</p> <p>Regular Second Appeals - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>
27	<p>Hon'ble Mr. Justice Hanchate Sanjeevkumar</p> <p>MFA (MV and WC/ECA) upto 2017 - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>
28	<p>Hon'ble Mr. Justice Anant Ramanath Hegde (Friday at 2.30 PM)</p> <p>Writ Petition (GM)</p>	<p>Physical hearing / Video Conferencing (optional)</p>

Part - B

Hon'ble the Chief Justice and Hon'ble Judges sitting in Division Benches will take up matters whenever Their Lordships sit Single:

Sl. No.	Names of the Hon'ble Judges	Subjects
1	Hon'ble The Chief Justice	CMP
2	Hon'ble Mr. Justice Alok Aradhe	Misc. First Appeal (MV)
3	Hon'ble Mr. Justice B.Veerappa	Writ Petition (GM-CPC)
4	Hon'ble Mr. Justice G.Narendar	Writ Petition (GM)
5	Hon'ble Mr. Justice P.S.Dinesh Kumar	Writ Petitions filed by Judicial Officers and Members of the staff of High Court & District/Trial Courts
6	Hon'ble Mr. Justice K.Somashekar	Criminal Appeals
7	Hon'ble Mr. Justice Ashok S. Kinagi	Writ Petition (GM-CPC)
8	Hon'ble Mr. Justice Shivashankar Amarannavar	Regular Second Appeals
9	Hon'ble Mr. Justice P.N.Desai	Criminal Revision Petitions
10	Hon'ble Ms. Justice J.M.Khazi	Regular Second Appeals
11	Hon'ble Mr. Justice Anant Ramanath Hegde	Writ Petition (GM)
12	Hon'ble Mrs. Justice K.S.Hemalekha	Writ Petition (GM)

NOTES:

1. **Memos for urgent Preliminary Hearing/Admission, Orders and Hearing shall be moved by the Advocates/party-in-persons as per the SOP dated 3rd February 2022.**
2. In case of following newly filed cases, memo for posting will not be entertained. The same shall be listed automatically as notified:
 - (a) **All Criminal Petitions U/s 438, 439 and 482 of Cr.P.C., Writ Petitions under Article 226 r/w Sec. 482 of Cr.P.C, Criminal Revision Petitions and Criminal Appeals – 4th day from the date of filing.**
 - (b) **All Writ Petitions and Writ Appeals – 5th day from the date of filing.**
 - (c) **All Civil matters – 5th day from the date of filing.**

(The General Holidays shall be excluded for counting the days)
3. No case will be entertained at the residence of the Hon'ble Judges without the specific order of Hon'ble the Chief Justice and in case Hon'ble the Chief Justice is not available, the next Senior most Judge available.
4. All Advocates shall strictly follow the Rules relating to wearing of masks and maintaining social distancing.

By Order of Hon'ble The Chief Justice

Sd/-

**(K.S.Bharath Kumar)
Registrar (Judicial)**

Date: 21.04.2022

**STATEMENT OF CRIMINAL APPEALS AGAINST CONVICTION
WHERE ACCUSED ARE IN JAIL (DIVISION BENCH)
AT THE STAGE OF HEARING**

SL. NO.	CASE NO.	ADVOCATE FOR APPELLANT	ADVOCATE FOR RESPONDENT
1	CRLA. 1065/2014 C/W 11/2015, 1136/2017	M. NAGESHA AND RAVICHANDRA	SPP
2	CRLA. 441/2015 C/W 1055/2015	RAJENDRA C. DESAI	SPP
3	CRLA.102/2016	NAGENDRA KOLAR (PARTY-IN-PERSON)	SPP
4	CRLA 248/2016 C/W CRLA 372/2016 CRLA 36/2016	SPP SPP DEEPAK NARAJJI	G.R. SHESHADRI G.R. SHESHADRI SPP
5	CRLA.453/2016	CHANDRASHEKAR.R.P	SPP
6	CRLA 736/2016 C/W CRLA 587/2016, CRLA 588/2016	RASHMI JADHAV KEMPARAJU	SPP SPP
7	CRLA 833/2016 C/W 665/2016, 641/2016 943/2020	GURURAJ KULAKARNI	SPP
8	CRLA 879/2016 C/W 2118/2016	UDAYKUMAR H.B.	SPP
9	CRLA 898/2016 C/W CRLA 1631/2016	SATISH R GIRJI SPP	SPP SATISH R GIRJI
10	CRLA 926/2016	PRABHU GOWDA B. TUMBIGI	SPP
11	CRLA 1007/2016 C/W CRLA 1163/2016, CRLA 1753/2016	NISHIT KUMAR SHETTY	SPP
12	CRLA 1315/2016	M.R. NANJUNDA GOWDA	SPP

13	CRLA 1331/2016	SUNIL	SPP
14	CRLA 1454/2016	A.N. RADHAKRISHNA	SPP
15	CRLA 1482/2016	RAM SINGH	SANTHOSH KUMAR M B
16	CRLA 1715/2016	SRINIVAS K.N.	SPP
17	CRLA 1866/2016	DILRAJ J ROHIT SEQUEIRA	SPP
18	CRLA 2007/2016	ERAPPA REDDY M	SPP
19	CRLA 2067/2016	VASANTHAPPA	SPP
20	CRLA 5/2017	DILRAJ J. ROHIT	SPP
21	CRLA 141/2017	HANUMANTHARAYA C.H.	SPP
22	CRLA 253/2017 C/W CRLA 1806/2017	R.B. DESHPANDE	SPP
23	CRLA 268/2017	N.R. KRISHNAPPA	SPP
24	CRLA 310/2017	A.M. SURYAPRAKASH	SPP
25	CRLA 312/2017 C/W CRLA 1477/2017, CRLA 489/2018, CRLA 672/2018,	NANDISH PATIL	SPP
26	CRLA 392/2017 C/W CRLA 400/2017	DEEPAK J.	SPP
27	CRLA 473/2017	R. KIRAN	
28	CRLA 493/2017	SUBRAMANYA P.D.	SPP

29	CRLA 516/2017	LEELADHARA H.P.	SPP
30	CRLA 632/2017	GOPALA KRISHNA MURTHY	SPP
31	CRLA 806/2017 C/W CRLA 801/2017 CRLA 807/2017	H.P. UNIQUE	SPP
32	CRLA 922/2017, C/W 1061/2017	RAGHAVENDRA K. & KRISHNAPPA N.R.	SPP
33	CRLA 1007/2017	NISHITH KUMAR SHETTY	SPP
34	CRLA 1053/2017	I.S. PRAMOD CHANDRA	SPP
35	CRLA 1054/2017	R.B. DESHPANDE	SPP
36	CRLA 1061/2017	N.R. KRISHNAPPA	SPP
37	CRLA 1079/2017	CHETHAN B. ANGADI	SPP
38	CRLA 1121/2017	KRISHNAPPA N.R.	SPP
39	CRLA 1150/2017	S TAJ	SPP
40	CRLA 1156/2017	LETHIF B	SPP
41	CRLA 1206/2017 C/W 820/2017	TOMY SEBASTIAN ASSTS. & BHARATHKUMAR V.	SPP
42	CRLA 1224/2017	VISHWANATHA POOJARY K.	SPP
43	CRLA 1226/2017	A.N. RADHA KRISHNA	SPP
44	CRLA 1249/2017	SHIVA PRASAD S.	SPP
45	CRLA 1256/2017	SUNIL	SPP

46	CRLA 1274/2017	P. PRASANNA KUMAR	SPP
47	CRLA 1372/2017	C.H. HANUMANTHARAYA	SPP
48	CRLA 1374/2017	C R RAGHAVENDRA REDDY, SIVAMANITHAN S	SPP
49	CRLA 1450/2017	SACHIN B.S.	SPP
50	CRLA 1463/2017 C/W CRLA 1221/2018	C.H.HANUMANTHARAYA	SPP
51	CRLA 1482/2017 C/W 1269/2017, 1270/2017, 1271/2017.	GANESH KUMAR R.	SPP
52	CRLA 1610/2017	C.H. HANUMANTHARAYA	SPP
53	CRLA 1641/2017	DR J S HALASHETTI	SPP
54	CRLA 1706/2017	SUNIL	SPP
55	CRLA 1737/2017 C/W 1805/2017	SIDDAMALLAPPA P.M.	SPP
56	CRLA 1962/2017	VEERANNA G. TIGADI	SPP
57	CRLA 1979/2017 C/W 2140/2017, 2001/2017, 2045/2017.	RAHUL RAI K.	SPP
58	CRLA 2072/2017	M R C MANOHAR	SPP
59	CRLA 2022/2017	KRISHNAPPA N R	SPP
60	CRLA 2170/2017	A H BHAGAVAN	SPP

61	CRLA 96/2018	SOHANI HOLLA	SPP
62	CRLA 117/2018	VISHWANATH POOJARI	SPP
63	CRLA 142/2018	JAVEED S.	SPP
64	CRLA 208/2018	M.R. NANJUNDA GOWDA	SPP
65	CRLA 254/2018	M. SHARASS CHANDRA	SPP
66	CRLA 269/2018	SHIVAPRASAD Y.S.	SPP
67	CRLA 272/2018	VEERANNA G. TIGADI	SPP
68	CRLA 277/2018 C/W CRLA 372/2018 CRLA 1540/2018	SIRAJUDDIN AHMED	SPP
69	CRLA 427/2018	SHAIKH SAOUD	SPP
70	CRLA 444/2018	N.R. KRISHNAPPA	
71	CRLA 504/2018 C/W CRLA 570/2018 CRLA 1982/2016	RAGHAVENDRA K H V MANJUNATHA	SPP
72	CRLA 516/2018	CHANDRASHEKARA K A	SPP
73	CRLA 625/2018	ADINARAYAN	SPP
74	CRLA 843/2018	M. SHASHIDHARA	SPP

75	CRLA 988/2018 C/W CRLA 886/2019 CRLA 837/2019	P.P. HEGDE CHANDRAHASA RAI	SPP SPP
76	CRLA 1026/2018	SUNIL	SPP
77	CRLA 1156/2018, C/W 1049/2018	LATHIF B & SACHIN B.S.	SPP
78	CRLA 1163/2018	MOHAN KUMAR	SPP
79	CRLA 1168/2018	RAVI B. NAIK ASSOCIATES	SPP
80	CRLA 1268/2018	JAVEED S.	SPP
81	CRLA 1297/2018 C/W 1291/2020	H.P. UNIQUE	SPP
82	CRLA 1304/2018 C/W 1305/2018	VEERANNA G. TIGADI	SPP
83	CRLA. 1339/2018	S. BALAKRISHNAN	SPP
84	CRLA 1476/2018	MANJUNATHA G.	SPP
85	CRLA 1532/2018	G.M. SRINIVAS REDDY	SPP
86	CRLA 1584/2018 C.W CRLA 1069/2019	B LETHIF, NASIR ALI	SPP
87	CRLA 1736/2018 C/W 1349/2018	RANGANATH REDDY R VENKATA REDDY S K	SPP
88	CRLA 1873/2018 C/W CRLA 4/2018	NARAYANASWAMY H R	SPP
89	CRLA 2119/2018	C.H. HANUMANTHARAYA	SPP

90	CRLA 2122/2018	SUDHARSHAN L.	SPP
91	CRLA 2273/2018	KRISHNAPPA N.R.	SPP
92	CRLA 2291/2018	KRISHNAPPA N.R.	SPP
93	CRLA 2299/2018	M/S H.P. UNIQUE	SPP
94	CRLA 56/2019	MOHAN KUMAR	SPP
95	CRLA 67/2019	KAPIL DIXIT	SPP
96	CRLA 116/2019	M.V. CHARATI	SPP
97	CRLA 302/2019	KAPIL DIXIT	SPP
98	CRLA 311/2019 C/W CRLA 512/2019 CRLA 506/2019 CRLA 398/2021	R. GEETA VEERANNA	SPP
99	CRLA 347/2019	JAGADEESH GOUD PATIL	SPP
100	CRLA 410/2019	RASHMI JADHAV	SPP
101	CRLA 487/2019 C/W 821/2019 1050/2019 1272/2019	H.C. HANUMAI AH	SPP
102	CRLA 555/2019	SURAJ PATIL	SPP
103	CRLA 573/2019	N.R. KRISHNAPPA	SPP
104	CRLA 580/2019	HALEEMA AMEEN	SPP

105	CRLA 712/2019	PRASAD B.S.	SPP
106	CRLA 728/2019	SURESH H.S.	SPP
107	CRLA 833/2019 C/W 904/2019 593/2019 617/2019	MOHAN KUMAR	SPP
108	CRLA 882/2019 C/W CRLA 652/2019 CRLA 884/2019 CRLA 823/2019 CRLA 1011/2019	RAGHAVENDRA K.	SPP
109	CRLA 981/2019	NAGARAJA REDDY D.	SPP
110	CRLA 1001/2019 C/W 352/2020 1296/2021	PRAVEEN C.	SPP
111	CRLA 1089/2019	VENKATESH P. DALWAI	SPP
112	CRLA 1218/2019 C/W CRLA 924/2019, 1517/2019	VIRUPAKSHAI AH P.H.	SPP
113	CRLA 1307/2019 C/W 1305/2019, 1035/2020, 1350/2019	MOHAN KUMAR	SPP
114	CRLA 1617/2019 C/W CRLA 2211/2018 CRLA 2212/2018 CRLA 967/2019	SHANKARAPPA S	SPP
115	CRLA 1845/2019	TIGADI VEERANNA GADIGEPPA	SPP

116	CRLA 1890/2019 C/W 1841/2019	M.R. NANJUNDA GOWDA	SPP
117	CRLA 1920/2019	GADILINGAPPA G.M.	SPP
118	CRLA 1952/2018	R.B. DESHPANDE	SPP
119	CRLA 1955/2019	BADRUNNISA	SPP
120	CRLA 1977/2019	M. SHASHIDHAR	SPP
121	CRLA 1946/2019	M. SHASHIDHAR	SPP
122	CRLA 1994/2019 C/W CRLA 1918/2019	DINESHKUMAR RAO K	SPP
123	CRLA 24/2020	G.M. ANAND	SPP
124	CRLA 385/2020 C/W 1658/2019	RANGANATH S. JOIS	SPP
125	CRLA 420/2020	HANUMANTHARAYA C.H.	SPP
126	CRLA 723/2020	DALWAI VENKATESH	--
127	CRLA 728/2020	AJAY KADKOL T.	SPP
128	CRLA 1034/2020	MOHANKUMARA D.	SPP
129	CRLA 1072/2020	JAVEED S.	SPP
130	CRLA 1196/2020	DALWAI VENKATESH	SPP
131	CRLA 54/2021 C/W 53/2021 1068/2021	VISHNUMURTHY	SPP

132	CRLA 109/2021	YOGESH MANOHAR DESAI	SPP
133	CRLA 116/2021	RAGHAVENDRA REDDY	SPP
134	CRLA 191/2021	VEERANNA G. TIGADI	SPP
135	CRLA 237/2021		
136	CRLA 261/2021	SAMPANGI RAMAIAH N.S.	SPP
137	CRLA 264/2021	SAMPANGI RAMAIAH N.S.	SPP
138	CRLA 366/2021	M.Y. SREENIVASAN	SPP
139	CRLA 398/2021	N.R. KRISHNAPPA	SPP
140	CRLA 442/2021	VIJAYA SHEKARA GOWDA V	SPP
141	CRLA 466/2021	SUBRAMANYA H V	SPP
142	CRLA 599/2021	MOHAN KUMAR D.	SPP
143	CRLA 646/2021	NAGABHUSHAN REDDY	SPP
144	CRLA 1008/2021 C/W CRL.R.C. 7/2018	N.S. SAMPANGIRAMAIAH	SPP
145	CRLA 1012/2021	SAMPANGI RAMAIAH N S	SPP
146	CRLA 1712/2021 C/W 1074/2021	SUNIL KUMAR B.N.	SPP
147	CRLA 433/2022	R. KIRAN	SPP

**STATEMENT OF CRIMINAL APPEALS - ACQUITTAL
(DIVISION BENCH) AT THE STAGE OF HEARING**

SL. NO.	CASE NO.	ADVOCATE FOR APPELLANT	ADVOCATE FOR RESPONDENT
1	CRLA 308/2015	SPP	S. SHANKARAPPA
2	CRLA 573/2015 C/W CRLA 1003/2015	VISHNUMURTHY SPP	N. UDAYA KUMAR SPP
3	CRLA 823/2015		SUBRAMANYA
4	CRLA 1113/2015	S B PAVIN	SPP FOR R-1
5	CRLA 1190/2015	M.T. RANGASWAMY	SPP
6	CRLA 117/2016	SPP	A.N. RADHA KRISHNA
7	CRLA 224/2016 C/W 223/2016, 1131/2015	SPP	S. SHANKARAPPA
8	CRLA 372/2016 C/W 36/2016 248/2016	SPP	G.R. SHESHADRI
9	CRLA 579/2016	SPP	Y.M. SHIVAMURTHY
10	CRLA 581/2016	SPP	K.J. GOPI
11	CRLA 651/2016	SPP	N. JAGADEESH BALIGA
12	CRLA 755/2016	SPP	SACHIN B.S.
13	CRLA 761/2016	SPP	--
14	CRLA 832/2016	SPP	K.P. PUTTARAJU
15	CRLA 877/2016	SPP	B.S. PRASAD
16	CRLA 973/2016	SPP	V. RAJANNA
17	CRLA 1024/2016	SPP	PRATHEEP K.C.
18	CRLA 1042/2016	SPP	R.B. DESHPANDE
19	CRLA 1051/2016	SPP	--
20	CRLA 1055/2016 C/W 551/2016	SPP	RAJARAM SOORYAM BAIL

21	CRLA 1107/2016	SPP	P. RAVI
22	CRLA 1215/2016	SPP	B.M. SIDDAPPA
23	CRLA 1222/2016	SPP	HAREESH BHANDARY
24	CRLA 1256/2016	SPP	SHIVAKUMAR S.D.
25	CRLA 1260/2016	SPP	R.B. DESHPANDE
26	CRLA 1289/2016	SPP	K.S. GANESHA
27	CRLA 1307/2016	SPP	--
28	CRLA 1529/2016	SPP	G.T. GIREESHA
29	CRLA 1534/2016	SPP	SHAIKH SAOUD
30	CRLA 1535/2016	SPP	S.S. ZULAPI
31	CRLA 1548/2016	SPP	B.M. LOKESH
32	CRLA 1633/2016	SPP	M. RAJA
33	CRLA 1676/2016	SPP	S.N. SAMEER
34	CRLA 2003/2016	MANJUNATH B.R.	SPP
35	CRLA 2031/2016	SPP	S.R. HEMANTH KUMAR
36	CRLA 2034/2016	SPP	K.S. HARISH
37	CRLA 2075/2016	SPP	R.B. DESHPANDE
38	CRLA 2116/2016	SPP	G.B. SHARATH GOWDA
39	CRLA 2139/2016	SPP	R.B. DESHPANDE
40	CRLA 2186/2016	SPP	GIRISH B.N.
41	CRLA 2190/2016	SPP	JAVEED
42	CRLA 369/2017	SPP	A.N. RADHAKRISHNA
43	CRLA 559/2017	SPP	M.R. NANJUNDE GOWDA
44	CRLA 583/2017	SPP	BHOJARAJU
45	CRLA 793/2017	SPP	SUDHANVA D.S.
46	CRLA 1240/2017	SPP	OMKAR K.B.
47	CRLA 88/2021 C/W 451/2020	GIREESH J.T.	SPP
48	CRLA 976/2020	SPP	B.S. BASAVARAJU
49	CRLA 1012/2020	SPP	VINITHA P.C.

**STATEMENT SHOWING LIST OF CASES PENDING FOR HEARING IN
RFA MATTERS PERTAINING TO DIVISION BENCH**

SL. NOS.	CASE NUMBERS	ADVOCATE FOR APPELLANTS	ADVOCATE FOR RESPONDENTS
1.	RFA 5/2007	PADUBIDRI RAGHAVENDRA RAO	G.K.V MURTHY, FOR R-1 KUMAR & KUMAR, FOR R-2 & R-3.
2.	RFA 1623/2007	SANJAY NAIR	V.F KUMBAR & R.P HEGDE FOR R-4, BIPIN HEGDE FOR R-3, SERVICE OF NOTICE TO R-1 & R-2 IS HELD SUFFICIENT
3.	RFA 1856/2007	T N RAGHUPATHY (NOC) K SOMASHEKAR REDDY	VIJAY KRISHNA BHAT M FOR FOR C/R1(F) VIJAYA KRISHNA BHAT FOR R1(A-F)
4.	RFA 245/2008	SUDHARSHANA REDDY & ASSOCIATES VIVEK HOLLA (NOC)	M SHIVAPRAKASH P S RAMU RAO FOR C/R (CP NO 190/2008) [CAVEAT RETURNED WITH OFFICE OBJNS]
	Connected With RFA.CROB 29/2008 IN RFA 245/2008	M SHIVAPRAKASH B R MURALIDHARA	M/S HOLLA & HOLLA VIVEK HOLLA , R V BURLI & RAJENDRA
5.	RFA 641/2008	ALLAH BAKASH M (NOC) B S GURUDATH S SUBHASH KUMAR & KUMAR	GANAPATHI BHAT R B SADASHIVAPPA FOR PROPOSED IMPEADING RESPDT (NOC) K P BHUVAN FOR PROPOSED IMPEADING RESPDT
6.	RFA 849/2008	FARAH FATHIMA LATHA M SHETTY M/S SHETTY & HEGDE ASSTS	NAYANTARA URS NANDISH PATEL PARIKSHIT SINGH FOR C/R [CP NO-510/2008]
	Connected With RFA 847/2008	FARAH FATHIMA LATHA M SHETTY SHETTY & HEGDE ASSTS	AMARCHAND & MANGALDAS NAYANTARA URS, NANDISH PATEL
	Connected With RFA 848/2008	FARAH FATHIMA LATHA M SHETTY SHETTY & HEGDE ASSOCIATES	AMARCHAND & MANGALDAS SURESH A SHROFF & CO
7.	RFA 1206/2008	R B SADASIVAPPA B S SHANKARANARAYAN A R PARIMALA SHUBHA SHANKAR	D R RAVI SHANKAR LEX NEXUS FOR R1-R4 V B SHIVA KUMAR FOR C/R5 [CP NO 868/08]

			R6-P MANJUNATH SD MOHAN BHAT BY M/S R M N LEGAL, ADV FOR APPLICANT ON IA 1/17
8.	RFA 1238/2008	RAGHAVENDRA A KULKARNI	VIKAS MAHENDRA FOR KEYSTONE PARTNERS (NOC) ARVIND KAMATH FOR ALMT LEGAL FOR RESPDT
	Connected With		
	RFA 1251/2008	RAGHAVENDRA A KULKARNI	BRIJESH CHANDER GURU FOR R1 ARAVIND KAMATH BY ALMT LEGAL FOR R2
	Connected With		
	RFA 1252/2008	RAGHAVENDRA A KULKARNI	BRIJESH CHANDER GURU FOR R1 ARAVIND KAMATH BY ALMT LEGAL FOR R2
	Connected With		
	RFA.CROB 5/2012 IN RFA 1238/2008	ARVIND KAMATH M/S ALMT LEGAL	RAGHAVENDRA A KULKARNI FOR R1-R4
9.	RFA 1319/2008	A V GANGADHARAPPA G RAVISHANKAR A V G ASSOCIATES	R S GUPTA FOR C/R1-4 [CP NO 849/2008] (R5 & R6 ARE MINORS REPTD BY THEIR MOTHER R2) A SAMPATH FOR R1-R4 T N RAGHUPATHY FOR R1-R6
10.	RFA 1325/2008	I G GACHCHINAMATH	ARUN A GADAG SREEVATSA ASSOCIATES
	Connected With		
	RFA 743/2010	M/S SREEVATSA ASSOCIATES ARUN A GADAG BHARATH, KAVITHA & SMILEY G	I G GACHCHINAMATH
11.	RFA 447/2009	B S SACHIN FOR A1(A-D)	SHEELA ANISH FOR R1 & R2
12.	RFA 1097/2009	S V SHASTRI & RAVINDRANATH K M GOVINDARAJU S V SHASTRI FOR A2(1-3)	SANKET M YENAGI FOR C/R2 (CP NO 912/09) V/O DTD 04/02/2010 ADV FOR C/R2 UNDERTAKES TO FILE THE VAKALATH FOR R1 (VK NOT FILED) M S PRAKASH FOR R2 GANAPATHI BHAT BY M/S KUMAR & BHAT FOR R1 & R2 (NOC) J M ANIL KUMAR FOR R3 TO R5 K SUMAN FOR PROPOSED R3- R5 (NOC)

13.	RFA 1279/2009	S LAKSHMINARAYANA REDDY & K NARAYANA SWAMY FOR LRS OF DECD APPELLANT SOUTHERN LAW ASSOCIATES D C JAGADEESH	D N MANJUNATH FOR C/R1 TO 3 [CP 980/09]
	Connected With		
	RFA 1280/2009	S LAKSHMINARAYANA REDDY FOR DECD APPELLANT SOUTHERN LAW ASSOCIATES S LAKSHMINARAYANA REDDY FOR LRS OF DECD APPLT VIJAYA B REDDY RAMAMURTHY D C JAGADEESH	C/R BY D N MANJUNATH [CN 979/09]
	Connected With		
	RFA 1281/2009	S LASHMINARAYANA REDDY FOR DECD LRS OF APPELLANT SOUTHERN LAW ASSOCIATES D C JAGADEESH	C/R BY D N MANJUNATH [CN 978/09]
	Connected With		
	RFA 405/2014	ZULFIKIR KUMAR SHAFI S LAKSHMINARAYANA REDDY	C/R BY D N MANJUNATH PRATHIBA D S NAVEEN KUMAR LINGAN RAKESH K V (CP NO 269/2014)
14.	RFA 1334/2009	S V GIRIDHAR & RAVI KIRAN T & SIDDHARTHA V	T SESHAGIRI RAO FOR R1 & R3 SUNIL S RAO FOR R2 (NOC) N S SANGOLLI FOR R2
15.	RFA 1373/2009	K CHANDRANATH ARIGA	A MADHUSUDHAN RAO R1(A-C)
16.	RFA 266/2010	A VENKOBA RAO P B AJIT	H R MANJUNATH FOR R1 & R2 (NOC) M/S LEX NEXUS FOR R1 & R2
17.	RFA 314/2010	K V NARASIMHAN KEMPEGOWDA	V/O DTD 3/10/18 NOTICE TO R1(A-D) IS HELD SUFFICIENT R1(A) - LALITHAMMA R1(B) - N C VIJAYKUMAR R1(C) - N C VIVEK R1(D) - SHOBHA SRINIVAS P H VIRUPAKSHIAH FOR R2, R4,R6 & R10 R3- NOTICE D/W

			JAYAKUMAR S PATIL & ASSTS FOR R5, R7 TO R9
	Connected With RA 12/2010	SUMANTH KUMAR S PATIL APPEARING FOR JAYAKUMAR S PATIL ASSTS V/O DTD 6/6/2012 K V NARASIMHAN KEMPEGOWDA	
18.	RFA 398/2010	D C JAGADEESH	M S RAGHUNANDAN FOR R1 R1, 4-10 AS THE LR'S OF DECD R3 R C NAGARAJ FOR R2(A-D) R3-GOWRAMMA SD R SURESH AND M R HIEMATHAD FOR R4, R5(A), R17 & R18 R5-T G PURADAPPA SD R6-P G MADAMMA SD R7-T B BASAMMA SD R8-T G KAMALA SD R9-T G MANGALAMMA SD R10-T G SAKAMMA SD V/O/DT:03-04-12, R12, R13, R14 & R15 ARE TREATED AS LRS OF DECD-R11 R12 T G RUDRAMMA SD R13 T G NAGARATHNAMMA SD R14 T G PARVATHAMMA SD R15 T G SHANTHAMMA SD R16-C R RAJAMURTHY SD
19.	RFA 457/2010	GURURAJ JOSHI & B EASHWAR PRASAD RAGHU H P	CHANDRASHEKAR PATIL & KALLEGOWDA S K FOR R1 V/O DTD 28/07/11 NOTICE TO R2-R6 ARE DISPENSED WITH
20.	RFA 475/2010	S N ASHWATHNARAYANA & ACC ASSTS(NOC)	R V NAIK FOR R1 TO R4 V ANAND FOR C/R1 [DEFECTIVE CAVEAT NO 128/2010] M V KINI BY R V NAIK FOR PR'SD R1(A-E)
21.	RFA 501/2010	JOSHUA SAMUEL E CHRISTOPHER MARUTHI S H CARIAPPA & CO	A KRISHNA BHAT FOR R2 V/O DTD: 10/12/11 NOTICE TO R1,5,7-13 ARE DISPENSED WITH R3- UDAYASHANKAR SD R4- ARUNA SHANKAR SD R6- LEELAMMA ALEXANDER SD
	Connected With RFA 242/2010	T A KARUMBIAIAH & P C	R2- SACHIN SD

		VINITHA	R3- UDAYA SHANKAR SD R4- ARUNA SHANKAR SD R5- CARIAPPA SD R6- GANGAVVA GANAPATHI SD R14- JEMMI GANAPATHI SD V/O DTD 29/7/11 NOTICE TO R1, R7 TO R13 ARE HELD SUFFICIENT R1 SUMAN R7 BALKRISHNA MANKHANI R8 RAMKRISHNA MANKHANI R9 A A KAMAL HAJI R10 K T ZUBARI R11 K T ZABITH R12 C ABDUL SALAM R13 P C KUNHI MOHAMMED
	Connected With		
	RFA 328/2010	JOSHUA H SAMUEL MARUTHI S H CHRISTOPHER M/S CARIAPPA & CO	A KRISHNA BHAT FOR R2 T A KARUMBIAIAH & P C VINUTHA FOR R6 R1- SUMAN R3- S M UDAYASHAKAR SD R4- S U ARUNA SHANKAR SD R5- K GANGAVVA GANAPATHI SD R9- KAMAL HAJI SD R10- K T ZUBARI SD R11- K T ZABITH SD R12- ABDUL SALAM SD R13- KUNHI MOHD SD R14- JEMMY GANAPATHI SD V/O DTD: 27/9/10 NOTICE TO R7 & R8 ARE DISPENSED WITH
22.	RFA 504/2010	H ABHISHEK GOWDA BY A G & ASSTS (NOC) M S NARAYANA RAO & MAHADEVIAIAH	MAHESH M BY M/S TATVAMASI LAW CHAMBERS FOR R1 (NOC) B K MALLIKARJUNA FOR R1 (NOC) VISHNU HEGDE BY M/S SSP LEX SCIENTIA FOR R1 C R SUBRAMANYA FOR R2
23.	RFA 508/2010	B S UMESH FOR A1-A4 (NOC) A D RAMANANDA G D SRINIVAS T M VEERENDRA KUMAR R JAYANTHI KIRAN MURGOD	NANDITHA HALDIPUR
24.	RFA 567/2010	S R KRISHNAKUMAR K S RAMESH	GANGADHARA AITHAL FOR R1 R2- VIMALAMMA SD
	Connected With		

	RFA 568/2010	S R KRISHNAKUMAR K S RAMESH	S GANGADHARA AITHAL FOR R1 R2- VIMALAMMA SD R3- NIRMALA SD HCGP FOR R4 & R5 I G GACHCHINAMATH FOR R6
25.	RFA 841/2010	G S BHAT & C SADASHIVA G S BHAT & ASSTS [NOC] CHETHANA DEEPAK	S PRABHAKAR RAO FOR R1-R2 VIDE ORDER DATED 29/10/2010 R3- NOTICE DISPENSED WITH PARAS JAIN
26.	RFA 844/2010	H R ANANTHA KRISHNA MURTHY (NOC) P D SURANA SHIVASHARANAPPA M B S SUDHINDRA MUKESH KUMAR	
27.	RFA 929/2010	S SRIRANGA VIVEK B R NAGESH MORO MADHU S PARMAJ VARUN S JATTI MANASA J M/S JUST LAW	S V GIRIDHAR GIRIDHAR & CO FOR R1 (NOC) R PRASANNA FOR R1 R2- CMA-CGM (E&S) INDIA PVT LTD- SD
28.	RFA 960/2010	T SESHAGIRI RAO & MANJUNATH M HEGDE & SUNIL S RAO FOR LRS OF DECD A1	T PRAKASH FOR R1 & 2 R3- T V SRINIVASA MURTHY SD V B SHIVAKUMAR FOR R4 PRADEEP NAIK K FOR R5-R7
29.	RFA 965/2010	G PAPI REDDY & A D RAMANANDA G D SRINIVAS T M VEERENDRA KUMAR R JAYANTHI KIRAN MURGOD	H K SRIVASTHAVA FOR R1(A & B) G B NAGARAJU FOR R1(A & B) R1(C)- SHANKAR GURU SD M B CHANDRA CHOODA FOR R2 & R3 V/O DTD 29/3/12, APPEAL AGAINST R4 STAND ABATED S B ANAND KUMAR & M V UMA ANAND FOR R5 & R6 V/ODTD 4/2/14, NOTICE TO R7-R9 DISPENSED WITH VEENA C G FOR R10(A, C & D) R10(B)- K PRAKASH SD R11- MUNINARASAMMA SD
30.	RFA 1074/2010	PRADEEP S SAWKAR S R KAMALACHARAN K ANANDARAMA SANJAY H SETHIYA M/S SUNDARASWAMY &	O MAHESH FOR R1 R2-M/S P RAJENDRA & CO REP BY AUTHORIZED PARTNER PANKAJ PATEL - SD

		RAMDAS	
31.	RFA 1078/2010	G S KANNUR M Y CHARATI	S S YELAMALI - RESPT SD
	Connected With		
	RFA 1079/2010	G S KANNUR M V CHARATI BASAVARAJ H ASHAPUR	V D GANIGER
32.	RFA 1129/2010	VIJAY KRISHNA BHAT	A MADHUSUDHAN RAO FOR R6 (A & B) R1-S SURESH SHET SD R2-SUMATHI M SHET SD R3-GURUPRASAD SHET SD R5-GURUNANDA SHET SD V/O DTD 20/03/14 NOTICE TO R4,R7-R11 ARE HELD SUFFICIENT BY WAY OF PAPER PUBLICATION R4- GURUDATT SHET R7-SANDEEP S REVANKAR R8-SUHAN S REVANKAR R9 - WALLABHADAS A REVANKAR R10 -RAJESH A REVANKAR R11 GIRISH A REVANKAR
	Connected With		
	RFA 1128/2010	VIJAY KRISHNA BHAT	A MADHUSUDHANA RAO FOR R6 (A & B) R2 - SUMATHI M SHET SD R3 - GURUPRASAD SHET SD V/O DTD 11/02/15 NOTICE TO R1,R4,R5,R7-R11 ARE DEEMED HAVE BEEN SERVED R1 - S SURESH SHET SD R4 - GURUDATH SHET SD R5 - GURUNANDA SHET SD R7 - SANDEEP S REVANKAR SD R8 - SUHA S REVANKAR SD R9 - WALLABHADAS A REVANKAR SD R10 - RAJESH A REVANKAR SD R11 - GIRISH A REVANKAR SD
33.	RFA 1141/2010	H P LEELADHAR FOR APPELLANT NO 1 A2-NAVEEN BABU PARTY-IN-PERSON A3-CHETHAN S PARTY-IN-PERSON A4-MANJUNATH REDDY PARTY-IN-PERSON A5-N RATHNAMMA PARTY-IN-PERSON	V/O DTD 15/11/12 NOTICE TO R1 & R5 ARE DISPENSED WITH R2 - NAVEEN BABU SD R2(A) - SHANTHAMMA SD R2(B) - RATHNAMMA SD R2(C) - LAKSHMI SD R2(D) - MANJULA SD R3 - CHETHAN SD R4 - L MANJUNATH REDDY SD GOUD & ASSTS FOR R6

			PRAVEEN HEGDE FOR R7
34.	RFA 1188/2010	ASHOK N NAYAK (NOC)	M/S CHALAPATHY & SRINIVAS FOR R3 R1-M/S BANGALORE CONSTRUCTION COMPANY, BY ITS PARTNERS, SD R4-KODANDA RAJU SD R2 - DELETED V/O DTD 28/02/11
35.	RFA 1191/2010	D NAGARAJA REDDY (NOC) M V CHANDRASHEKARA REDDY	H R ANATHA KRISHNA MURTHY FOR R1 & R2 (NOC) SIDDAPPA & NITIN FOR C/R IN CP 545/10
36.	RFA 1219/2010	K SANATH KUMAR SHETTY FOR LRS APPELLANT (NOC) Y RAJENDRAPRASAD SHETTY G RAVIKUMAR	P P HEGDE
	Connected With		
	RFA.CROB 12/2011 IN RFA 1219/2010	P P HEGDE	K SANATH KUMAR SHETTY FOR R1(A-E) V/O DTD 31-08-12 Y RAJENDRA PRASAD SHETTY TAKES NOTICE TO IA 1/12 & CROB 12/11 (VK NOT FILED)
37.	RFA 1269/2010	PRAKASH T HEBBAR & PRABHAKAR M	R2- K E RAGHAVENDRA REDDY KALYAN R FOR R3 V/O DTD 10/11/14 SERVICE OF NOTICE TO R1 IS HELD SUFFICIENT BY WAY OF PAPER PUBLICATION R1 - ROBERT
38.	RFA 1306/2010	T JAYARAMA (NOC) B VIJAY SHETTY FOR LRS OF DECD A1(A-J)	GOVT ADVOCATE FOR R1-R3 (MA NOT FILED)
39.	RFA 1343/2010	B ROOPESHA & M K SANDEEP G CHANDRASHEKARAI AH A C BALARAJ	K SREEDHAR FOR R1 & 2
40.	RFA 1362/2010	S KEERTHIKAR M S RAJENDRAPRASAD & ASSTS	T N RAGHUPATHY FOR R1-R5 R6- P C VIJAYALAKSHMI SD R7- P C SUJAYA LAKSHMI SD R8- P C RAGHINI SD B K MOHAN & ASHWATH C M FOR R9 R10- P C ANURADHA SD
	Connected With		
	RFA 1083/2012	S KEERTHIKAR M S RAJENDRA PRASAD ASSTS-	T N RAGHUPATHY FOR R1 TO R5 B K MOHAN & ASHWATH C M

			FOR R6
41.	RFA 1407/2010	Y K NARAYANA SHARMA Y V PRAKASH	R1- CHENNAMMA SD K SRINIVASA GOWDA FOR R2 R3, R5 & R7 RAMACHANDRA G BHAT FOR R6 R4(A)-SUMITHRA SD R4(B) - VIJETHA SD R4(C) - C VINUTHA SD
42.	RFA 1453/2010	LOKESH K S	MADHUKAR DESHPANDE FOR R1 N SURYAPRAKASH FOR R2 R3 - BELAGATTI SD R4 - THE DEPUTY COMMISSIONER TUMKUR SD R5 - J ANANTHA KUMAR SD R6 - THE DEPUTY COMMISSIONER TUMKUR DIST SD
43.	RFA 1602/2010	M S RAGHAVENDRA PRASAD D GOVARDHAN	VIVEK HOLLA M/S HOLLA & HOLLA
44.	RFA 1619/2010	KIRAN S JAVALI & CHANDRASHEKARA K	SANDHYA JAMADAGNI & N SATISH KUMAR ARADHYA S S ASSOCTS FOR C/R1 (CP NO- 736/10,1143/10) V/O DTD: 03-06-11 NOTICE TO R2 IS DISPENSED WITH
45.	RFA 1623/2010	C V NAGESH ASSTS BY RAVINDRA K (NOC) B C RAJEEVA UMESH CHANDRA GOWDA B R (NOC)	GURUDEV I GACHCHINAMATH
46.	RFA 1695/2010	K SHASHI KIRAN SHETTY	R1- MEERA K SHETTY SD HEGDE & RAO FOR R2,3,5 TO 8 HEGDE & RAO K N PHANINDRA VAISHALI HEGDE FOR C/R4 (CP NO 231/11) R9-TARA P SHETTY SD R10-NILAMBARI P SHETTY SD V/O/DT: 24-04-13 R11-PARANJOTI P SHETTY SD R12-SUBAHU P SHETTY SD BY WAY OF PAPER PUBLICATION S SHAKER SHETTY & A ANIL KUMAR SHETTY FOR FOR R13 TO R15
47.	RFA 1713/2010	GOVERNMENT ADVOCATE	SHANMUKHAPPA KESVY & CO FOR C/R (CN 1124/10)

48.	RFA 1772/2010	ONKAR K B BY M/S RAVIVARMA KUMAR ASSTS (NOC) CHANDRAIAH G S RAJASHEKAR	V VIJAYASHEKARA GOWDA FOR R1 (A,C,D & F) (NOC) R1 (B)- SHIVA KUMAR SD R1 (E) - GANAPATHI SD A M RAMA MURTHY REDDY FOR R2 R3 SHANKARAI AH SD V/O DTD 25/8/14, R4 - DELETED R RADHA & R YOGESH BY R R ASSTS FOR R5 R6 LAKSHMAMMA SD T N SHIVAREDDY FOR R7
49.	RFA 1847/2010	K M JAGANATH	M/S NALINI VENKATESH & ASSTS FOR R1 SHANMUKHAPPA KESVY & CO FOR R2 TO R4
50.	RFA 1861/2010	MAHESH R UPPIN	DINESH HEGDE FOR R1 R2 - KAMALAKSHMAMMA SD R3 - VEDESHA SD R4 - SURESHA KUMARA SD R5 - GAYATHRI SD R6 - JAYAKARA SD R7- BYRANA IKA SD S V PRAKASH FOR R8-R10
51.	RFA 1866/2010	G SUKUMARAN & ASSOCIATES M S DORE RAO	PRASHANTH JAYAKUMAR FOR R1-R4 (NOC) RAVI L VAIDYA FOR R1-R4
	Connected With RFA 1865/2010	G SUKUMARAN & & ASSOCTS G SUKUMARAN M S DORE RAO	PRASHANTH JAYAKUMAR FOR R1-4 (NOC) RAVI L VAIDYA FOR R1 TO R4
52.	RFA 1911/2010	P USMAN HEGDE ASSOCIATES	C PRAKASH & G GIRIYAPPA FOR R1 (NOC) M S MANDANNA & ASSOCIATES FOR C/R1 [CP 1396/10] R SUBRAMANYA HARNAHALLI & SUBRAMANYA FOR R2-R4 (NOC) GANESH BHAT FOR R2-R4
	Connected With RFA 1843/2010	R SUBRAMANYA HARANAHALLI & SUBRAMANYA (NOC) GANESH BHAT Y H	C PRAKASH G GIRIYAPPA FOR R1 (NOC) M S MANDANNA FOR C/R1 [CP NO 1002/10] V/O DTD 13-09-13 APPEAL AGAINST R2 & R3 STANDS DISMISSED
53.	RFA 1939/2010	C V SUDHINDRA A RAMESH GOWDA	R A DEVANAND

		VIVEK K VINAY T R M D ANURADHA URS	
54.	RFA 1965/2010	SANGAMESH G PATIL (NOC VK FILED) LAXMINARAYANA	GOVT ADVOCATE FOR R1-R3
55.	RFA 1973/2010	B C SEETHARAMA RAO	BABU SATHYAMRUTHLAL - RESPT SD BY WAY OF PAPER PUBLICATION
56.	RFA 1991/2010	P CHANDRASHEKAR & M VINAY	M MOHAN KUMAR FOR R1 C M JAGADISH FOR R1 R2 - T SATHYANARAYANA SD R3 - SUJATHA RAMESH SD R4 - PRITHVIRAJ- SATHYANARAYANA SD R5 - S SWARAJU SD
57.	RFA 2008/2010	PADUBIDRI MOHAN RAO	SAMPAT ANAND SHETTY SAMPAT N VATSALA LAW ASSOCTS FOR R1 & R2
	Connected With		
	RFA.CROB 21/2011 IN RFA 2008/2010	SAMPAT ANAND SHETTY & VATSALA LAW ASSTS	
58.	RFA 2040/2010	REUBEN JACOB & D P MAHESH	V VIJAYASHEKARA GOWDA FOR R1 (NOC) H N BASAVARAJU FOR R2-R5
	Connected With		
	RFA.CROB 21/2015 IN RFA 2040/10	JYOTHI - CROSS OBJECTOR	REUBEN JACOB (VK NOT FILED)
59.	RFA 2046/2010	S SHAKER SHETTY	Y K NARAYANA SHARMA (NOC) K KRISHNA FOR C/R (CP NO 1529/10)
60.	RFA 2084/2010	G NARAYANA RAO FOR PR'SD APPELLANT NO 1(A-C)	GOPALA GOWDA H K FOR R1 TO R4 R5 - THE SUB REGISTER KANAKAPURA SD
61.	RFA 2175/2010	R V JAYAPRAKASH M MUNIRAJ G M NATARAJ	R1-K UPENDRA BHAGATH SD R2-K NAGARAJ BHAGATH SD R3(A)-K NAGARAJA BHAGATH SD R3(B)-K RAMESH BHAGATH SD R3(C)-SUVARNA KAMATH SD R4-B SUBRAYA KAMATH SD R6-M T SRIKANTHA SD R7-SATHISH SD R5-NOTICE DISPENSED WITH VIDE ORDER DATED 23/01/2014
62.	RFA 2200/2010	AMIT MANDAGI	C R SUBRAMANYA FOR R1 & R2

		B M HALASWAMY MANDGI ASSOCIATES M SIVAPPA ASSTS A S MAHADEVA SWAMY M SIVAPPA ASSTS BY S ANIL KUMAR (NOC)	
63.	RFA 8/2011	J D DEVIKA RANI - (PARTY-IN-PERSON) M N BHAT (NOC) G M ANANDA & B L ASHA (NOC)	M R VANAJA FOR R1 L S VENKATAKRISHNA FOR R2 TO R10 G S PATIL FOR R11 DR V SRINIVAS FOR R12 - R14
	Connected With		
	RFA 41/2011	M R VANAJA	L S VENKATAKRISHNA FOR R1-R6 & R8-R10 V/O DTD 25/3/14 R7 IS DELETED M N BHAT FOR R11 (VK NOT FILED) G S PATIL FOR R12 DR V SRINIVAS FOR R13-15
	Connected With		
	RFA.CROB 22/2011 IN RFA 8/11	L S VENKATAKRISHNA FOR CROSS OBJECTOR 1- 3, 5-7, 9 & 10 & PRPSD R4(A- C) & PRPSD 8(A-D)	J D DEVIKA RANI - R1 (PARTY IN PERSON) M R VANAJA FOR R2 G S PATIL FOR R3 DR V SRINIVASA FOR R4-6
64.	RFA 21/2011	R B SADASIVAPPA G B NANDISH GOWDA R B MRUTHYUNJAYA	VIJAY KRISHNA BHAT M
65.	RFA 32/2011	S K VENKATA REDDY S A SUDHINDRA NALINA K	S CHENNARAYA REDDY C SHANKAR REDDY FOR C/R (CP NO 1563/10) & ALSO FOR R1(A) & R1(B)(1-3)
	Connected With		
	RFA 33/2011	S K VENKATA REDDY	C SHANKAR REDDY FOR R1(A) & ALSO FOR R1(B)(1-3)
66.	RFA 54/2011	R S RAVI NARENDRA D V GOWDA	M SHIVAPRAKASH FOR R1 & R2
67.	RFA 137/2011	GOVERNMENT ADVOCATE	B L KUMAR & B P PRASHANTH KUMAR FOR R1(A-D) & R2 MAHESH R UPPIN FOR R1(A) & R2 SUDHARSHAN SURESH FOR R3 CHANDRAKANTH PATIL FOR R4 (VK NOT FILED)
	Connected With		
	RFA 406/2011	G KRISHNA MURTHY	B L KUMAR & B P PRASHANTH KUMAR FOR R1 (A-D) & R2

			MAHESH R UPPIN FOR R1(A) & R2 (NOC) AGA FOR R3-5 K SRIKANTH PATIL FOR R13 V/O/DTD 9/1/13 NOTICE TO R6 TO 178 DISPENSED WITH R179 - LOKESH SD R180-M K ANJANEYA SD V/O DTD 07/10/14 R181 TO R186 HELD SUFFICIENT BY WAY OF PAPER PUBLICATION (R181 KRISHNAPPA R182 C RAMESH R183 SURESH R184 JAGADEESHA R185 JEEVAN R186 RAJAPPA) R187 - SHANMUKHAPPA SD
68.	RFA 149/2011	H S SREENIVASAMURTHY M S RAGHAVENDRA PRASAD D GOVARDHAN H ABHINANDAN	T V VIJAY RAGHAVAN FOR C/R (CP 1662/10
69.	RFA 268/2011	R SREEHDAR L S MOHAN RAO P H RAMALINGAM	G S KANNUR
70.	RFA 339/2011	M A SEBASTIAN	M T NANAI AH ASSOCIATES M RAMAKRISHNA A K NARONEY M T NANAI AH ASSTS FOR R1 TO R3 ASHOK KUMAR NARONEY FOR C/R2 CP NO-1596/10
71.	RFA 353/2011	K N DAYALU & ASSTS SURESH C (NOC) B L KUMAR VEGA LAW ASSTS B P PRASHANTH KUMAR	R V JAYAPRAKASH
72.	RFA 362/2011	R GOPAL	R1-G CHIDANANDAPPA SD PUTTIGE R RAMESH & LAKSHMI S HOLLA FOR R2 GURURAJ JOSHI & CO FOR R3 R4 SAHYADHRI SOLVEX PVT LTD, SD R5 G C SHIVAKUMAR SD R6-G N LEELAVATHI SD
	Connected With		
	RSA 655/2012	PUTHIGE R RAMESH LAKSHMI S HOLLA	GURURAJ JOSHI FOR R3 T S MAHABALESWARA FOR R1 & R2

			R GOPAL FOR R5 TO R7 R4-G C RAJASHEKHARA SD
73.	RFA 370/2011	GIRISH KODGI (NOC) S SHAKER SHETTY & ANIL KUMAR SHETTY	B M ARUN FOR R1 R2 - N RAGHUPATHI SD (DELETED AS PER TRIAL COURT)
74.	RFA 437/2011	S K KALLEGOWDA (NOC VK FILED) AMIT DESHPANDE	R1- H R SRINIVASA REDDY SD VIJAYASHEKARA GOWDA FOR R2 & R3 SANJAY NAIR FOR R4 & R5 R SHARATH CHANDRA FOR R4 & R5
75.	RFA 438/2011	S SUSHEELA & VINOD GOWDA SOMANATHA H	
76.	RFA 451/2011	S R HEGDE HUDLAMANE	K B NAVEEN KUMAR S N S SOLICITORS FOR C/R K B NAVEEN KUMAR (CP NO- 170/11 & 599/11) S V PRAKASH (NOC)
77.	RFA 454/2011	RAVI & RAVI M C RAVI KUMAR H S PRASHANTH	B C SEETHARAMA RAO
78.	RFA 495/2011	ASHOK B PATIL	K R ASHOK KUMAR SURESH REDDY K KAVITHA FOR C/R5 [CN 312/11] ADDL GOVT ADVOCATE K V SATISH FOR R4 R1-3 ARE DEAD AS PER CAUSE TITLE
79.	RFA 515/2011	H S DWARKANATH S K MITHUN R A CHANDRASHEKAR REDDY	K RAGAVENDRA RAO FOR R1 SURAJ GOVINDA RAJ JANEKERE C KRISHNA MAHENDRA KUMAR K FOR RESPTD (NOC)
80.	RFA 521/2011	R BHASKARA	
81.	RFA 524/2011	D R RAVISHANKAR (NOC) JAI M PATIL & SREEDEVI K B BY J S ADVOCATES & LEGAL CONSULTANTS	R B SADASHIVAPPA FOR R1 B A SOMMANNA FOR R2-R5 (R6 IS MINOR REP BY R3)
82.	RFA 598/2011	D S HOSMATH & VINAY D HOSMATH SIDDARAJU	KUMAR & KUMAR
83.	RFA 616/2011	E S INDIRESH M R MAMATHA	B CHETHAN
84.	RFA 624/2011	G V SHASHIKUMAR & INDO LEGAL INC YESHU MISHRA	V ANAND FOR R1 G S PATIL FOR R2-R4

		A M SURESH REDDY	
85.	RFA 707/2011	S R HEGDE HUDLAMANE	P S MANJUNATH H C SHIVARAMU T P VIVEKANANDA M.V VEDAMURTHY
86.	RFA 727/2011	ANANDARAMA PRASHANTH & VIKRAM	MAHANTESH S HOSMATH FOR R1 TO R3 ASHA RANI FOR R4-R6
87.	RFA 1170/2011	L M PANDURANGA SWAMY (NOC) KESVY & CO	S GANGADHARA AITHAL AVINASH CHANDRA FOR C/R3 (CP NO-757/2011) & FOR R1 & R2 V/O/DTD 22/04/15 NOTICE TO R4-R11 IS D/W
88.	RFA 1213/2011	SRIHARI A V	T SHESHAGIRI RAO FOR C/R1 (CP NO 648/11) V/O DTD 4/12/14 NOTICE TO R2 IS HELD SUFFICIENT R2 YOGANANDA
89.	RFA 1220/2011	SUGUNA R REDDY	V VIJAYASHEKARA GOWDA CHANDRAKANTH GOWDA FOR R1 & R3 (NOC) D R SUNDARESHA FOR R1 & R3 B T PRASANNA KUMAR S M ASHA H L VANITHA FOR R2(A-D) R4 N SAROJA SD C SHANKARA REDDY FOR R5
90.	RFA 1289/2011	H.S PRASHANTH	T. JAYAPRAKASH, FOR R-1 & R- 2.
91.	RFA 1631/2011	T N RAGHUPATHY & G JAYASHREE	MANMOHAN P N VINAY N FOR C/R1 (CP NO-1106/11) S RAJASHEKARAPPA FOR R2 (NOC) H C SHIVARAMU FOR R2 (R4 MINOR GUARDIAN R2) V/O DTD 3/2/15 NOTICE TO R3 IS HELD SUFFICIENT R3 BANNARI G GOWDA
	Connected With		
	RFA 825/2012	S RAJASHEKARAPPA (NOC) VEENASHETTY H C SHIVARAMU	MANMOHAN P N FOR R1 NAVEEN G S FOR R2 GOPAL GOWDA H K A LOURDU MARIYAPPA FOR PROPOSED R3 & R4
92.	RFA 1640/2011	A C BALARAJ K GURUDATH	A ANTHONY RAJ FOR R1 TO R3 GURURAJ KULKARNI FOR R2

		A C BALARAJ FOR LRS ON APPELLANT 1(A-C)	
93.	RFA 1653/2011	P D SURANA	V/O DTD 19/9/14 R2 & R3 ARE TREATED AS LR'S OF R1 R2 - M MYLARASWAMY SD R3-M MANJUNATHA SWAMY SD R4-M RAMESH SD MAHESH B FOR R5 N S SANJAY GOWDA BYRE GOWDA N FOR C/R6 (CP NO-1127/11) R7-R CHANDRASHEKAR SD R8-R RAVI SD AGA FOR R9-12
94.	RFA 1661/2011	S SRINIVAS MURTHY	T.N VISHWANATH FOR R-1 & 4 R-2 & R-3 SERVED
	Connected with RFA 1660/2011	S SRINIVAS MURTHY	T.N VISHWANATH FOR R-1 & 4 R-3 SERVED
95.	RFA 1709/2011	LEXPLEXUS & C M POONACHA A NAGESH SHAMANTH D KUMAR M DEEPA	C K NANDAKUMAR, G N DHANANJAYA KUMAR RAM FOR C/R1 (CP 880/11) R2 - M/S TOPALLAR DENIS NAKLIYAT SD R3 - M/S UMMAL QUWAIR(UAQ) R5 - M/S SAFE SHIPPING CO, PVT LTD, SD V/O DTD 23/1/14 NOTICE TO R4 IS DISPENSED WITH
96.	RFA 1711/2011	L S CHIKKANAGOUDAR & ASSOCIATE H M SUBRAMANI GIRISH K M BASAVARAJ K P L GOVINDARAJ (NOC VAKALATH FILED)	A R MAHESH FOR R1 & R2 (NOC) VEERABHADRASWAMY H P FOR C/R1 & 2 (CP NO-198/12) R3 P DODDAIAH SD R4 BHAGYAMMA SD R5 D NAGARAJ SD R6 D MANJUNATH SD R7 D SHANKARA SD R8 PUTTAJAVARAMMA SD R9 K SHIVALINGU SD R10 VIJAYLAKSHMI SD R11 INDIRAMMA SD
97.	RFA 1729/2011	Y K NARAYANA SHARMA Y V PRAKASH	R1- K T NAGARAJU SD R2- K P DEVARAJU SD
98.	RFA 1984/2011	A MADHUSUDHANA RAO	H.R ANANTHAKRISHNA MURTHY FOR R-7 & R-8. PADUBIDRI MOHAN RAO, FOR R-2 & R-3. R-1 & R-5 D/W,

			R-4 & R-6 SERVED.
99.	RFA 2001/2011	M. VINAY KIRTHY	B RAVI PRAKASH FOR R-1. SANTHOSH R NELKUDRI FOR R-3 & R-4. R-2 SERVED.
100.	RFA 2121/2011	B S HADIMANI (NOC) V B SHIVA KUMAR	K RAGHAVENDRA RAO & V VIDYA FOR R1, R4 & R5 R2-VINODA SD R3-PREMA SD R6 NAGARATHNA SD
101.	RFA 2152/2011	V ANAND ADV., FOR APPELLANT 2 (NOC OBTD) MR. S.M QUADRI/ PARTY IN-PERSON FOR APPELLANT 1 & 3 (NOC OBTD) MEGHACHANDRA D.N, FOR LRS., FOR DECEASED APPELLANTS 1 TO 3	T. SURYA NARAYANA, VIKRAM HUILGOL AND SANDEEP HUILGOL, ADVS., FOR R-1 & R2
	Connected with		
	RFA 2058/2011	T. SURYA NARAYANA, VIKRAM HUILGOL AND SANDEEP HUILGOL, ADVS.,	MEGHACHANDRA D.N, FOR R-1 TO R-3, V ANAND FOR R-1 TO R-3. AKKAMAHADEVI HIREMATH, FOR R-1 TO R-3.
102.	RFA 2191/2011	S K MANJUNATH CHRISTOPHER NOEL FOR A5-A20	T N RAGHUPATHY
103.	RFA 38/2012	H R ANANTHAKRISHNA MURTHY & ASSOCTS PHANIRAJ	P H RAMALINGAM FOR R5, 6 & 8 B K CHANDRASHEKAR N KEMPEGOWDA ACC ASSOCTS FOR R1-R4 R7-VINOD KUMAR SD
104.	RFA 45/2012	NAGENDRA H FOR ARYAN LAW (NOC) K R SRINIVASAN	GIRIDHAR H & DINESHA A S FOR R1 & R2
105.	RFA 46/2012	G BALAKRISHNA SHASTRY	PUNDIKAI ISHWARA BHAT FOR C/R1 (CP 1170/11) R2 KISHORI PUTHRAN SD R3 A VANITHA SD R4(A) MOHINI SD R5 A BASKAR SD R6 NALINI SD
106.	RFA 130/2012	R GOPAL & CHANDRAIAH GAYATHRI T N	K K VASANTH B N ADINARAYANA FOR R1 R2 & R3 ARE DISPENSED WITH
	Connected With		
	RFA 421/2012	K K VASANTH B N ADINARAYAN	R GOPAL & CHANDRAIAH FOR R1

			R2 G SAVITHRAMMA SD R3 G NANJAMMA SD
107.	RFA 139/2012	S R KRISHNAKUMAR N THEJESH	Y R SADHASHIVA REDDY
108.	RFA 177/2012	N K RAMESH FOR LRS OF DECD APPLNT K RAMEGOWDA	R NATARAJ FOR R1 & R13 MAHABALESHWAR CHITRIGEMATH GANAPATHI, SUDHIR M G C & CO FOR R14 PRAKASH M H FOR R15 & R16 V/O/DTD 31/01/2015 NOTICE TO R3-R12 DISPENSED WITH L S VENKATA KRISHNA FOR R17 V/O/DTD 20-7-16, APPEAL AGAINST R2 DISMISSED
109.	RFA 193/2012	R. B SADASHIVAPPA	K.B NARAYANASWAMY FOR RESPONDENT
110.	RFA 218/2012	M S VARADARAJAN & SANTHOSH	M R VIJAYARAGHAVAN
111.	RFA 327/2012	M M SWAMY & ASHOK KUMAR M C	G B MANJUNATH FOR R1 & R2 R3-9 - NOTICE DISPENSED WITH V/O DTD 7/2/2014
112.	RFA 328/2012	R S RAVI & NARENDRA D V GOWDA	CHETHAN & JOSEPH FOR R1 V/O/DT: 07-08-12 NOTICE TO R2 TO R5 ARE DISPENSED WITH
	Connected With		
	RFA 329/2012	R S RAVI & NARENDRA D V GOWDA	B C CHETHAN & JOSEPH ANIL KUMAR A FOR R1 GOVT ADV FOR R3 R2 CHAMUNDAMMA VIDE ORDER DATED 04/11/2015 NOTICE TO R2 IS HELD SUFFICIENT
113.	RFA 338/2012	M R RAJAGOPAL & H N BASAVARAJU	R1 RAMAIAH SD R2 PAPAIAH SD R4 SUBBAIAH SD R3 DEAD R4 AS LR'S OF R3 R5 MANJULA SD M BABU M MUNIRAJU FOR C/R6 (CP NO-24/12)
114.	RFA 376/2012	A MADHUSUDHANA RAO	Y K NARAYANA SHARMA & & Y K PRAKASH
115.	RFA 389/2012	S RAJU (NOC OBTAINED) K P BHUVAN	A S MAHESH FOR R1 & R2

116.	RFA 400/2012	VUJAY KRISHNA BHAT (NOC) M S VARDARAJAN R VEERENDRA SHARMA	M/S HOLLA & HOLLA VIVEK HOLLA INDIRA RAMESH FOR C/R1 & R2 (CP NO-492/12)
	Connected With		
	RFA 307/2012	M/S HOLLA AND HOLLA N RAJANNA B V BURLI	VIJAY KRISHNA BHAT FOR R1 (NOC) R VEERENDRA SHARMA FOR C/R1 (CP NO-216/12) M S VARDARAJAN FOR R1 (NOC NOT OBTAINED) A. SANJAY KUMAR BY PSA LAW PARTNERS FOR R-1 R2-SEETHA MUTHAYYA SD
117.	RFA 409/2012	A MADHUSUDHANA RAO HEMANATH KUMAR NAVEEN	K KRISHNA FOR R1 (NOC) R2 - DEAD (R3 LRS OF R2) L M CHIDANANDAYYA FOR R3 (NOC) J RANGA RAJAN & S N RAVEENDRA FOR C/R3 (CP NO-286/12)
118.	RFA 430/2012	B N JAYADEVA NAGARAJ NAIK	LOMESH KIRAN N R-1 AJAY SHANKAR RAO
119.	RFA 449/2012	H R ANANTHAKRISHNA MURTHY & ASSTS PHANIRAJ	RAVI B NAIK ASSTS BY VIJETHA NAIK PATIL, CHANDRASHEKAR P FOR R1, R2 & C/R5 [CP NO 316/12] S R HEGDE HUDLAMANE FOR R3 & R10 R4 - DEAD AND R10 IS TREATED AS LRS OF R4 R6- SAROJA CHINNAPPA SD V VISWANATH FOR R8 & R9 N R JAGADISHWARA FOR R8 & R9 (NOC) V/O DTD- 27-11-2013 SERVICE OF NOTICE TO R7 - THE SECRETARY, THE MALLESHWARAM TAILORING CO-OPERATIVE SOCIETY LTD BLORE R11 - B S GURURAJ RAO ARE HELD SUFFICIENT
120.	RFA 469/2012	SHANMUKHAPPA	K. SURAYANARAYANA RAO, FOR RESPONDENT

121.	RFA 477/2012	A SAMPATH	K.T MOHAN FOR R-1. H.N.M PRASAD, FOR R-2. AMSHITH HEGDE H.S, FOR R-1 (NOC)
	Connected with		
	RFA CROB 23/2012	K.T MOHAN	A.SAMPATH FOR R-2 & R-3. H.N.M PRASAD, FOR R-4. R-1 DEAD
122.	RFA 479/2012	P P HEGDE	K V NARASIMHAN FOR R1-3 (NOC) SRINIVASA D C
123.	RFA 484/2012	GOVERNMENT ADVOCATE	G K V MURTHY & P E UMESH
124.	RFA 511/2012	N SUBBA SHASTRY	C/R BY N MANJUNATHA (CP NO-340/12) R1 BY VISHWANATH R HEGDE R2 & 3 BY R GOPAL
	Connected With		
	RFA.CROB 10/2013	VISHWANATH R HEGDE & B T GIRISH	R1 BY N SUBBA SHASTRY SRINIVASA
125.	RFA 657/2012	S V PRAKASH & ROHIT C	H N M PRASAD & R MOHAN KUMAR FOR R2-R14 HNM PRASAD FOR LR'S OF DECD R1 V/O DTD 15/11/16 R13 & R14 ARE LR'S OF DECD R6
126.	RFA 665/2012	T N VISWANATHA T N RAMESH G K SREEVIDHYA C R DEPANJALI	V VISHWANATHA
127.	RFA 691/2012	M ERAPPA REDDY H A MANJUNATH M SAROJA RTD TO PENDING	SAVITHRAMMA FOR R2 R1- MRS IQBAL UNNISA SD R3A-MRS- MUMTAZ BEGUM SD R3B-MOHAMMED PARVEEZULLA SD R3C-MOHAMMED NADEEMULLA SD R4A-SADEY HUNISA SD R4B-MOHAMMED IMRANULLA SD R4C-MOHAMMED IRFANULLA SD R4D-MOHAMMED IQRANULLA SD R4E-MOHAMMED SHIRANULLA SD R4F-MOHAMMED SUFIANULLA SD R5-MOHAMMED RAFEEQULLA SD R6-MOHAMMED NASURALLAH SD

128.	RFA 706/2012	T P MUTHANNA	MANDGI ASSOCTS
129.	RFA 713/2012	G PAPI REDDY V VINOD REDDY K J JAGADISH PRAVEEN R J	R V JAYAPRAKASH (NOC) B S PRASAD FOR C/R (CP NO-421/12)
	Connected With		
	RFA.CROB 28/2012 IN RFA 713/2012	R V JAYAPRAKASH	G PAPI REDDY (VK NOT FILED)
130.	RFA 721/2012	SANJAY NAIR	K A ARIGA FOR R1 (A TO D)
	Connected With		
	RFA 1642/2011	K A ARIGA K V CHARAN KUMAR RANJITH K S	SANJAY NAIR FOR RESPT
131.	RFA 787/2012	P N RAJESHWAR C N MAHADESHWAR MULLA & MULLA & CRAIGIE BLUNT & CAROE	GIRIDHAR S- SANGANNA PALANETRA N GIRIDHAR & CO FOR C/R (CP 665/12)
132.	RFA 795/2012	S K VENKATA REDDY B ANANTHA REDDY RANGA GOWDA JEETHU R S	A NAGARAJAPPA J N NAVEEN YADAV K A NAGARAJAPPA ASTS
133.	RFA 799/2012	V RAMESHA BABU B S GURURAJ R SWAROOP ANAND CHALAPATHY & SRINIVAS	Y K NARAYANA SHARMA C/R1 BY Y V PRAKASH (CP NO-799/12) R2-N RAMACHANDRA SD SHAM PRASAD FOR R3 TO R8
134.	RFA 851/2012	SAMPATH BAPAT	R1 & 2 BY P S MANJUNATH H C SHIVARAMU T P VIVEKANANDA
	Connected With		
	RFA.CROB 3/2013 IN RFA 851/12	P S MANJUNATH & VIVEKANANDA	PRASAD RAO (VK NOT FILED)
135.	RFA 895/2012	H C SHIVARAMU VEENA SHETTY	CHANDRAIAH T N GAYATHRI
136.	RFA 996/2012	T N RAGHUPATHY & G JAYASHREE RAJKUMAR C RAMESH H E M.V REVANA SIDDAIAH ADV., FOR APPELLANT	C/R BY M/S HOLLA AND HOLLA VIVEK HOLLA CHANDRA SHEKAR S (CP NO-669/12)
137.	RFA 1062/2012	C V NAGESH ASSOCIATES K RAGHAVENDRA	M/S HOLLA & HOLLA VIVEK HOLLA FOR C/R1 (CP NO-862/12) V/O DTD 19/09/2014 R2 TO R4 NOTICE DISPENSED WITH SAPPANNAVAR & GSK LEGAL FOR PROPOSED IMPEADING

			R5
138.	RFA 1095/2012	MYLARAIAH ASSOCIATES P M SIDDAMALLAPPA P M GOPI	S CHENNNARAYA REDDY C SHANKAR REDDY FOR R1 R2-NOTICE DISPENSED WITH R3-HANUMANTHAPPA SD
139.	RFA 1100/2012	R B SADASIVAPPA G B NANDISH GOWDA	K V NARASIMHAN FOR R1 & 2
140.	RFA 1114/2012	S R HEGDE HUDLAMANE	AJOY KUMAR PATIL FOR R1 & R2 AJOY KUMAR PATIL FOR R3 (VK NOT FILED)
	Connected With		
	RFA 1750/2012	D S RAMACHANDRA REDDY & SUGUNA R REDDY T K HANUMANTHA RAJU	AJOY KUMAR PATIL FOR R1 R2 NOTICE HELD SUFFICIENT (A K VISHWANATH)
141.	RFA 1116/2012	S KALYAN BASAVARAJ (NOC) M L GOWDA & HARSHA	IRFANA NAZEER H R ANANTHAKRISHNA MURTHY BY G V P DAS & ASSTS FOR C/R (CP 890/12) PRUTHIVI WODEYAR
142.	RFA 1249/2012	G RAVISHANKAR SHASTRY	PUNDIKAI ISHWARA BHAT FOR R1-R4 (GPA HOLDER ERAIN D'SA A/W GPA COPY)
143.	RFA 1268/2012	GIRIDHAR H DINESH A S GIRI ASSOCIATES	
144.	RFA 1310/2012	MADHUKAR M DESHPANDE DESHPANDE ADVOCATES DEVARAJ L K P YASHODHA	R1 & R2 BY CYRIL PRASAD PAIS R3 & 4 BY M VIJAY KRISHNA BHAT
145.	RFA 1333/2012	SURESH S LOKRE SHRAVAN S LOKRE	MOHD USMAN SHAIKH
146.	RFA 1413/2012	B N ANANTHA NARAYANA & D G CHINNAPPA GOWDA	R2 ABHINAV R BY KUMAR & KUMAR (GPA HOLDER KRISHNAMURTHY GPA COPY FILED) ABHINAV R FOR IMPEADING APPLICANT OF R1 V/O/DTD 30/11/15 SERVICE OF NOTICE TO R3 DISPENSED WITH
147.	RFA 1476/2012	ABHINAV R KUMAR & KUMAR	R1 N H RUSTUMJI SD R2 REVENUE SECRETARY SD R3 THE SPL LAND AQUISITION OFFICER BANGALORE SD H JAYAKARA SHETTY

			CGSC FOR R4 R5 D R D O THE ESTATE MANAGER MINISTRY OF DEFENCE SD R6 TAHSILDAR, BANGALORE EAST TALUK SD
148.	RFA 1523/2012	G S BALAGANGADHAR	T S AMAR KUMAR (NOC) Y S H REDDY A R DESAI FOR IMPEADING APPLICANT ON IA I/2017
149.	RFA 1531/2012	VIVEK HOLLA HOLLA & HOLLA	M N RAVINDRANATH SHRIRAM S BHAT FOR C/R1, 5 & 6 [CP NO 1014/12] G PAPIREDDY FOR R1 (NOC) DILRAJ ROHIT SEQUIRA FOR R5 (NOC) R2 KALPAKA RESTAURANT SD SURESH S LOKRE NAGARAJU GEETHA SHREE C FOR R3 R4 SREE KRISHNA DARSHINI SD R7 PINGARA KAMINI RESTAURANT AND BAR SD
	Connected With RFA 1765/2012	G PAPIREDDY (NOC) M N RAVINDRANATH DILRAJ ROHIT SEQUEIRA FOR A2	VIVEK HOLLA N RAJANNA R V BURLI RAJENDRA M S CHANDRASHEKAR S FOR R1-3 V/O/DT: 06-08-14 R4 TO R7 IS NOTICE DISPENSED WITH
150.	RFA 1542/2012	SAMPATH BAPAT (NOC) M G JAVEED AHMED KHAN	S R S LEGAL SOLUTIONS B S SATHYANARAYANA M R RAGHAVENDRA FOR C/R5 & R6 (CP NO-1160/12) A RAVI SHANKAR FOR R5 & R6 T N VISHWANATHA FOR PR7 R1-ZAREEN TAJ SD R2-APPSAN ANJUM SD R3-UMAR MUKTHIAR SD R4-ASLAM SAYEED SD
151.	RFA 1630/2012	SAMPATH ANAND SHETTY (NOC) SHANMUKHAPPA KESVY & CO G G SHASTRI & L VIJAYA KUMAR	PRABHUGOUD B TUMBIGI- M T NANAIAH & ASSTS FOR C/R1 ASHOK KUMAR NARONEY (CP 1226/12) Y K NARAYANA SHARMA FOR R1

			(NOC OBTAINED) VENKATESH R BHAGAT FOR R2 (NOC) SHARATH S GOWDA & BHARATH KUMAR V FOR R2
152.	RFA 1652/2012	S K ACHARYA & SANATH KUMAR SHETTY	C/R1 BY MANJUNATH K ATHMA V H IN CP 999/12 R1 & 2 BY A ANAND SHETTY (NOC VK FILED)
153.	RFA 1741/2012	VIVEK HOLLA CHANDRASHEKAR S RAJENDRA M S M/S HOLLA & HOLLA	D P MAHESH JAGADISH HIREMATH
154.	RFA 1756/2012	T SHESHAGIRI RAO & SUNIL S RAO MANJUNATH M HEGDE	J PRAKASH PRASAN KUMAR GOWDA FOR C/R1-2 CP NO-1302/12 L T GOPAL FOR R3 & R4
155.	RFA 1762/2012	B RAMESH K K MANJUNATH RAVI D R T P PRAMOD GOWDA	MURUGESH V CHARATI H M MANJESH & SANJEEVA REDDY B L FOR R1 THE LAWMEN INTERNATIONAL ADVS BY SANKET M YENAGI & GANAPATHI C V FOR R2 & R3 R4 - K M DHANALAKSHMI SD
156.	RFA 1879/2012	SHARATH S GOWDA	HANUMANTHRAJ H FOR R1 K V NARASIMHAN FOR R1 H M GOPAL FOR C/R1 (CAVEAT PUT UP IN RFA 1880/12) G M ANANDA & ASHA B L FOR R1 K P THRIMURTHY FOR R2 R3-SUNANDA SD
	Connected With		
	RFA 1880/2012	SHARATH S GOWDA	HANUMANTH RAJ FOR R1 (NOC) K V NARASIMHAN FOR R1 G M ANANDA & ASHA B L FOR R1 B N SURESH SRINIVAS M L FOR C/R1 (CP NO-1401/12) H M GOPALA CHANDRASHEKAR M FOR C/R1 (CP NO-1220/12) R2-SHIVALINGEGOWDA SD R3-CHENNAMAREGOWDA SD
	RFA.CROB 4/2014 IN RFA 1879/2012	HANUMANTH RAJ H (NOC) K V NARASIMHAN G M ANANDA & B L ASHA	K P THRIMURTHY FOR R2 SHARATH S GOWDA FOR R1 & 3

157.	RFA 1899/2012	SHYAM KOUNDINYA A S SRIDHAR R NAGASIMHA KAVITHA BHANDARI S	R2-JAGANNATH V PAI - SD K SUMAN FOR R1
158.	RFA 1958/2012	A ANANDA SHETTY & N RAJASHEKAR	K SRIHARI & NEERAJA KARANTH & VIJAYKUMAR P P
159.	RFA 2064/2012	JUST LAW S SRIRANGA & SUMANA NAGANAND	V SRINIVAS RAGHAVAN BY INDUS LAW FOR R1 & R2
	Connected With RFA 1428/2012	LOMESH KIRAN N & INDUS LAW AJAY SHANKAR DEEPAK S SARANAGAMATH ANUPAMA HEBBAR INDU BHARGAVI	JUST LAW V SRINIVAS RAGHAVAN
160.	RFA 2069/2012	ABHINAV R KUMAR & KUMAR	V RANGA RAMU & M R VIJAYALAKSHMI FOR R1- R6 V/O DTD 7/2/18, NOTICE TO R7 HELD SUFFICIENT R7- VIJAYA LAXMI R8-GAYATHRI NATARAJ SD
161.	RFA 2114/2012	AJAY J N PRAGATHI LAW CHAMBERS VAMSHIKRISHNA	N NARESH
162.	RFA 2140/2012	L S VENKATAKRISHNA KAVITHA NAGESH K V N KUMAR	T N RAGHUPATHY FOR R1 & R2 R3-T N SHANUMUGANANDAREDDY SD
163.	RFA 2146/2012	C R SUBRAMANYA RAJAKUMAR M	M R SHASHIDHARA
164.	RFA 2180/2012	V S ARBATTI ANIL KINI A NANDINI R H R GIRIDHAR S W ARBATTI	M S RAGHAVENDRA PRASAD FOR R1 A ANAND SHETTY & N RAJASHEKAR FOR R2 TO R4 LAWYERS INC FOR R5 TO R7 B.C CHETHAN, ADV., FOR R-1 BY LEX FIRM
	Connected With RFA 1901/2011	A ANAND SHETTY & N RAJASHEKAR	PRASHANTH G ASSTS FOR R1 LAWYERS INC FOR R2 & R3 M S RAGHAVENDRA PRASAD FOR R4 R5-ASHA AJILA SD R6-ASHWIN AJILA SD

165.	RFA 6/2013	C SHANKAR REDDY & VENKATESHA C	S V PRAKASH (NOC) M N MADHUSUDHAN & GOUDAR R S FOR C/R (CP NO 1423/12 & 671/13) S V KANTHRAJU FOR IMPLEADING APPLICANT ON IA 1/16
166.	RFA 21/2013	P S MANJUNATH VIVEKANANDA T P H C SHIVARAMU	R1 RAMA SD R2 RAMAKRISHNA SD R3 HANUMANATHA SD RAVI B NAIK ASSOCTS CHANDRASHEKAR P MANJUNATH VINAY M FOR C/R4 (CP NO-1563/12)
167.	RFA 57/2013	K GIRIDHAR	P V VASUDEVAN FOR R1 R1(A) SAROJA SD R1(B) BHAVANI SD R2 (A) AYESHA SD R2 (B) VIJAY SD LOKESH MALAVALLI FOR R3-R5
168.	RFA 76/2013	A S NANJUNDAPPA & KAVITHA D CHANDRASHEKAR PATIL & S K KALEGOWDA	V ANAND FOR R1(NOC) R2 -SIRI SRINIVAS- SD THROUGH PAPER PUBLICATION
169.	RFA 125/2013	Y K NARAYANA SHARMA	MANMOHAN P N FOR R1-R3 R5-R7 & R9 R4-SHIVANNA SD R8-M MAHADEV SD
170.	RFA 130/2013	ABHINAV R	J PRAKASH FOR R1-R3 (NOC) C RAJANNA FOR R4
171.	RFA 180/2013	G L VISHWANATH & MANASA V C RAJU	S SUDHARSHAN REDDY B N JAGADEESH BABU K VENKATA SUDHEER FOR C/R1, R3, & R4 ZULFIKAR KUMAR SHAFI & S LAKSHMI NARYANA REDDY FOR R2 (A TO C) R NATARAJ & LOKESH K S FOR C/R5 (CP NO 1451/12, 1452/12)
	Connected with		
	RFA.CROB 18/2014 IN RFA 180/13	NATARAJ R	
172.	RFA 186/2013	G S BALAGANGADHAR	GOVT ADV FOR R1 TO R7 R8 V BASAVARAJA SD
173.	RFA 191/2013	K V NARASIMHAN K N NITISH	P N HEGDE
174.	RFA 194/2013	K PRASANNA SHETTY	KAMATH & KAMATH

			K RAMNATH NAYAK FOR C/R1 & R2 K G KAMATH (DEFECTIVE CAVEAT PUTUP) (CP 1568/12) R3 PRAKASH PANDESHWAR SD
	Connected With		
	RFA.CROB 11/2013 IN RFA 194/2013	K J KAMATH D C PRAKASH KAMATH & KAMATH	
175.	RFA 200/2013	M T NANAIAH ASSOCIATES M RAMAKRISHNA PRABHUNAND B M S SOMASHEKAR RAVISHANKAR	C/R1(A-M) BY SAINATH & S SUDINDRANATH SUDHINDRA SAI ASSTS (CP 65/13) T SURYANARAYANA FOR R1(A-M) (NOC) GA FOR R2 & 3 R4- A B Y GEORGE SD
176.	RFA 219/2013	H V SUBRAMANYA & ASSTS	P MAHESHA & KRISHNA B J GIRISH S N FOR C/R (CP NO 1449/12)
177.	RFA 222/2013	P NATARAJU	C SHANKAR REDDY FOR R1-R3 & R5-R8 G GIRISH FOR R16 & 17 GOVT ADV FOR R9 R11- RAJU SD R13- SRINIVAS SD R15- G S PANEESHA SD V/O/DTD 26/04/2016 SD THROUGH PAPER PUBLICATION (R4-G S SUBBANNA-SD R10-SURESH-SD R12-SHAFFI-SD R14-B ANNAPOORNAMMA-SD)
178.	RFA 254/2013	M S VARADARAJAN & SANTHOSH	C M NAGABHUSHANA FOR R1 & R2 (NOC) K P ASOKUMAR FOR R1-R3 (NOC GIVEN IN R/O R1 & R2)
179.	RFA 257/2013	K V NARASIMHAN K N NITISH K T MOHAN KUMAR	G L VISHWANTH
180.	RFA 355/2013	B RUDRAGOWDA	C/R BY H N GANESH (CP NO-1587/12) R1-5 BY S P KULKARNI & K SRIKANTH PATIL (NOC NOT OBTAINED)
181.	RFA 398/2013	VIVEK HOLLA	M C JAYAKIRTHI
	Connected With		
	RFA 559/2013	M C JAYAKIRTHI	VIVEK HOLLA

182.	RFA 407/2013	P CHINNAPPA & INDUSLAW ANUPAMA HEBBAR	J HUDSON SAMUEL & PARTNERS
183.	RFA 486/2013	PAVANA CHANDRA SHETTY H	R B SADASHIVAPPA FOR R1-R7
184.	RFA 521/2013	S V BHAT & B T GIRISH	B M ARUN FOR R2 & R3
185.	RFA 526/2013	P MAHESHA & KRISHNA B J	V B SHIVAKUMAR FOR R1-R10 R11-ARORAPPA SD R12-CHINAMMA SD R13-PARASHIVAMURTHY SD
186.	RFA 573/2013	G S PATIL & MARIYAPPA S S	A NAGARAJAPPA FOR R4 GOVT ADVOCATE FOR R1-R3
187.	RFA 646/2013	B K MANJUNATH N KUMARASWAMY	B A RAJARAO SCINDIA R GUNASHEKAR KUTTI P C FOR C/R1 (CP NO 149/13, 405/13) H K BASAVARAJ FOR R4 R2 - B R KAMALA BAI SD R3 THE COMMISSIONER SD V/O/DTD: 02-03-16 NOTICE TO R5 IS D/W
188.	RFA 656/2013	P N RAJESWARA & NARAYANRAO G T VENKATESH FOR MAHENDRA & ASSTS FOR IMPEADING APPELLANT 1(A) TO (C)	S S SRINIVASA RAO FOR R2 (NOC) L SRINIVASA BABU FOR IMPLDG APPLICANT NO 1 ON IA 5/16 (NOC) H N VENKATESH FOR IMPLDG APPLICANT NO 1 ON IA 5/16 R1(A) - KAMALAMMA SD R1(B) - RAMA SD R3- RAMAKRISHNA BAJAJ SD R7- M/S DHARUV & CO SD V/O/DTD: 01-12-15 NOTICE TO R4 & R6 ARE HELD SUFFICIENT R4 - N S DESAI R6 - ANUSUYA BAJAJ V/O/DTD 17-9-18, NOTICE TO R5 HELD SUFFICIENT KUMAR & BHAT FOR IMPLDG APPLICANT ON IA 6/16 FARAH FATHIMA FOR SHETTY & HEGDE ASSTS FOR R1(C-I) ON IA 1-4/16 VENKATESH R BHAGAT FOR PRPSD APPLICANT ON IA 1-4/17 (NOC) SANJAY NAIR FOR INDO LEGAL INC ADV FOR PRPSD APPLICANT ON IA 1-4/17

			SHARATH KUMAR SHETTY FOR IMPLDG APPLICANT ON IA 1/18
	Connected With		
	RFA 1054/2013	FARAH FATHIMA BY SHETTY & HEDGE ASSTS VENKATESH R BHAGAT FOR APPLICANTS ON IA 1-4/17	RAJESWARA P N FOR R2 S S SRINIVASA RAO FOR R1 KUMAR & BHAT FOR IMPLDG APPLICANT ON IA 1/16 R3- RAMAKRISHNA BAJAJ SD R5- N S DESAI SD R7-ANUSUYA BAJAJ, TRUSTEE, SD R8- M/S DRUV & CO BOMBAY SD
	RFA 1927/2013	GANAPATHI BHAT KUMAR & BHAT	VENKATESH R BHAGAT FOR APPLICANTS ON IA 1-4/17 (NOC) SANJAY NAIR FOR INDO LEGAL INC FOR PROPOSED APPLICANTS ON IA 1-4/17 R2- N S KHURUDEKAR SD R6- N S DESAI SD R8- ANASUYA BAJAJ SD R9- DRUV & CO SD
189.	RFA 739/2013	R V JAYAPRAKASH G M NATARAJ	BASAVARAJ V SABARAD PRADEEP KUMAR H C SHARAN BASAVA MAJAGE FOR C/R1-R2 (CP NO 168/2013) R3- CHANDRAPPA SD R4- BASAVARAJA SD R5- S RAJEEVA SD R6- BASAVANNA GOWDA SD
190.	RFA 753/2013	VIVEK HOLLA	M T NANAI AH ASSOCIATES M RAMAKRISHNA A K NARONEY FOR C/R1 CP NO 344/2013 SUNITHA SRINIVAS FOR R2
	Connected With		
	RFA 755/2013	VIVEK HOLLA	M T NANAI AH & M RAMAKRISHNA A K NARONEY FOR C/R1 (CN 345/13) R2- DELETED
191.	RFA 919/2013	T HAREESH BHANDARY	N JAGADISH BALIGA KAMATH & KAMATH FOR R1 & R2
192.	RFA 922/2013	A KESHAVA BHAT & K SHRIKRISHNA	O SHIVARAM BHAT FOR R4 R1(D) MINOR REPT BY R1(A) R1(A)- GEETHA V HEBBAR SD R1(B)- PADMINI HEBBAR SDD

			V/O DTD 26/11/14 R2- SHASHIDHARA HEBBAR H/S G S VENKATA SUBBA RAO FOR R3 CAVEAT PUT UP IN RFA 923/13 R5- SUDHARSHAN HEBBAR SD G S BALAGANGADHAR FOR R1 V/O/DTD 20-9-18, R1C- VISHARUTH HEBBAR HELD SUFFICIENT
	Connected With		
	RFA 923/2013	A KESHAVA BHAT & K SHRIKRISHNA	R1- S M SHASHIDHARA HEBBAR SD O SHIVARAM BHAT FOR R2 R3 MINOR REPRESENTED BY R2 G S VENKATA SUBBARAO FOR R4 S V PRAKASH FOR C/R5 CP NO 411/2013 G S BALAGANDHARA FOR R6 R6(D) MINOR REPT BY R6(A) R6(A)- GEETHA V HEBBAR SD R6(B)- PADMINI HEBBAR SD R6C- VISHARUTH HEBBAR HELD SUFFICIENT
193.	RFA 964/2013	G L VISHWANATH MANASA V C RAJU RFA 666/2013 RFA 649/2013 RFA 688/2013 RFA 646/2013 RFA 618/2013	SHASHI KIRAN SHETTY K FOR C/R1 SHETTY & HEGDE ASSOCTS CP NO 355/2013, 667/2013
194.	RFA 980/2013	K M PRAKASH	M V HIEMATH FOR R1 PRITHVI RAJ FOR R2 MANMOHAN P N FOR R3 P V CHANDRASHEKAR FOR R4
	Connected With		
	RFA 955/2013	MANMOHAN P N	M V HIEMATH FOR R1 K M PRAKASH FOR R2 PRITHVI RAJ B N FOR R3 P V CHANDRASHEKAR FOR R4
195.	RFA 994/2013	B L NANDA KUMAR MURALI M	T N RAGHUPATHY
196.	RFA 1095/2013	V RAMESH BABU R SWAROOP ANAND B S GURURAJ	M R C RAVI FOR R1 H S PRASHANTH FOR R3(A-C)
197.	RFA 1096/2013	D R RAJASHEKHARAPPA	R C NAGARAJ FOR R1 R2- M KALAVATHI-SD

			R3- H B MALLIKARJUNASWAMY-SD R4- NAGENDRA GUPTHA-SD R6- UMESHA-SD R7- SHYLESHA-SD
	Connected With		
	RFA.CROB 20/2014 IN RFA 1096/13	NAGARAJ R C	D R RAJASHEKARAPPA FOR R1 (VK NOT FILED)
198.	RFA 1104/2013	G S VENKAT SUBBA RAO RADHA Y	K SURYANARAYANA RAO RAO & RAO CHANDAN S RAO FOR C/R1 (CP NO 501/2013) SATHYANARAYANA GOPAL RAO FOR R2
199.	RFA 1121/2013	R VIJAYAKUMAR SADASHIVA REDDY	B V NIDHISHREE FOR RESPTS & ALSO FOR APPLICANTS ON IA 1/18
	Connected With		
	RFA 2037/2012	B V NIDHISHREE (NOC) M N SESHADRI	R VIJAYA KUMAR & SADASHIVA REDDY
200.	RFA 1130/2013	T N VISWANATHA T N RAMESH	VIGNESHWARA S SHASTRI FOR R1 , R2 & R8 TO R13 R3 - SAVITHRAMMA SD R4 - K B HARISH SD R5 - K B HARINAKSHI SD R6 - K B HARISH SD R7 - K B GEETA SD R14 -K G SUNANDA SD
201.	RFA 1150/2013	NATARAJU B HALEMANE B N NARAYANASWAMY	C/R BY V VIJAYASHEKARA GOWDA SHIVAKUMAR S K (NOC) (CP NO 833/2013)
202.	RFA 1209/2013	Y S H REDDY J M ANIL KUMAR	R SHIVCHARAN A S SHETTY RAVI P SHIVA K V FOR C/R1 (CP NO 633/2013) R2-THE SPLAO KIADB, MYSORE SD R3-CORPORATION BANK BY ITS SENIOR MANAGER MYSORE SD
203.	RFA 1215/2013	N R NAIK & ASSOCTS N R NAIK M PRAKASH	M K BHASKARAIHAH
204.	RFA 1327/2013	KUMAR RAM C M C K NANDA KUMAR	ABHINAV RAMANAND M/S KUMAR & KUMAR
	Connected With		
	RFA 1321/2013	ABHINAV RAMANAND A	DHANANJAYA G N C K NANDAKUMAR

			KUMAR RAM USHA FOR C/R CP NO 929/2013
205.	RFA 1420/2013	C N KAMATH N VINAYAK KAMATH	GOVARDHAN D M S RAGHAVENDRA PRASAD FOR C/R CP 841/2013
206.	RFA 1435/2013	LOKESH MALAVALLI	LOURDU MARIYAPPA A FOR C/R1 (CP NO 764/2013) D C PARAMESHWARAI AH FOR R1
207.	RFA 1496/2013	PRASANNA B R	
208.	RFA 1502/2013	M S VARADARAJAN	SRINIVASA MURTHY D (CP NO 733/2013)
209.	RFA 1556/2013	H P LEELADHAR (NOC) UDITA RAMESH DEEPA KINI	G B SHASTRY FOR R12 R1 KUMARA SWAMY SD R2 VISHWANATHA SD R3 RAJALAKSHMI SD R4 MALINI SD R5 RAJINI SD R6 NANDINI SD R7 GOWRAMMA SD R8- NIRANJANA SD R9- ANIL KUMAR SD R10- DHANALAKSHMAMMA SD R11- KAVITHA SD R13- CHETHAN KUMAR SD R14- RACHANA SD
210.	RFA 1567/2013	P N HARISH	H S PRASHANTH
211.	RFA 1629/2013	G D ASWATHANARAYANA C SARASWATHI A T JAYARAM	DEEPAK S SHETTY FOR R1-4 (NOC VK FILED IN R/O 1 & 2) R A CHANDRASHEKARA REDDY FOR R5 (NOC) S K MITHUN FOR R6 (NOC) CHENNNARAYA REDDY FOR R1 SHIVANANDA METI FOR R2 PRAKASH T HEBBAR FOR R5 & R6
212.	RFA 1632/2013	K P BHUVAN S RAJU	RAJESHWARA P N FOR R1 & R2
	Connected With		
	RFA.CROB 13/2014 IN RFA 1632/2013	RAJESWARA P N	
213.	RFA 1660/2013	JAI PRAKASH REDDY M	NIJAGUNA K G FOR C/R8 (CP NO 903/2013)
214.	RFA 1662/2013	ABUBACKER SHAFI R SHAMA	
	Connected With		
	RFA 387/2012	L GOVINDRAJ	ABUBACKER SHAFI

		AJAY G ARUN G H SUBHAS CHANDRA (NOC) ASHOK HARANAHALLI ASSOCIATES MAHESH C M	& SANDYA U PRABHU FOR R1, R3 , R5 TO R8 R14 & R15 V/O DTD 22/11/2013 R3 TO R7 ARE TREATED AS LR'S OF DECEASED R2 R4-NEELAMMA SD R9-KEMPAMMA SD V/O DTD 17/10/14 NOTICE TO R10 IS DISPENSED R11 PUTTALAKSHIMI SD U BYREGOWDA FOR R12 R13-M P UMASHANKAR SD
215.	RFA 1689/2013	M S NAGARAJA	P JAYARAMAREDDY & K P CHANDRASHEKAR REDDY FOR C/R1 (CP NO 998/2013 & 1339/14) KRISHNE GOWDA C FOR C/R2 (CP NO 997/2013 & 1338/2013)
216.	RFA 1707/2013	BHANU PRASAD K P KRISHNAPPA INDUMANTHI	INDO LEGAL INC FOR R2 R2 IS TREATED AS LR'S OF DECEASED R1
217.	RFA 1720/2013	VIGHNESHWAR S SHASTRI SUBRAHMANYA	R1 & 2 BY ILP /INDIA LAW PRACTICE
218.	RFA 1753/2013	M R RAJAGOPAL (NOC) D C JAGADEESH	CHETHAN B FOR R1 & R2 B K VISHWANATH FOR R3 R4 R S JAYADEV SD
219.	RFA 1761/2013	ARAVIND V CHAVAN	Y V PARTHASARATHI FOR R1, R3 & R4 S V MANJUNATHA FOR R5 R2 G S LAKSHMIPRASAD -SD R6 MASTER HITESH - SD
220.	RFA 1764/2013	M ERAPPA REDDY NARASI REDDY G	D PRABHAKAR FOR R1 R2-VISHWANATHA BHATTA SD R3 SURYANARAYANA BHATTA SD
221.	RFA 1847/2013	L M RAMAIAH GOWDA	M ERAPPA REDDY FOR R1-3 H A MANJUNATHA FOR R4 YADAVA KARKERA FOR R5 B S JEEVAN KUMAR FOR R6 V/O DTD 25/06/18, R7- GANGARAJU R8- M K RAVI ARE DECLARED AS SD R9- H MANOHAR SD R10- SHANKARAPPA SD
222.	RFA 1848/2013	SANATHKUMAR SHETTY K	VIJAYA KRISHNA BHAT M FOR C/R1 (CP NO 1219/2013) ANADARAMA PRASHANTH & VIKRAM FOR R6 & 8

			R4 MINOR REPT BY R3 R7 MANMATHA SHETTY SD R9 SHIVARAM SHETTY SD R10 SANTHOSH SHETTY SD R11 NAVEEN SHETTY SD R12 MOHINI SHETTY SD R13 UMESH SHETTY SD R14 THUKARAM SHETTY SD
223.	RFA 1853/2013	G BALAKRISHNA SHASTRY	NANJUNDASWAMY G FOR C/R3-R8 (CP NO 1035/2013, 1400/2013) S NARENDRA FOR R1(A-C) & R2 V VISHWANATH SHETTY FOR R2-R8 (NOC) M RUDRAIAH FOR R3-R8
224.	RFA 1898/2013	K CHANDRANATH ARIGA UMESH M KUNDANA	K V SHYAMA PRASAD FOR R1 & R2
225.	RFA 1913/2013	K SANATHKUMAR SHETTY	A KESHAVA BHAT FOR R1 R2- RAMAYYA H KOTIAN SD
226.	RFA 1922/2013	S V GIRIDHAR R SANGANNA PALANETHRA SANJAY E	P KRISHNAPPA
	Connected With		
	RFA.CROB 3/2015	BHANU PRASAD K S R INDUMATHI	
227.	RFA 1975/2013	D N MANJUNATH K N NAVEEN KUMAR PRATHIBA D S	H RAMACHANDRA FOR R1 (NOC) B K CHANDRASHEKAR FOR R1 (NOC) SRINIVASA REDDY K V K R PRABHU FOR C/R1 (CP NO 1459/2013) G PAPIREDDY FOR R2(B-D) SANDEEP KATTI FOR R2(B- D)(NOC) R2(A)-RAMA REDDY SD R3(E)-KUSUMA SD G R LAKSHIMIPATHI REDDY FOR R4 D R RAVISHANKAR FOR R5 R6 NARAYANA SD R7 VANAJA SD REUBEN JACOB FOR R8 TO R11 APPEAL AGAINST R3(A-D & F) IS DISMISSED V/O/DTD 7-3-17
228.	RFA 2001/2013	Y K NARAYANA SHARMA Y V PRAKASH	VIJAY KRISHNA BHAT M FOR R1&2 R3 TRINITA D'CUNHA SD R4 THE MANAGER, CANARA BANK SD

229.	RFA 2014/2013	J M RAJANNA SETTY NARASEGOWDA	R NATARAJ FOR SOLE RESPT
230.	RFA 2024/2013	GOVERNMENT ADVOCATE	M SHANKARNARAYAN BHAT FOR SOLE RESPT
231.	RFA 6/2014	PUTTIGE R RAMESH LAKSHMI S HOLLA	K PRABHAKAR FOR R2-5 RAVI L VAIDYA PRAVEEN KUMAR FOR C/R6 (CP NO 1382/13) R2-R5 LR'S FOR DECEASED R1 V/O/DTD 21/09/16
232.	RFA 9/2014	VIVEK HOLLA RAJENDRA M S CHANDRASHEKAR J HOLLA & HOLLA	S H PRASHANTH (NOC) FOR R1 & R2
233.	RFA 37/2014	G PAPI REDDY (NOC) D N MANJUNATH	P M NARAYANA SWAMY FOR C/R1 & R2 (CP NO 57/14) V/O DTD 28/10/2015 NOTICE TO R3 MADIAH R4 AMRUTHLAL IS HELD SUFFICIENT
234.	RFA 53/2014	A S SHYAM KOUNDINYA	M S VARADARAJAN SANTHOSH FOR C/R CP NO 1240/2013
235.	RFA 69/2014	A MAHAMMED TAHIR VARUN PATIL	B R PRASANNA H R SHREEPADA FOR R1 TO R7 & R10 TO R12 R8 SHOBHA SD R9 SUVARNA SD R13 RAJU SD
236.	RFA 79/2014	K M PRAKASH VIJAY KUMAR T	KUMAR GURU FOR R1 & R2 SANJAY NAIR CGC FOR R1 S DAYAMANI CGC FOR R1 & R2 H R VANAJA FOR R1 & R2
237.	RFA 133/2014	K K VASANTH JAGADEESHA	AMIT KESHVA MURTHY A & S LAW CHAMBERS
238.	RFA 177/2014	A V GANGADHARAPPA FOR A V G ASSTS	LOHITASWA BANAKAR FOR DLJ & ASSTS FOR R1 V/O DT 25/11/15 R2 TRANPOSED AS APPELLANT NO 2
239.	RFA 182/2014	K SHIVASHANKAR KRISHNAPPA M V	M S VARADARAJAN FOR PRSPD R3(A) S VISWESWARAIAH FOR R3 R1- SRINATH G R2- PRABHAKAR G ARE SERVED BY WAY OF PAPER PULICATION

240.	RFA 207/2014	B V KRISHNA SHIVAKUMAR S N PRASHANTH CHANDRA ANANDA THEERTHA D RAMESH H S VIJAYENDRA D JOSHI LAW & OPTIONS	P MAHESH FOR SOLE RESPT
241.	RFA 234/2014	K V NARASIMHAN K N NITISH	SANTHOSH S NAGARALE FOR R1 (NOC) NAGARAJAPPA S H FOR C/R
242.	RFA 288/2014	T N RAGHUPATHY RAKSHITH JOIS Y P RAMESH H E	C VIJAYA KUMAR FOR R1 V/O DTD 22/04/14 NOTICE TO R2 IS DISPENSED WITH
243.	RFA 322/2014	R S RAVI MANU N P	K SUMAN FOR SOLE RESPT
244.	RFA 323/2014	R V JAYAPRAKASH G M NATARAJ	R1 ASHA BHARGAV SD R GOPAL FOR R4 TO R6 R7 K S NAGARAJ RAO SD R8 K S MOHANLAL SD R2 ANISHA BHARGAV R3 ASHLESHA BHARGAV
245.	RFA 332/2014	SANJAY NAIR FOR INDO LEGAL INC., (NOC VK FILED)	SRINIVAS AND BADRIFOR R1(NOC VK FILED)(CP 1445/2013 & CP356/2014)M K SHIVARAJ FORR3,4,6 & 7 R5 B K BHAVYA SD R8 VIDYARANI SD R9 MANJUNATH SD R10 SUDHA RANI SD
246.	RFA 410/2014	M D ALAVANDAR SHASHIKUMAR B H	M R RAJAGOPAL FOR R1 & R2 R3 RENUKIAIAH SD R4 ADINAGESHA GOWDA SD R5 GAYATHRI DEVI SD
247.	RFA 538/2014	K G SADASHIVAIAH	H V RAMACHANDRA RAO FOR R1 & R3 R2 - I B RAJASHEKAR SD
248.	RFA 555/2014	TULSI K R	C M NAGABUSHANA K S UDAY FOR C/R1 (CP NO 288/2014) R2 THIPPAIAH SD
249.	RFA 567/2014	R G HEGDE	SANATH KUMAR SHETTY K FOR R1 TO R4
250.	RFA 575/2014	SACHIN. B. S. & ARUNSHYAM. M.	K. PRASANNA SHETTY FOR CAVEATOR/RESPONDENT

**STATEMENT SHOWING LIST OF CASES PENDING FOR HEARING IN
RFA MATTERS PERTAINING TO SINGLE BENCH**

SL. NOS.	CASE NUMBERS	ADVOCATE FOR APPELLANTS	ADVOCATE FOR RESPONDENTS
1.	RFA 681/2004	S CHENNARAYA REDDY & R THARESHA & C SHANKAR REDDY & C VENKATESHA	G PAPI REDDY FOR R1[A-G] KAMATH & KAMATH FOR R3(K) H V RAJA RAM FOR R3(I & J) N UDAYA KUMAR FOR R9 (NOC) N K SIDDESWARA FOR R3(H-K),R9-R11 & R13 T S SRINIVAS FOR R6 N CHANNAKRISHNAPPA BY M/S CR & CK ASSTS FOR R6[A-B], R8, R15[A-B], R14 & R17 S V GOWRAMMA FOR R9,10,11 & 13 N S SAMPANGIRAMIAH FOR R9-11 &13 K VISHWANATH FOR R10 & R11 (NOC) K SANATHKUMAR SHETTY FOR R17 R20 & R25 ARE NOTICE DISPENSED WITH R2(A-E), R3(A-G), R4. R5. R7, R12, R14, R16, R18, R19 & R21 ARE SERVED R22-R24 ARE SERVICE HELD SUFFICIENT
	Connected With RFA 790/2004	N RAGHUPATHY	S CHENNARAYA REDDY & C SHANKAR REDDY FOR R1[A-D] G PAPI REDDY & N S SHESHADRI & B R RAJASHEKARA REDDY & G C YOGISH FOR C/R2 (CP NO 321/04) R3 TO R24 ARE NOTICE DISPENSED WITH
2.	RFA 1432/2004	DIKSHIT ASSTS (NOC) H R ANANTHA KRISHNAMURTHY	C M NAGABUSHANA & P V CHANDRASHEKAR FOR C/R1 (CP NO 317/04) KAMAL AND BHANU FOR R2

3.	RFA 539/2005	M RAMBHAT BY H R SREEPADA & ASSTS	S M DODDAMANI FOR R1 R2 - HANUMANTHAMMA SD BY WAY OF PAPER PUBLICATION V/O DTD 7/6/05 NOTICE TO R3 & R4 D/W
4.	RFA 743/2005	CHALAPATHY & SRINIVAS B S RAGHU PRASAD RAMESH BABU	S NARAYNA FOR R1 TO R3 R4[A]- PARIMALA SD R4[B]- S G GOPAL SD S N PRASHANTH CHANDRA FOR R5 & R6 GOVT ADV FOR R5 TO R8 NOTICE TO R9- IS D/W R10-SHAILENDRA DOLHI SD
5.	RFA 795/2005	SHIVARUDRA CHANDRAHASA H S MOHAN	Y H VIJAYKUMAR (NOC NOT OBTAINED) V/O/DTD 28/10/15 RESPT -M/S MYSORE MILLS LABOUR ASSCN, REP BY ITS PRESIDENT K SRIRAMLU, B'LORE- H/S BY WAY OF PAPER PUBLICN
	Connected With RFA 323/2007	Y H VIJAY KUMAR SUJAY KUMAR Y H N Y GURUPRAKASH	SHIVARUDRA V/O/DTD 28/10/15- RESPT- S G ANCHANKUNJ - H/S BY WAY OF PAPER PUBLICN
6.	RFA 865/2005	NANDAGOPALA B BY M/S LAW & OPTIONS (NOC) S N PRASHANTH CHANDRA	YOGA NARASIMHA & AMARNATH SIMHA & DEEPASHREE FOR R1 R2- HONNAMMA -SD
7.	RFA 897/2005	N RAVINDRANATH KAMATH & ALSO FOR A2(A TO D) & A3	S R SREE PRASAD FOR R1 SANGAMESSH G PATIL- GOVT ADV FOR R2
8.	RFA 1263/2005	K SREE RANGARAJAN N. S. BHAT FOR APPELLANT	T SESHAGIRI RAO M GEETHA FOR C/R (CP NO 879/05)
9.	RFA 1272/2005	H KANTHA RAJA FOR LRS OF APPELLANT NO-1 H K KENCHEGOWDA K R LINGARAJU H KANTHA RAJ FOR PROPOSED A3(B)(1-3) & A3(C)(1-5)	REUBEN JACOB FOR R1(A) R2 & R3 (NOC) F V PATIL FOR R1[A], R2 & R3 V/O DT 07-11-2012 APPEAL AGAINST R1(A) STANDS ABATED
10.	RFA 1365/2005	M V CHANDRASHEKAR REDDY	V RAJAI AH FOR R1 R2 - SEETHARAMAIAH SD R3 - JAYARAMAIAH SD R4 - RAMACHANDRAIAH SD

11.	RFA 1440/2005	M S SIDDARAJU M S GIRISH M S VANI R KALYAN (NOC)	NAGAI AH FOR C/R1(1-5) (CP NO 828/2005) RAMESH KUMAR FOR R6
12.	RFA 1529/2005	C B SRINIVASAN & BAYYAREDDY N	S K VENKATA REDDY FOR R1[A-H] R2[A]- SAROJAMMA SD R2[B]- SARASWATHAMMA H SD R2[C]- LALITHA H SD R2[D]- SUJATHA H SD R2[H]- ROOPA H SD PATEL D KAREGOWDA FOR R2E(1 TO 3) R2[F G] HARISH O K & K L SREENIVAS FOR R3(A) R3B(1 TO 3) & R7 R3(C) JAYALAKSHMAMMA SD P LAKSHMINARAYANA FOR R4 R5-A B GOWDA SD R6(1)-LAKSHMAMMA SD R6(2)-BALARAMA SD R6(3)-NARAYANA SD R6(4)- CHANNANARASIMHAI AH SD R6(5)-CHANDRASHEKAR SD P V CHANDRASHEKAR FOR R8 R9 R10 R12 & R13 H C SHIVARAMU FOR R10 (NOC) SHIVA & RAWLEY FOR R10 R11-M HANUMANTHAPPA SD R14-M RANGAI AH SD R15-M RAJAKUMAR SD R16-SHANTHAMMA SD R17-GOWRAMMA SD R18 - M HANUMAANTHAPPA SD R19 - M BORANNA SD R20 - M HUCHANNA SD R21 - M RANGAI AH SD R22 - M RAJKUMAR SD R23 - SHANTHAMMA SD R24 - GOWRAMMA SD SPOORTHY HEGDE N & D R NAGARAJ FOR R25 K L SHREENIVASA ADV FOR APPLICANT IN IA 1/2014

	Connected With		
	RFA 1276/2005	H C SHIVARAMU FOR A3 (NOC) C M NAGABHUSHANA P V CHANDRASHEKAR	S K VENKATA REDDY FOR R1[A-H] R2[A]- SAROJAMMA SD R2[B]- SARASWATHAMMA SD R2[C]- LALITHA SD V/O DTD 06/03/12 NOTICE TO R2[D & H] IS HELD SUFFICIENT R2(D) - SUJATHA R2(H) - TEJASWINI PATEL D KAREGOWDA FOR R2E(1 TO 3) R2[E F G] HARISHA O K & K L SREENIVAS FOR R3[A] & R3[B (I) (II) (III)] K L SRINIVASA FOR R3[C] C B SRINIVASAN FOR R4 B V ACHAR FOR R5 C B SRINIVASAN & N BAYYA REDDY FOR R6 AMEETH KUMAR DESHPANDE FOR R8 TO R15 R7 - THUNGABHADRAMMA SD K L SHREENIVASA ADV FOR APPLICANT IN IA 1/2014 (IA 1/2014 IS ALLOWED ON 21/08/14)
13.	RFA 1770/2005	M/S KAMATH & KAMATH K ARAVIND KAMATH S KOUSHIK NEELAKANTAPPA K PUJAR	D P MAHESH FOR R1(A-E) F V PATIL FOR R2
14.	RFA 1856/2005	C B SRINIVASAN N BAYYA REDDY	I G GACHCHINAMATH FOR R1 (NOC NOT OBTAINED) VEENA JADHAV FOR R1 K SHIVAJI RAO FOR R2[A-C] R3-ASWATHAMMA -SD
15.	RFA 1871/2005	H H KALADGI (NOC) NAVEED AHMED H S DAYANANDA C LAKSHMINARAYANA RAO FOR PROPOSED LRS OF A2	S V SHASTRI FOR R1 V/O/D 07/04/06 R2 & R3 ARE DELETED
16.	RFA 1912/2005	S R HEGDE HUDLAMANE	T JAYAPRAKASH FOR R2 V BALAKRISHNA FOR R1[A(1-2)] & R1(B)

17.	RFA 1916/2005	M RAMA MOHAN C B PRAKASH	M/S PURNA LAW ASSTS [NOC] D O KOTRESH
	Connected With		
	RFA 1915/2005	M RAMA MOHAN C B PRAKASH	M/S PURNA LAW ASSTS FOR R1 & R2 D O KOTRESH FOR R1 & R2 R3- PARVATHI SD R4- KANAKARATHNAMMA SD R5- NANJAMMA SD
18.	RFA 1921/2005	B S NAGARAJ LEELA	K S RAMASWAMY IYENGAR FOR R1 TO R5 C P GIRISAGAR FOR R6 M/S P NATARAJU ASSTS FOR R7
	Connected With		
	RFA 1118/2006	M/S P NATARAJU ASSOCIATES	K S RAMASWAMY IYENGAR FOR R1, R3 TO R6 C P GIRISAGAR FOR R7 B S NAGARAJ FOR R10 R8- GOPALAGOWDA SD R9- THAYAMMA SD R2- DECD
19.	RFA 1977/2005	R B DESHPANDE VENKATESH N M BHAT	K V NARASIMHAN FOR R1 TO R4
20.	RFA 2091/2005	RAMESHCHANDRA J C KUMAR M A VENUGOPAL PRAKASH T HEBBAR FOR PROPOSED LRS OF A1 & A2 S V JAGANNATH & PRAKASH T HEBBAR FOR LRS OF DECD A2 ON IA 3/16	N BAYYA REDDY & C S RADHA JAYANTHI FOR R1[A-C] K N PUTTE GOWDA FOR R2 TO R4
	Connected With		
	RFA 1015/2006	R B SADASIVAPPA G B NANDISH GOWDA	N BAYYA REDDY FOR R1(A) R1[B]- S J AJITH SD R1[C]- S J RAHITHA SD (R1(B & C) ARE SD ON IA 1/08 TO 3/08)
	Connected With		
	RFA 2092/2005	RAMESHCHANDRA J C KUMAR M A VENUGOPAL	K N PUTTE GOWDA FOR R1 [MA NOT FILED] N BAYYA REDDY & C S RADHA JAYANTHI FOR R2[A-B] N BAYYA REDDY FOR R2(C) & R3 TO R7 (VK NOT FILED FOR R2(C)

			& R4) C B SRINIVASAN & A VENKATAREDDY
21.	RFA 49/2006	DEVI PRASAD SHETTY (NOC)	D RAMDAS FOR R2 TO R7 B VINAYAKA FOR R1, R2 & R4 TO R7 (NOC) R8- PUTTAMADAI AH SD R9- MURTHY SD R10- SIDDEGOWDA SD R11- MADAMMA SD R12- MADAMMA SD
22.	RFA 161/2006	K S RAMESH R VIJAYAKUMAR APPEAL DISMISSED AGAINST A1(E)	M/S SREEVATSA ASSTS
23.	RFA 177/2006	ARUN SHYAM & SACHIN B S M/S DHARMASHREE ASSTS [NOC] B N ANANTHA NARAYANA D G CHINNAPPA GOWDA	T JAYA PRAKASH FOR R1(A) R2 - SHEKARAPPA SD
24.	RFA 231/2006	T N VISWANATHA T N RAMESH,G K SREEVIDYA	H S NAGENDRA FOR R12,13 & 15 G S V ASSOCIATES FOR C/R1 [CP NO 1068/05] B C RAJEEVA FOR R1(A-E) D P MAHESH FOR R1(F) R2- LAXMAMMA SD R3- CHANDRAPPA SD R4- GOPAL SD R5- KRISHNA SD R7- NARAYANAMMA SD R10- SAVITHRAMMA SD R11- N NAJUNDAIAH SD R14-MUNIVENKATAMMA SD V/O DTD- 30/01/2013, R6, R7 & R10 ARE TREATED AS LRS OF DECD R8 & R9 SERVICE OF NOTICE IS H/S IN R/O R6- APPI REDDY
25.	RFA 232/2006	R NATARAJ (NOC) G S SRIKANTESHWARAN G S RAVI SHANKAR	R1- K NAGARAJ SD R2- SIDDAMMA SD R3- C SRINIVAS APPEARING AS PARTY-IN- PERSON V/O DTD 10/08/2017 B K SANJAY FOR P'SD RESPT

26.	RFA 260/2006	C R SUBRAMANYA	P R NANJUNDA SWAMY FOR R2 R1-LAKSHMAMMA -SD
27.	RFA 311/2006	L S VENKATAKRISHNA	K M CHANDRA PRASAD- FOR C/R (CP NO 126/06) D R SUNDARESHA FOR R1 TO R4 (NOC)
28.	RFA 336/2006	MYLARIAIAH ASSOCIATES P M SIDDAMALLAPPA	K S CHANDRAHASA
29.	RFA 339/2006	K MUNIVENKATAPPA K M JAGANATH	S SREEVATSA FOR C/R1(B) (CP NO 829/2005) S SREEVATSA & M BIRDY AIYAPPA FOR R1(A-F)
30.	RFA 444/2006	M ASWATHANARAYANA REDDY	H N PRAKASH
	Connected With RFA 376/2006	H N PRAKASH	G PAPI REDDY FOR R2 M ASHWATANARAYANA REDDY FOR R1(A & B)
31.	RFA 448/2006	S N BHAT & G NARAYANA RAO	ROOPA B P FOR R1 R4- SUSHEELAMMA SD R6- SHANKAR SD R7- RAVISHANKAR SD SERVICE OF NOTICE TO R2, R3 & R5 HELD SUFFICIENT. BY WAY OF PAPER PUBLICATION. R2- FATHIMA HUSSAIN R3- HALEEMA BHI R5- D KRISHNA MURTHY
32.	RFA 469/2006	VARDHAMAN V GUNJAL FOR A2(A-C) V S GUNJAL S SURESH V V GUNJAL FOR A4 V V GUNJAL FOR PROPOSED A1(B) V/O DTD 1/12/2014, A1(A) IS LRS OF DECD A1	H N NANJUNDAIAH V S VENUGOPAL FOR C/R2 (CP NO 90/06) HAREESH BHANDARY T FOR R2 R1 DEAD R2 IS LRS OF DECD R1
33.	RFA 557/2006	N J RAMESH	LOKESH MALAVALLI SANKET M YENAGI
34.	RFA 592/2006	S V PRAKASH LINGESH V KATTIMANI	M/S A C NAGARAJA & ASSTS FOR R1 R2(B) - M SUMATHI SD R2(C) - M SHOBHA SD
	Connected With		

	RFA 595/2006	R GOPAL	M/S P NEHRU & ASSTS FOR R1 S V PRAKASH FOR R2
35.	RFA 598/2006	S R KULKARNI	C R GOPALASWAMY & ASSTS FOR R1 D C JAGADEESH FOR R3 N R RAVIKUMAR & K S GANESH FOR R4 A NAGARAJAPPA FOR R4 C R SUBRAMANYA FOR R5 R MALLAIAH FOR R7 & R8 V/O DTD 23/10/2010, APPEAL DISMISSED AGAINST R2 R6- CHANDRAMMA SD
36.	RFA 674/2006	S SUSHEELA	M MURALI FOR R1 & R2 R3-B N VENKATAREDDY SD R4[A]- BAYEMMA SD
	Connected With		
	RFA 723/2006	G BALAKRISHNA SHASHTRY	M MURALI FOR R1 & R2 R3-CHALAPATHY SD S SUSHEELA FOR R4[A]
37.	RFA 685/2006	G S BALAGANGADHAR	S V PRAKASH FOR R1 R3-K.B.SEETHARAMAIAH SD R4-K.B.SHYAMASUNDAR SD R5-K.B.RANGARAJ SD R6-RUKMANAMMA SD NOTICE TO R2 DISPENSED WITH
38.	RFA 687/2006	MYLARAIAH ASSOCIATES P M SIDDAMALLAPPA & P M GOPI	H N RAJASHEKARAPPA FOR R1-R4 H KANTHARAJA FOR R1-4 (NOC)
39.	RFA 695/2006	M S VARADARAJAN SUPREETH K P	M S NARAYAN [GPA COPY NOT FILED] L N RAMAIAH GOWDA & R G HEGDE FOR 6-7 R6 - DEAD
	Connected With		
	RFA 692/2006	L N RAMAIAH GOWDA LRS OF A1 R G HEGDE	M S NARAYAN FOR R1-5 [GPA COPY NOT FILED] M S VARADARAJAN FOR R6 R7-NEELAMMA SD
40.	RFA 721/2006	N S SHESHADRI & K KISHOR KUMAR	R1- NAGABUSHANA CHARY SD R2- THIMMAIAH SD G A SRIKANTE GOWDA- FOR PROPOSED R3[1- 4]
41.	RFA 732/2006	M MAHABALESHWAR GOUD	M T NANAI AH & ASSOCIATES-FOR C/R1A-F R2&3 NOTICE DISPENSED

			WITH (CAVEAT NO.292/06)
42.	RFA 733/2006	S KRISHNASWAMY D B SHOBHA M J AMARNATHA ANDHANAI AH	R2- STANDARD CHARTERED BANK- SD R1- IS MERGED WITH R2 AS PER V/O DT. 14-12-11
43.	RFA 741/2006	R GOPAL	A GANESH
44.	RFA 770/2006	N J RAMESH	K SRIRAM & N NARESH FOR C/R (IN CP NO: 358/06) H V RAMACHANDRA RAO FOR R1 TO R7 S K VENKATA REDDY FOR R1, R2(A & B) & R3 TO R7
	Connected With RFA 771/2006	N J RAMESH	K SRIRAM & N NARESH FOR C/R3 TO R5 & LRS OF R2 H V RAMACHANDRA RAO FOR R3 TO R5 & LRS OF R2 (CP NO:359/06) R1 - STATE -SD S K VENKATA REDDY FOR R3(A)&(B), R4 & R5 R2 IS DEAD AS PER CAUSE TITLE
45.	RFA 792/2006	VICTOR MANOHARAN P NATARAJU, R D RENUKARADHYA M NAGESH P NATARAJU ASSTS	K R NAGENDRA & ABUBACKER SHAFI FOR R1-4 R5-NAGAPPA SD R6-CHINNASWAMY SD R7-BASAVARAJ SD R8- MALLESHAIAH SD
46.	RFA 812/2006	G BALAKRISHNA SHASTRY [NOC]	R NAGABHUSHAN FOR R1A-C SUNDAR RAJ FOR R1 K NARASIMHA MURTHY FOR R1 R2 - G-SAVITHRAMMA SD R3 - ACHYYA SETTY SD
47.	RFA 814/2006	SAMPAT ANAND SHETTY DAYANAND K G DHARAMAPRAKASH K R VISHNU D BHAT	M N SESHAGIRI M S ASHWINKUMAR
48.	RFA 822/2006	G G SHASTRI	R1- HANUMANTHAPPA SD R2 - NARASIMHAIAH SD R3 - CHIKKA HANUMANTAIAH SD
49.	RFA 823/2006	A KESHAVA BHAT & K SRIKRISHNA	K RAMABHAT FOR R1(A & D)

		PUSHPALATHA	K RAMA BHAT & ASSTS FOR C/R1 (CP NO 162/06) R1(B)- NIRUPA SHETTY SD R1(C)- SRINIDHI SD R2- MEENAKSHI SHETTY SD R3- KUMUDAKSHI SHETTY SD R4- REVATHI SHETTY SD
50.	RFA 824/2006	KUMAR & KUMAR & PUTTASIDDAPPA	R1- B N CHANDRASHEKAR SD R2-B C SANTHOSH SD R3- B C GOPI SD R4-CHINNAMMA SD V/O DT. 4-11-10, R5-R7 DELETED
51.	RFA 835/2006	RAO & RAO	M ASWATHANARAYANA REDDY K RAMA SETTY FOR R1
52.	RFA 843/2006	V GANGABAI & VIVEKANANDA	DEEPASHREE
53.	RFA 847/2006	R GOPAL R GOPAL FOR A1(A-C)	JAGADEESH MUNDARAGI
54.	RFA 852/2006	MAHANTESH S HOSMATH S NAGARAJA (NOC VK FILED)	M R RAJAGOPAL
55.	RFA 858/2006	H KANTHARAJA	C G GOPALASWAMY FOR C/R1-11 (CN 195/06) S.V.BHAT FOR R12
56.	RFA 876/2006	M L GOWDA & ASSOCIATES	GURURAJU C D FOR R1A TO R1(A-E) M A HUMAYUN FOR R2-3
57.	RFA 887/2006	S SHAKER SHETTY A ANILKUMAR SHETTY	H S CHANDRAMOULI FOR R1 R2-RTO RAJAJINAGAR WEST SD R3-STATE BY CHIEF SECY SD.
58.	RFA 896/2006	K SHANTHARAJ	M P ASSOCIATES FOR R1- R4
59.	RFA 899/2006	NAMITHA MAHESH	H KANTHARAJA FOR R1 R2A-D NAGARAJA SD
60.	RFA 905/2006	H M MARIYAPPA C R KRISHNAPPA	I G GACHCHINAMATH TAKES NOTICE FOR RESPT.
61.	RFA 906/2006	ASHOK HARANAHALLI T N VISHWANATH T N RAMESH G K SREEVIDYA	P V CHANDRASHEKAR FOR C/R1&R2
62.	RFA 917/2006	B L NANDA KUMAR & ASSTS.	C V SUDHINDRA FOR R1-2 GOVT.ADV. FOR R7

			N VAGEESH FOR R8 R5- K INDIRA SD
63.	RFA 936/2006	H JAYKAR SHETY	K M NATARAJ FOR R1 R3-SHASHIKALA SHEDTHY SD R5-SHANKARA SHETTY SD APPEAL AGAINST R2 & R4 STAND DISMISSED.
64.	RFA 937/2006	ASHOK HARANAHALLI	K N PUTTEGOWDA FOR R1 V/O DTD 28/9/11 R2- D B RANGAIAH IS SERVICE HELD SUFFICIENT
65.	RFA 964/2006	N S SATISHCHANDRA YOGISH PRASHANTH N	V K NAIK & UMESH CHANDRA GOWDA B R FOR R1 (NOC) R2-SHANTHA KUMAR SD R3-GANGADHARA SD ABHINAV R FOR R11 & R31 AMEER JAN FOR R11 N T PREMANATH FOR R13 M ERAPPA REDDY FOR R5, R18 R22, R27 & R38 B G THAMAIAH FOR R8, R24 TO R26 & R30 R12 DELETED MAHESH KIRAN SHETTY FOR R31 (NOC NOT OBTAINED) R16-SAHEENA BHANU SD R28-C-NATARAJA SD R29-LYKE FUNNISA SD R34-H-G-GOPINATH SD R4,R6 & R7,R9 TO R11,R14 TO R15, R17, R19 TO R21 R23, R32 TO R33,R35 TO R37 PAPER PUBLICATION IN R/O ABOVE RESPTS- IS ACCEPTED
66.	RFA 986/2006	VYASA RAO K S	S VISHWAJITH SHETTY FOR C/R1 (CP NO 697/06) SANDESH KUMAR FOR R3 & R4 R2-VEDAVATHI SD R5-SUMANGALA SD R6-MADHAVA SHETTIGAR SD R7-PANDURANGE SHETTIGARA SD
67.	RFA 991/2006	M/S HOLLA & HOLLA	M MOHAN RAO

		NANDISH PATIL N RAJANNA	
68.	RFA 1000/2006	B S VIJAYALAKSHMI B S RAGHU PRASAD (NOC)	M SHIVAPRAKASH
69.	RFA 1012/2006	B K MANJUNATH V/O/D 07/11/19 APPEAL IS DISMISSED AS ABATED AGAINST A4	S V PRAKASH FOR C/R1- R3 (CP NO 370/2006) D R BASAVARAJAPPA FOR IMPLEADING ADDL R14 & R15 R4- S B KOTRESHIAH SD R7(B)- ANASUYAMMA SD R7(C) - MINOR REP BY R7(B) R7(D)- JAGADAMBA SD R7(E)- NEELAMMA SD R8 - MURUGENDRAIAH SD R9 - CHANNAVERRAIAH SD R10 - SHIVALINGAMMA SD R11 - SUBHADRAMMA SD R13(A) - LALITHAMMA SD R13(B) - SAROJAMMA SD R13(C) - EERAMMA SD R13(D) - OMKARAIH SD R13(E) - SHRANAIAH SD R13(F) - LEELAMMA SD V/O DTD 30-08-2007 APPEAL AGAINST R7(A) IS ABATED V/O DTD 17-08-2006 SERVICE OF NOTICE TO R5, R6 & R12 ARE DISPENSED WITH
70.	RFA 1029/2006	S SHANKARACHAR & N RAVI KUMAR	S SIDDAPPA & B H MAHESH FOR C/R, CP NO 417/06 P M NARAYANASWAMY
71.	RFA 1035/2006	M/S SUNDAR SWAMY & RAMDAS ASSTS (NOC) M/S NALINI VENKATESH & ASSTS BASAVA PRABHU S PATIL & ASSCTS B SUBRAMANYA PRASAD A NIRANJANA	M L DAYANANDAKUMAR M D RAGHUNATH K A KAMALAM FOR C/R3 CP NO 426/06 I G GACHCHINAMATH FOR R1 & R2 S M CHANDRASHEKAR FOR R1 & R2
72.	RFA 1044/2006	MANJULA R KAMADOLLI N.VANAJAKSHI	G BALAKRISHNA SHASTRY FOR R1 P S MANJUNATH & H C SHIVARAMU FOR R2
73.	RFA 1054/2006	KASHYAP N NAIK BY	B RUDRA GOWDA FOR R1

		M/S AGRAA LEGAL (NOC) S V NARAYANA MURTHY S R NITHYANANDA	R2-PUTTAMMA SD R3-PUTTAMMA SD R5- BHAGYA SD SERVICE OF NOTICE TO R4 IS HELD SUFFICIENT BY WAY OF PAPER PUBLICATION V/O DTD 22/03/13
74.	RFA 1062/2006	G R VENKATESH & PATAN	RAVI & RAVI ADVOCATES
75.	RFA 1065/2006	V P KULKARNI	B K MANJUNATH FOR R1-4 R5-KARIYAMMA SD R6-KARIYAMMA SD R7-GANGAMMA SD R8-NAGAMMA SD R9-HOOVAKKA SD
76.	RFA 1072/2006	N Y GURUPRAKASH & VIJAYAKUMAR Y H M JAYARAM SUJAY KUMAR	N J RAMESH FOR C/R1 K N PUTTEGOWDA FOR R2 (MA NOT FILED)
77.	RFA 1087/2006	SHANMUKHAPPA KESVY & CO SHANMUKHAPPA FOR PROPOSED LRS OF APPELLANT	PRAKASH T HEBBAR FOR C/R (CP NO 724/05)
78.	RFA 1098/2006	GOVERNMENT ADVOCATE	T NARAYANASWAMY FOR R1-2
79.	RFA 1103/2006	GOVERNMENT ADVOCATE	A MADHUSUDHANA RAO FOR R1-R5
80.	RFA 1115/2006	K CHANDRASHEKAR ACHAR A-B-MANJAPPA H-P-MANJEGOWDA	B L SRIKANTIAH TAKES NOTICE FOR RESPT-
	Connected With RFA 840/2007	B L SRIKANTIAH B-S-RADHANANDAN MAHENDRA KUMAR K- V-	K CHANDRASHEKAR ACHAR
81.	RFA 1119/2006	B C SEETHARAMA RAO	T JAYAPRAKASH FOR C/R1 & R2 R B SADHASHIVAPPA FOR R3
82.	RFA 1127/2006	M S RAJENDRAPRASAD & ASSTS A MANJUNATH MURALIDHAR YADAV	T N RAGHUPATHI FOR R3 & R4 R1 - K SHAILAJA SD R2 - K KANTHAMMA SD
83.	RFA 1133/2006	N J RAMESH	T SRINIVASAN
84.	RFA 1147/2006	JADHAV LAW ASSTS G GANGI REDDY	GOVT ADV SANGAMESH G PATIL
85.	RFA 1168/2006	B M SIDDAPPA	P N NANJA REDDY FOR R1 R2&3 ARE MINOR REPTD BY R1 R4-OBAMMA SD R5-PALIAH SD

			R6-SOORAMMA SD
86.	RFA 1169/2006	SUDHARSHANA REDDY & ASSOCIATES	V VISHWANATH FOR C/R1-6 CP NO 381/06 R7- B C KESHAVA MURTHY SD R8- B C GOPINATH SD R9- B C SHOBAN BABU SD R10- B C NAGARAJ SD R11- JALAJAKSHI SD R12- M K CHANNAKESHAVAIAH SD R13- B S BALARAJ SD
87.	RFA 1176/2006	K M NATARAJ	S VISHWAJITH SHETTY FOR C/R
	Connected With		
	RFA.CROB 30/2006 IN RFA 1176/06	S VISHWAJITH SHETTY	
88.	RFA 1202/2006	K G C PRABHU MOHAN S	S CHENNARAYA REDDY C VENKATESH R THARESHA FOR C/R (C-NO-424/06) C SHANKAR REDDY S CHENNARAYA REDDY FOR R2 PROPOSED R1 THIMMAKKA SD PROPOSED R3 MANJULA SD PROPOSED R4 ANJINEYA MURTHY SD PROPOSED R5 PRAKASH SD
89.	RFA 1205/2006	K K VASANTH & M RAJAKUMAR	K L SREENIVAS & HARISH O K
90.	RFA 1241/2006	VINAYAKA B FOR HARANAHALLI LAW PARTNERS	DHANANJAY JOSHI (NOC) S RAMAKRISHNAN BY SHIVA & CO
91.	RFA 1249/2006	G PAPI REDDY N S SHESHADRI V VINOD REDDY M R NAGARAJ	H R ANANTHAKRISHNAMURTHY FOR R1 V/O/DTD: 21/01/13 NOTICE TO PROPOSED R2(A-C) IS HELD SUFFICIENT BY WAY OF PAPER PUBLICATION R2(A) - MALLIKA BANU R2(B) - G IMRAN KHAN R2(C) - G AYEESHA
92.	RFA 1271/2006	C V NAGESH V R SACHIN K R LANKESH	R K HATTI FOR R1-5 COPY OF NOTICE ON IA 1/06 & APPEAL SERVED ON HCGP

93.	RFA 1272/2006	C S PRASANNA KUMAR M/S KUMAR AND KUMAR	RANGARAJAN & PRABHAKARAN FOR R1 R2- VENKATESHWARALU SD V/O DTD 18/11/13 SERVICE OF NOTICE TO R3 TO R5 ARE HELD SUFFICIENT R3 J KRISHNA PRASAD R4 SURENDRA KUMAR MANAKALA R5 VEENA MANAKALA
94.	RFA 1284/2006	M R RAJAGOPAL M NAGARAJ ANURADHA R	P KRISHNAPPA FOR R3(A),R3B(1-4),R3(C & D) NOTICE TO R4-16 DISPENSED WITH V/O DT 23-2-2011 SERVICE OF NOTICE TO R1 & R2 IS HELD SUFFICIENT R1 - KEMPANNA R2 - MARISONNAMMA R1 IS DEAD, R2,R3(B)(1-4), R3(C-D) ARE TREATED AS HIS LRS V/O DTD 10-12-2007 NOTICE TO R4 TO R16 IS DISPENSED WITH
95.	RFA 1348/2006	LAW ASSOCIATES L K SRINIVASA MURTHY S SHIVANAND N G VIJAY KUMAR K S RAGHAVENDRA VARCHUS M L URS	R1- DEAD, R2 IS THE LRS OF R1 B JANARDHANA RAO FOR R2 R3- LEENA D'SOUZA SD
96.	RFA 1361/2006	S G BHAT JAYASHREE BHAT	S N PRASHANTH CHANDRA FOR R1 GOVT ADV FOR R2
	Connected With		
	RFA 1432/2006	SREEVATSA ASSTS. S G BHAT JAYASHREE BHAT	S N PRASHANTH CHANDRA FOR R1 GOVT ADV FOR R2
	Connected With		
	RFA 1433/2006	SREEVATSA ASSTS S G BHAT JAYSHREE BHAT	S N PRASHANTH CHANDRA FOR R1 GOVT ADV FOR R2 (MA NOT FILED)
	Connected With		
	RFA 1434/2006	SREEVATSA ASSTS. S G BHAT	S N PRASHANTH CHANDRA FOR R1

		JAYASHREE BHAT	GOVT ADV FOR R2(MA NOT FILED)
	Connected With		
	RFA 1435/2006	S G BHAT JAYSHREE BHAT	S N PRASANTH CHANDRA FOR R1 GOVT ADV FOR R2(MA NOT FILED)
	Connected With		
	RFA 1436/2006	S G BHAT JAYASHREE BHAT	S N PRASHANTH CHANDRA FOR R1 GOVT ADV FOR R2 (MA NOT FILED)
97.	RFA 1363/2006	PRASANNA V R	S VISHWAJITH SHETTY FOR R1 R3- MOHINI SD R4-VANAJA S SHETTY SD R5-VITTAL SHETTY SD R2(C) - VENUGOPAL SD V/O DTD 12-08-2014 SERVICE OF NOTICE TO R2(A & B) ARE HELD SUFFICIENT R2(A) - HARISHCHANDRA R2(B) - SHANTHI
98.	RFA 1368/2006	B RUDRAGOWDA	V F KUMBER FOR R1-3 R4-VENKATAMMA SD R6-ASHWATHNARAYANA SD R7-DEVARAJU SD R9-ASHWATHANARAYANA SD R10-DEVARAJA SD G C SHANMUKHA FOR R8
99.	RFA 1371/2006	S & S ASSOCIATES	K R LAKSHMINARAYANA RAO
100.	RFA 1375/2006	M/S JAYARAJ & ASSOCIATES A L PREMKUMAR D S JAYARAJ	S RAJENDRA FOR R1 TO R5
101.	RFA 1376/2006	S VISHWAJITH SHETTY	A ANANDA SHETTY & N RAJASHEKAR FOR C/R(CP NO 551/06)
102.	RFA 1394/2006	HARANAHALLI & PATIL ASHOK HARANAHALLI ASSTS	HARISH H V FOR R1 & R2 (NOC) NAGAI AH FOR C/R1 & R2 CP NO 566/06 P V CHANDRASHEKAR FOR R1 G M ANANDA FOR R17 N S BHAT FOR PROPOSED R18 R3-CHANDRAMMA SD R4-SUDHA SD R5-B A NAGARATHNA SD R6-YASHODA SD

			R7-NAGARATHNAMMA H R SD R8-H M NAGENDRA SD R9-C LOKESH SD R10-B G INDIRA SD R11-R BASAVARAJU SD R12-H G MAHESHA SD R13-K L BABU SD R14-RAMAKKA SD R15-BHEEMANNA SD R16-GANGAMMA SD
	Connected With		
	RFA.CROB 4/2008 (IN RFA 1394/06)	HARISH H V (NOC) C M NAGABHUSHANA & P V CHANDRASHEKAR	ASHOK HARNAHALLI FOR R1 G M ANANDA FOR R16 K S SREEKANTH ASSTS FOR R16 BRIJESH PATIL FOR PSD IMPEADING R17 TO R21 V/O DTD- 05/10/2012 NOTICE TO R2 R6 R7 R8 R10 R11 & R15 ARE DISPENSED WITH R3- SUDHA SD V/O/DTD 29/09/10 NOTICE TO R4 IS H/S R4- B A NAGARATHNA R5- YASHODA SD R9- B G INDIRA SD R12- K L BABU SD R13 - IS DECEASED R14 IS TREATED AS LRS OF DECD R13 R14- BHEEMANNA SD
103.	RFA 1417/2006	B R VISWANATH (NOC) G BALAKRISHNA SHASTRY	V VISWANATH SETTY FOR R1(A) R1(B) - ANUSHA SD R1(C) - MANOJ SD
104.	RFA 1423/2006	B ROOPESHA (NOC) PRAKASH T HEBBAR KUMAR & BHAT H R PRASANNA	D K KAMALA FOR R3 CHETAN B FOR R8, R11 TO R13 GOVT ADVOCATE FOR R15 & R16 APPEAL ABATES AGAINST R1, R2 & R5 R4 - DECEASED R6- M K RAJESH SD R7- SHIVANANJEGOWDA SD R9- KARIGOWDA SD R10- CHANDREGOWDA SD R14- PUTTASWAMY GOWDA SD
105.	RFA 1424/2006	MYLARAIAH ASSOCIATES	S SHANKARACHAR FOR R1 & R3

		P M SIDDAMALLAPPA P M GOPI,M MUNIRAJ	D M JOSHI FOR R2
106.	RFA 1441/2006	BLACK COATS LAW FIRM	P B RAJU FOR R1-3
107.	RFA 1447/2006	KOLAR & KOLAR & KEERTIDA KOLAR KUBGA MURTHY	R1-RAMAPPA R2-D LAXMAVVA R3-D.NINGAPPA R4-D.PARUSAPPA S VISHWAJITH SHETTY FOR R5 NOTICE TO R6-11 DISPENSED WITH
108.	RFA 1449/2006	K M NATARAJ	K CHANDRANATH ARIGA
109.	RFA 1450/2006	M/S SHETTY & HEGDE ASSTS	S V SHASTRI AND RAVINDRANATH K FOR R1(A-D) & R2
110.	RFA 1452/2006	VIGHNESHWAR S SHASTRI	B SUBRAYA KHARVI FOR R3-9 H JAYAKARA SHETTY FOR R1[A, C] & R2 R1(B)- MANJUNATHA SD
111.	RFA 1466/2006	B S MURALI	S SIDDAPPA & DEVANANDA FOR C/R1, R2 & R7 (CP NO 511/06) M SIVAPPA & ASSTS FOR R1 TO R4, R7 TO R9 R6 IS MINOR REPT BY R1 R5- LOKESHA SD NOTICE TO R10 & R11 IS DISPENSED WITH AS PER ORDER DTD- 06-12-2012
112.	RFA 1474/2006	MAHBOOB ALIKHAN & ALSO FOR P'SD A1A(1-3)	Y K NARAYANA SHARAMA FOR R1 & ALSO FOR P'SD LRS OF R1 DEEPASHREE FOR R1 R2[1]- MUMTAZ BEGUM SD R2[2]- IS MINOR RESPT BY R2[1]
113.	RFA 1489/2006	M VISHWAJITH RAI & JAYAPRAKASH	
114.	RFA 1495/2006	M S VARADARAJAN	B S MANJUNATH & SRIDHAR C K
115.	RFA 1500/2006	A KRISHNA BHAT	Y R SADASIVA REDDY FOR R4-7 C V ANNAIAH FOR R1-3 & R14 R9- SRINIVASA SD R10- ANANDA SD R11- NAGARAJA SD R12- HANUMANTHAPPA SD R13- RATNAMMA SD R15- RAMACHANDRAPPA SD

			R16-SONNEGOWDA SD R17- JAYAMMA SD R18- SHANTHAMMA SD R19- SUSHEELAMMA SD R20- SUNANDAMMA SD NOTICE TO R8 IS DISPENSED WITH V/O DTD. 21.08.2012
116.	RFA 1508/2006	K V NARASIMHAN	N B NIJALINGAPPA FOR R1 (NOC) B ROOPESHA FOR R1 RAJESH P L FOR R1 R2 - VENKATAMMA SD R3 - CHANDRAMATHI SD
	Connected With		
	RFA.CROB 33/2008 IN RFA 1508/06	N B NIJALINGAPPA (NOC) CROSS OBJECTOR RAJESH P L FOR CROSS OBJECTOR	K V NARASIMAHAN FOR R1 R2- VENKATAMMA SD R3- CHANDRAMATHI SD
117.	RFA 1513/2006	GANESH KUMAR P G S PATIL & G THIRUIVARANGAM (NOC)	S KANAGARAJAN FOR R1-7
118.	RFA 1519/2006	H T NARAYAN N JYOTHSNA B HANUMANTHARAYAPPA	M NARAYANA SWAMY FOR R4-5 R1-THIMMAIH R2-DEVIKA ARE SERVICE HELD SUFFICIENT V/O DTD 24/2/12 BY WAY OF PAPER PUBLICATION R3- SAROJAMMA SD
119.	RFA 1528/2006	G PAPI REDDY	A GOPALAI AH FOR R1-R5 T SESHAGIRI RAO FOR R2 (NOC NOT OBTAINED) SUGUNA R REDDY FOR R4 & R5 H C SHIVARAMU FOR PROPOSED LR'S OF R2 V/O DT 25/11/19 APPEAL DISMISSED ABATED AGAINST R2 & R3
120.	RFA 1536/2006	M SHIVAPRAKASH	G PAPI REDDY FOR R1 (A - C), R2 & R3 (NOC) JOSE SABASTIAN & ASSTS
121.	RFA 1542/2006	M NARAYANA REDDY	B S RAVINDRA FOR R2 R1[A]- MUNIYAMMA SD R1[B]- HANUMANTHA SD R1[C]- NARAYANA SWAMY SD R1[E]- POOJAMMA SD
122.	RFA 1556/2006	S K V CHALAPATHY	P SRINIVASIAH & S SUPREETH

			FOR C/R3 (CP NO 410/2006) R1-B N KANTHAMMA R2-VIJAYANARASIMHA R4-B N SUJAY KUMAR ARE HELD SUFFICIENT V/O DTD 28/10/15
123.	RFA 1584/2006	S SHAKER SHETTY K.SHIVAJI RAO	V F KUMBAR FOR R1A, R2 R3 & R5 P H RAMALINGAM FOR R6 V/O DTD 9/6/09 R4 IS DELETED
124.	RFA 1588/2006	B V SHANKARANARAYANA RAO	M U POONACHA
125.	RFA 1615/2006	B V SHANKARANARAYANA RAO	H KANTHARAJA [NOC] M/S CHALAPATHY & SRINIVAS ADV. FOR PROPOSED IMPLEADING RESPT. K S NAGARAJA RAO
126.	RFA 1640/2006	V B SHIVA KUMAR P N HEGDE	B BHAVANI SHANKAR RAO FOR R1 R4- NOTICE DISPENSED WITH V/O DTD- 09-08-2007 SERVICE OF NOTICE TO R2 IS HELD SUFFICIENT BY WAY OF PAPER PUBLICATION V/O DTD- 13-06-2011 R2 - IRENE SLIM R3 IS DEAD
127.	RFA 1649/2006	K V NARASIMHAN (NOC) C B PRAKASH M RAMA MOHAN	MYLARAIAH ASSTS
128.	RFA 1652/2006	M SHIVAMURTHY	R OM KUMAR : K G LAKSHMIPATHY & C N SRINATH FOR C/R1 MARIGOWDA FOR R3-5 NOTICE TO R2 IS DISPENSED WITH V/O DTD. 28/09/2006
129.	RFA 1667/2006	S R DESHPANDE M RAMA MOHAN	KESHAV REDDY FOR R4 HARISH O.K. & K.L.SREENIVAS FOR R5 R1 - LAKSHMAIAH SD V/O/DTD: 03/01/13 NOTICE TO R2 & R3 IS HELD SUFFICIENT BY WAY OF PAPER PUBLICAITON R2 - GEETHA R3 - DHANUSKOTE PORPOSED R1 - T

			SHASHIDHARAN SD V/O/DTD: 28/01/11 NOTICE TO PROPOSED IMPLEADING R2 IS HELD SUFFICIENT PROPOSED R2 - P J USHA BAI R7-USHA BAI SERVICE OF NOTICE IS HELD SUFFICIENT V/O DTD 28/1/11
130.	RFA 1673/2006	M V HIEMATH & D S SHIVANAND	H P LEELADHAR & CO (NOC) V KRISHNA
	Connected With RFA 362/2007	M V HIEMATH & SHIVANANDA D S NEELAKANTA R M	H P LEELADHAR & CO (NOC) V KRISHNA
131.	RFA 1681/2006	G M CHANDRA SHEKAR (NOC VK FILED)	M U POONACHA
132.	RFA 1692/2006	I G GACHCHINA MATH V Y KUMAR	P KRISHNAPPA P B RAJU
133.	RFA 1701/2006	MUNIYAPPA & S KALYAN BASAVARAJ	I G GACHCHINAMATH FOR R10-11 A KRISHNA BHAT VENUGOPAL M S MARIAPPA M S FOR C/R2 (CAVEAT NO.735/06) A KRISHNA BHAT FOR R3-9 R1- DEAD V/O/D: 03/08/10 R4-9 ARE LRS OF DECD. R1
134.	RFA 1702/2006	V VISHWANATH SHETTY FOR LRS OF APPELLANT	K V NARASIMHAN FOR R1 V/O DT-25-5-10 APPEAL AS AGAINST R2 & R3 IS STANDS DISMISSED R4- B M RAMANNA SD
135.	RFA 1715/2006	K V NARASIMHAN KEMPEGOWDA	MANJULA DEVI & NEELAKANTAPPA K PUJAR FOR R1 NOTICE TO R2 IS HELD SUFFICIENT
	Connected With RFA 2017/2006	MANJULA DEVI ASSOCIATES R RAJA B P VIRUPAKSHA	K V NARASIMHAN FOR R1 R2-K SHAKUNTHALA PADMANABHA SD
136.	RFA 1771/2006	M KRISHNAMURTHY B S NATARAJA B S N ASSCTS	A C BALARAJ FOR R3 VIVEKANAND ANTHONY BRITTO FOR R3-4
137.	RFA 1773/2006	M B NARGUND & SONA VAKKUND	B CHIDANANDA FOR R1,2&5

			R3-NALINGA SD R4-PREMA SD R6(A)-GANGAMMA SD R6(B)-SIDDAPPA SD R6(C)-MAHESHWARAPPA SD R6(D)-CHANDRAPPA SD R6[E]- DISPENSED WITH
138.	RFA 1776/2006	M SHIVAPRAKASH	B SHIVAMALLAPPA B.VASANTHAKUMAR FOR R1-2 R3[2] - LAXMI SD R3[3] - SHEKAR SD
139.	RFA 1782/2006	Y R SADASIVA REDDY	T N VISHWANATHA FOR R1 & R2 MINORS REP- BY THEIR MATERNAL UNCLE C MALLIKARJUNIAH [NOW R1 & R2 ARE ATTAINED MAJORITY V/O DTD 15-7- 11] R4 & R5 SERVICE H/S V/O DTD 25-5-11 R4- PUTTANANJAMMA @ PUTTAGOWRAMMA R5- NAGARAJ R3[A-B & D] SERVICE HELD SUFFICIENT BY WAY OF PAPER PUBLICATION V/O DTD 1-4-11 R3(A)- GIRIJAMMA R3(B)- MALLIKARJUNA R3(D)- UMAPATHI SERVICE OF NOTICE TO R3[C] HELD SUFFICIENT R3(C))- UMADEVI R6- DELETED R1- NIRANJAN KUMAR SD R2- KUSHAN SD
140.	RFA 1804/2006	SHANMUKHAPPA KESVY & CO NALINI VENAKTESH SHALAMALA M R SANDHYA S B	B C PRABHAKAR
141.	RFA 1836/2006	H J SANGHVI L LANKESH REKHA	KO VIJAY KUMAR FOR C/R (CAVEAT NO.772/06) KO VIJAY KUMAR - R2 (PARTY IN PERSON) D S SHIVANANDA FOR R1&2
142.	RFA 1837/2006	K V NARASIMHAN	V/O DTD 25/08/2015 SERVICE

			OF NOTICE TO R1(A) & R10 ARE HELD SUFFICIENT R1(A)- LAKKE GOWDA R10- JAYAMMA R2- LAKKEGOWDA SD R3(A) - AMANAMMA SD R3(B) - NANJEGOWDA SD R4(A) - DECEASED R4(B) - SIDDEEGOWDA SD MAHANTESH S HOSMATH FOR R5, R6 & R9 R7 DECD REPTD BY R8 TO R10 K R LINGARAJU FOR R8(A-C) P'SD R11- MOGANNA SD
143.	RFA 1845/2006	G KRISHNAMURTHY PURUSHOTHAM R	T JAYAPRAKASH & D NAGARAJ FOR C/R (NO.656/06)
144.	RFA 1852/2006	MALLAREDDY B V	T H CHIKKAVENKATE GOWDA FOR C/R1 R2 IS DEAD & R1 IS TREATED AS LRS OF DECD R2 AS PER ORDER DTD 07/02/09
145.	RFA 1859/2006	GURUDATH B S	L M RAMAIAH GOWDA FOR C/R2 (CAVEAT NO-995/06)
146.	RFA 1866/2006	KESHAVA S P	R1(1) - NETHRAMMA SD R1(2) - NAGAMMA SD R1(3) - SWARNA GOWRAMMA SD R1(4) - INDIRAMMA SD (R1(1 TO 4) ARE SD ON IA 1/14) RAMASWAMY IYENGAR FOR R1(5)(A TO C) R2-NAGARAJ SD R3-REVANASIDDAPPA SD R4-RAMA SETTY SD R5-ALLAPPA SD R6-LAKKAMMA SD
	Connected With RFA 1868/2006	B S SHASHI BHUSHAN	R1(1) - NETHRAMMA SD R1(2) - NAGAMMA SD R1(3) - SWARNA GOWRAMMA SD R1(4) - INDIRAMMA SD (R1(1 TO 4) ARE SD ON IA 1/14) RAMASWAMY IYENGAR FOR R1(5) (A TO C) R2-KALAMMA SD R3-REVANASIDDAPPA SD

			R4-RAMA SETTY SD R5-ALLAPPA SD R6- LAKKAMMA SD
147.	RFA 1872/2006	C R GOPALASWAMY FOR LRS OF APPELLANT	AMARESH A ANGADI FOR R1(1 & 2) G PAPI REDDY FOR R1 & R2 R1(3) - HARISH SD R1(4) - SATHISH SD R1(5) - SHARADAMMA SD R1(6) - ANJANAMMA SD R1(7) - DEVERAMMA SD R1(8)- ASHA SD R1(9) - PRABHAVATHI SD
148.	RFA 1886/2006	N R ASSTS AKS LEGAL, A K SUBBAIAH RAJA RAJESWARI & CO H VEDAVYASA BHAT N R BALAKRISHNA A SAMPATH	VISHWANATH R HEGDE FOR R2 LAW ASSTS FOR R1
149.	RFA 1890/2006	MAHESH & CO & S MAHESH GIRISH	D N MANJUNATH FOR R1 & R2 V/O DTD 26/08/2016 APPEAL AGAINST R3 IS ABATED
150.	RFA 1911/2006	M SIVAPPA & T N MAHADEVASWAMY	N SRINIVASA FOR R2-7 R1-MUNIYAMMA SD R8-MUNITHAYAMMA SD R9-RUKMINI SD R10-THULASI SD V/O/D 09/08/10 R11 & R12 ARE DELETED
151.	RFA 1913/2006	RAO & RAO	NAGAI AH SATHISH A C BASAVEGOWDA D B FOR C/R1 (CAVEAT NO.930/06) S B LAKSHMI FOR PROPOSED RESPTS. IN IA 1/08
152.	RFA 1914/2006	N R NAIK & ASSOCIATES	K N PUTTE GOWDA K RAMA BHAT & ASSTS FOR R1 C V NAGESH FOR R2
153.	RFA 1923/2006	H R ANANTHAKRISHNA MURTHY & ASSCTS G V P DAS	V GOVINDARAJU
154.	RFA 1951/2006	NATARAJA BALLAL	S S SRIPATHY PUNDIKAI ISHWARA BHAT FOR C/R1 & R2(A & B), R3(A & B) (CP NO 801/06) R4 - K T ASHOK KUMAR SD

			R5 - B K VASANTH SD R6 - DECD N R BHASKAR CGSC FOR R7 OMKARESHA ACGC FOR R7 V S HEGDE FOR R7 V/O DTD- 22-03-2010 SERVICE OF NOTICE TO R8, R9, R14 ARE H/S R8 - PANDU RAO R9 - H P KRISHNA R14 - S SANJEEVA V/O/DTD 31/03/08 APPEAL DISMISSED AS AGAINST R10 R11 - S S BALARAM SD V/O DTD 31/03/08 R13 IS LRS OF DECD R12 R13 - K PRABHAKAR SD
155.	RFA 1954/2006	CHANDRAKANTH R GOULAY	B S NAGARAJ FOR R1[A-D] & R2
156.	RFA 1972/2006	M L DAYANANDA KUMAR M D RAGHUNATH P S SHAMEEL AHMED HITESH KUMAR JAIN	K N PUTTEGOWDA FOR REPST
157.	RFA 1982/2006	N R NAIK & ASSOCIATES	M M ASHOKA & B D BAGHAVAN FOR C/R3 R1-2 NOTICE DISPENSED WITH
158.	RFA 1994/2006	K HANUMANTHARAYAPPA G PAPI REDDY (NOC)	SURESH D DESHPANDE FOR R1-3
159.	RFA 1997/2006	H R ANANTHAKRISHNA MURTHY&ASST G V P DAS	R1- EXPIRED
160.	RFA 2006/2006	JAYAKUMAR S PATIL ASSOCIATES	P S RAJA GOPAL FOR R1-2, R4-8 P S RAJAGOPAL ASSTS. FOR R3[A-B]
	Connected With		
	RFA 2007/2006	JAYAKUMAR S PATIL ASSTS.	P S RAJAGOPAL ASSTS FOR R1(A-C,E-I) R2 R1[D]- NANJAPPA SD P S RAJAGOPAL ASSTS- FOR R3[A-B]
161.	RFA 2012/2006	B A BELLIAPPA	B P PUTTASIDDAIAH FOR R1 & R2
162.	RFA 2014/2006	C V SUDHINDRA M D ANURADHA URS P R NARENDRA R K ANKOLAGI A RAMESH GOWDA	M/S THE ORIENTAL INSURANCE CO.,LTD, BY ITS DIVNL.MGR SD R2-M/S WIPRO FLUID

		K CHANALAKSHMI	POWER LTD LTD B'LORE BY R1 SD R3-M/S HARYANA MAHARASTRA ROADWAYS (P) LTD B'LORE SD
163.	RFA 2032/2006	B M SIDDAPPA YUVARAJ T V	S V PRAKASH FOR R1-5
164.	RFA 2034/2006	ASHOK R KALYANASHETTY S S MAMADAPUR	L RAJA FOR C/R1 (NO.725/06)
165.	RFA 2049/2006	C VINAY SWAMY & S K SHETTY M/S SWAMY & SWAMY ASSCTS	K SHRIHARI
166.	RFA 2050/2006	ANANT MANDGI B PRAMOD	P B APPAIAH IS DIRECTED TO TAKE NOTICE FOR R1 (VK NOT FILED) R2- POONAM G DALWANI SD
	Connected With		
	RFA 2009/2006	ANANT MANDGI B PRAMOD	P B APPAIAH FOR R1 R1 IS TREATED AS LRS OF R2
	RFA 2016/2006	ANANT MANDGI B PRAMOD	P B APPAIAH FOR R1 [VK NOT FILED] R2-POONAM G DALWANI SD
167.	RFA 473/2006	ANANT MANDGI & UJWALA A MANDGI	P B APPAIAH FOR R1-2 [VK FILED] R3- POONAM G DALWANI SD
	RFA 2064/2006	M A HUMAYUN & SHIVARAJ PATIL T K ASHOK	B N ANANTHA NARAYANA & D.G.CHINNAPPA GOWDA FOR R1-3 M.L.GOWDA FOR R4-5(VK NOT FILED) K.N.PUTTEGOWDA FOR R6- 7 (VK NOT FILED) B.V.MURALIDHAR FOR R6- 7
167.	Connected With		
	RFA 2054/2006	M L GOWDA & ASSOCIATES	B N ANANTHA NARAYANA FOR C/R1-3 (NO-918/06) M-A-HUMAYUN FOR R4 K-N-PUTTEGOWDA TAKES NOTICE FOR R5-6 B-V-MURALIDHAR FOR R5- 6
168.	RFA 2073/2006	LAW ASSOCIATES	M B CHANDRACHOODA FOR C/R

169.	RFA 2075/2006	A SHIVARAMA & ASSOCIATES	J KANIKARAJ FOR R3 M RAJU FOR R2 V/O DTD. 18.01.2011 APPEAL ABATES AS AGAINST R1
170.	RFA 2076/2006	B A RAVIRAJ & ASSTS M ASWATHANARAYANA REDDY K N SUBBA REDDY	T N VISWANATHA & T N RAMESH G K SREEVIDYA FOR C/R1 (CAVEAT NO 996/06) T VISWANATHA FOR R2 N S SANJAYA GOWDA FOR R4 & R5 R6-DEAD, LRS ARE ALREADY ON RECORD N NAGARAJA,S VIJAYAKUMAR, K PRAKASH & K S ASHA FOR R3 M MURALI BABU & H V SHYAMEGOWDA FOR IMPLEADING APPLICANT M MURALI BABU FOR PROPOSED R7 IN IA 1/08 N NAGARAJA FOR PROPOSED IMPLEADING APPLICANT AS R7 P LAKSHMINARAYANA FOR PROPOSED R8 G S MAHADEVAPPA FOR PROPOSED R8 OMKARESH FOR IMPLEADING RESPT
	Connected With RFA.CROB 17/2012 IN RFA 2076/06	N NAGARAJA & S VIJAYAKUMAR	
171.	RFA 2077/2006	S NAGARAJA & M YASHODHA	B MANJUNATH
172.	RFA 2085/2006	F V PATIL	GOVT ADV FOR R1-3 R GOPAL FOR R5-6 S.V.PRAKASH FOR R4
173.	RFA 2091/2006	T SESHAGIRI RAO & M GEETHA	T C SATHISHKUMAR FOR R1-2 R3[B]- SATISH SD R3[C]- SUBBARAJU SD SERVICE OF NOTICE TO R3[A] IS HELD SUFFICIENT.
	Connected With RFA 2092/2006	T SESHAGIRI RAO & M GEETHA	T C SATISH KUMAR FOR R2 [VK NOT FILED]
	RFA 2093/2006	T SESHAGIRI RAO & M GEETHA	SERVICE OF NOTICE TO R1[A-C] IS HELD SUFFICIENT

174.	RFA 2095/2006	A MOHAN RAM A M VIJAY MOHANRAJU	NARASINGASA P SINGRI FOR PROPOSED R1(A) ON I.A.I/08 T N RAGHUPATHY FOR R5- 6 R2- KUMARI BAI SD R3- LEELA SELVAM SD R4- JAYABHARATI BAI SD R7- AMAR SINGH SD
175.	RFA 2099/2006	N R NAGARAJ & ASSOCIATES	T SESHAGIRI RAO & M GEETH FOR C/R
176.	RFA 2101/2006	PADUBIDRI RAGHAVENDRA RAO K N NARAPPA FOR A7(NOC)	PRASANNA B R FOR R1(A- D) (NOC)
177.	RFA 2106/2006	NATARAJA BALLAL & PRASANTH	ARUN KUMAR CREST LAW PARTNERS FOR R1-2 R NAGENDRA NAIK FOR R3
178.	RFA 2120/2006	PARAS JAIN & JAGADEESH	R B SADASIVAPPA & G B NANDISH GOWDA FOR C/R [CP 1032/06]
179.	RFA 2138/2006	Y K NARAYANA SHARMA	M/S P NATARAJU ASSTS P NATARAJU R D RENUKARADHYA M NAGESH FOR C/R2,R1(A-C) (CP NO 790/06) M/S P NATARAJU ASSTS- FOR LRS OF R3[A-D] R4-RACHEGOWDA SD R5-NAGARAJU SD R6-M MALLARADHYA SD
180.	RFA 2156/2006	V B SHIVA KUMAR	S SHIVAKUMAR & D S DEVADAS ASSTS
181.	RFA 2173/2006	PRAKASH M H MAHESH WODEYAR	SHIVASWAMY
182.	RFA 2191/2006	S & S ASSOCIATESU SHIVAKUMARK G SADASHIVAIAHB S JAGADEESHB R NATESHB MANJULA	M/S M P ASSTS FOR R1-2 H.P.LEELADHAR & CO.FOR R5-7
183.	RFA 2193/2006	K SAROJINI MUTHANNA	NANJAMMA M BM B BHEEMAIAM B SOMAIAH FOR C/R1TO R3(PARTY IN PERSON)(CAVEAT NO- 824/06)KAMAL & BHANU FOR R1TO R3[NOC NOT TAKEN]R4- SHARADA SDV/O DTD 14/03/2011,R5 IS DELETEDR6-M U ACHIAH SDR7-M U PONNAPPA SD

184.	RFA 2201/2006	M S PURUSHOTHAMA RAO AJITKALYAN	M V SESHACHALA FOR R1- 2
185.	RFA 2202/2006	K NARASIMHA MURTHY	L SRINIVASA BABU FOR R1 & R2
186.	RFA 2204/2006	A R HOLLA P RAVINDRA	
187.	RFA 2206/2006	SACHIN B S (NOC)	R2 IS THE LRS DECD R1 M U POONACHA FOR R2
188.	RFA 2219/2006	G S PRASANNA KUMAR M VINAYA KEERTHY	SRINIVASAN FOR R1(NOC) ZAHEDULLA MECCAI FOR R1 M RAMACHANDRA FOR R2 R3- DEAN SD
	Connected With RFA 2220/2006	G S PRASANNA KUMAR M VINAY KEERTHY	SRINIVASAN FOR R1(NOC) ZAHED ULLA MECCAI FOR R1 R2-MUKUNDA INDL- FINANCE LTD SD
189.	RFA 2222/2006	M/S HOLLA & HOLLA	G L VISWANATH & MANASA B RAO FOR R2 SATHYANARAYANA GOPAL RAO FOR R1(A) & R2 SPJ LEGAL FOR R6 B S SHANKARNARAYANA FOR R6 G KRISHNA MURTHY FOR R8 ALMT LEGAL FOR LRS OF R1(A & B) & R2 SAMPATH BAPAT FOR R9 C S HIEMATH FO R3 H B CHANDRASHEKAR FOR R7 V/O DTD 18/04/12 NOTICE TO R4 & R5 ARE HELD SUFFICIENT R4 - KATYAINI SHIVAKUMAR R5 - CHANDRASHEKAR
	Connected With RFA 2239/2006	G KRISHNAMURTHY	G L VISWANATH & MANASA B RAO V SUKANYA FOR C/R2 (CP NO 921/06) ALMT LEGAL FOR R2 & PROPOSED R1(A) (NOC) SATHYANARAYANA GOPAL RAO FOR R1(A) & R2 SPJ LEGAL FOR R6

			B S SHANKARANARAYAN FOR R6 M/S HOLLA & HOLLA FOR R7 C S HIREMATH FOR R3 SAMPATH BAPAT FOR R9 R8-B P LOKESH SD V/O DTD 18/04/12 NOTICE TO R4 & R5 ARE HELD SUFFICIENT R4 - KATYAINI SHIVAKUMAR R5 - CHANDRASHEKAR
190.	RFA 2225/2006	S KRISHNASWAMY A JAYALAKSHMI MURALI R ANURADHA	SANGAMESH G PATIL
	Connected With		
	RFA 2224/2006	S KRISHNASWAMY R ANURADHA A JAYALAKSHMI MURALI M R JAYADEVA	R1- RUDRAMMA -SD V/O DTD 15-12-2014 APPEAL AGAINST R2 IS ABATED
	RFA 2226/2006	S KRISHNASWAMY ANURADHA R A JAYALAKSHMI M R MURULLI MAHADEV	P LAKSHMINARAYANA (NOC NOT OBTAINED) SANGAMESH G PATIL
191.	RFA 2227/2006	K N DAYALU (NOC) S S PATIL GUGIHAL PREMAKUMAR B	A G SHIVANNA & ASSTS
192.	RFA 2246/2006	R NARAYANA	A GOPALIAH BRIJESH R & N HARIPRASAD FOR C/R1 (NO.1001/06) THE APPEAL STANDS DISMISSED AGAINST R2 & R3
193.	RFA 2255/2006	M/S TOMY SEBASTIAN ASSTS NIRMALA SURESH (NOC)	M MOHAN RAO FOR R1 (NOC) K KRISHNA FOR R1 J SATHISH KUMAR FOR R2
194.	RFA 2273/2006	RATNA SHIVAYOGIMATH D C PARAMESHWARIAH SHIVAYOGIMATH ASSTS	R1 - STATE BANK OF INDIA, REP BY ITS MANAGER A V RAJAN - SD V/O/DTD 28/03/18 APPEAL DISMISSED AGAINST R2
	Connected With		

	RFA 289/2007	SHIVAYOGIMATH ASSTS D C PARAMESWARAIAH M S SUCHITHA	R1 - STATE BANK OF INDIA, JEEVANBHIMA NAGAR, BY IT MANAGER, BLORE- SD V/O/DTD 28/03/2018 APPEAL DISMISSED AGAINST R2 & R3
195.	RFA 2274/2006	K S N KARANTH & K SHRIHARI VIJAY KUMAR P P SHUBHA NAYAK	M T JAGAN MOHAN FOR R1 BLACK COATS LAW FIRM FOR R2 R3-M/S SHREE DHANALAKSHMI HI-TECH CITY BY ITS MANAGING PARTNER SD R4-R SHANKAR SD R5-MOHAN MANOHAR MUNGALE SD BY WAY OF PAPER PUBLICATION
196.	RFA 2277/2006	M RAM BHAT & SREEPADA ASSTS.	A V GANGADHARAPPA FOR R1 R2- B M PARAMESHWARAPPA SD R3- KALLAMMA SD R4- PADMAVATHI SD
	Connected With		
	RFA 1960/2006	A V GANGADHARAPPA& RAVISHANKAR	M/S RAMBHAT & SREEPADA A/S FOR R2 R1- B M PARAMESHWARAPPA SD R3- KALAMMA SD R4- PADMAVATHI SD
197.	RFA 2290/2006	B CHIDANANDA	KALEEMULLAH SHARIFF
198.	RFA 2294/2006	C M DESAI	
199.	RFA 2320/2006	G PAPI REDDY V VINOD REDDY K T JAGADEESHA PADMABUSHAN	B VEERAPPA & ASSTS FOR R1(A),2&8 G M SRINIVASA REDDY FOR R6-7 R3-S V SHIVA REDDY SD R4-S V BRAHMANANDA REDDY SD
200.	RFA 2327/2006	T R RAJESHWARI D KRISHNA KUMAR KRISHNA MURTHY	H M SOMASHEKARAIAH FOR R1 TO R4 R5- BYLAMMA SD R6- GANGAMMA SD R7- RAMAKKA SD R8- SHARADAMMA SD

STATEMENT SHOWING LIST OF CASES PENDING FOR FINAL HEARING IN RSA MATTERS PERTAINING TO SB

SL. NO.	CASE NUMBER	YEAR	Adv. For appellant	Adv. For Respondent
1.	1154	2006	Balu Pattar and Ors.,	Sunil Kumar Patel for R1 V/o dtd: 19.04.2011 appeal against R3 is abated R2, R3(a) to R3(d) are SD
2.	1841	2006	B.S. Raghuprasad for A1(A, C-I) Adinath Narde & Radha R for A1(B) (NOC)	R1 is SD Surdararamaswamy Ramdas & Anand for C/R4, R5 (a-d), R2(a) & R6 V/o dtd: 01.06.2017 appeal against R3 stands abated.
3.	2151	2006	K.V. Narasimhan & K.N. Nithish (NOC)	P.C. Sunitha (NOC vk filed) G.B. Manjunath (NOC given)
4.	2199 C/W RFA 1812/2005	2006	B.M. Siddappa	Ravi H.K. for R1 Service of notice to R2(a) to R2(d) & R3 to R7 is held sufficient
5.	2217	2006	Dayanand S Patil	S V Prakash
6.	2306	2006	S.N. Prashanth Chandra & Nanda Gopal B. (NOC)	Vivek Holla for R1(A, C & D) Venugopala Gowda for R1(b).
7.	2312	2006	A. Keshava Bhat & K. Shrikirshna	I. Tharanath Poojary for R3 to R10, R16 to R20 and for R12 (a-e) (VK not filed) Kishor Shetty for R11 R2(a) to R2(h), R13 to R15 are SD V/o dtd: 09.08.2021 appellant and respondent are the LRs of deceased R1.
8.	2341	2006	D.R. Rajashekarappa	C.R. Gopaldaswamy for applicant on I.A.1/07 Harish H.V. for R1 to R4
9.	2349	2006	A.V. Gangadharappa	G.S. Balagangadhar
10.	2375	2006	M/s M.P. Associates by Geethadevi M.P.	M. Shivaprakash

11.	2494	2006	M.P. Associates	N.Hari Prasad for R1 & R2
12.	2528	2006	Mohan Bhat	S.Vishweshwaraiah Bhat C/ Respondent
13.	2581	2006	K. Patel Munegowda for M/s Abhinay Y.T.	K.V. Narasimhan for R5(a) to R5(f), 5(g) B.C. Rajeeva for R3(a), R3(b), R2, R4 & R6
14.	2660	2006	B.M. Siddappa	Khaleemulla Shariff
15.	2708 C/W 2707	2006	K.B. Lokanath	S.G. Muniswamy Gowda for M/s Pramila Associates for R2(a) to R2(c) Geetha Menon for C/R1
16.	2769	2006	R.C. Nagaraj & S.M.Chandrashekar	Deepashree & Amarnath Sinha R1, R2(a) to R2(c)
17.	2777	2006	C.M. Nagabhusan and P.V. Chandrashekar, K.P. Yashodha & Madhukar Deshpande.	V/o dtd: 19.11.2019, appeal against R1 is abated. R2(a) to R2(c) and R3, R4 are SD P.N. Harish for R1(a) to R1(c).
18.	2779	2006	P Mahesha for Appellant No.2 and 3. (NOC Vk filed). Shilpa Rani & K S Naresh Santhosh for M/s. Balaji Associates for Appellants; remaining appellants are treated as LR's of deceased Appellant No.1.	K V Narasimhan
19.	2927	2006	K.V. Narasimhan for A2 to A7 A1 dead & 2 to 10 are LR's V/O dtd: 17.06.2019 A8 Jayamma, A9 Shakunthala, A10 Devamma V/o dtd: 21.04.2021.	M/s K.L.K. Law Associates for R3 to R6 L. Venkatamuni Shetty for R3 to R6, R8, R10 to R12. V.N. Madhava Reddy for R8 & R9. (VK returned in r/o 9) B. Keshavamurthy for R2(a) to R2(e). R9 is served. R8 to R12 are LR's of R7 V/o dtd: 03.12.2014. R3 to R6 & R2(a) to R2(e) are LR's of R1 V/o dtd: 28.01.2016.
20.	3014 C/w RSA.Crob. 11/2011	2006	S.V. Prakash	Sanath Kumar Shetty K. for R2 R1(a) to R1(f) are SD V/o dtd: 07.02.2022 service of notice on R1(g) is H/S

21.	3024	2006	R.S. Ravi	B.S. Vishwanath R1 to R5 R.V. Jayaprakash for C/R6 R7 & R8 are served and unrepresented
22.	3030	2006	A.V. Gangadhrappa & G. Ravishankar	K.Krishnswamy for R1, R2(A-F), R4 & R5 also for R3(A-F) V/o dtd: 09.08.2021 notice to proposed R3(e) is D/W.
23.	3038	2006	B.T. Indu shekhar	M.S. Ashwin Kumar for R1(i) to R1(iii), R2(b) to R2(g) & R3 Notice to R1(iv) H/S v/o dtd: 17.12.2014, Service H/S in r/o R2(a) v/o dtd: 22.04.2012.
24.	3055	2006	N. Shankar narayana	K.N. Tirumala Raj Urs for R1 (Party in person) R2 served R3 & R4 is abated
25.	3065	2006	K.Vijay Kumar	Vighneshwar S. Shastry for R1(A-G) V/o dtd: 20.11.2008 steps in r/o deceased R2 is D/W.
26.	3086 C/W	2006	N.S. Prasad	V.P. Kulkarni R1 to R3 S.G. Kulkarni R7 Harish Kumar M.S. for R5 & R6 R4 held sufficient
	3267	2006	N.S. Prasad	V.P. Kulkarni R1 to R3 Harish Kumar M.S. for R4 to R6
27.	3103	2006	R.V. Jayaprakash	B.L. Kumar for R1 & R2
28.	3105	2006	Y.K. Narayana Sharma & Y.V. Prakash	H.K. Revanasiddappa and Shanmukha for R1 Pradeep Naik for R1(b), R2(a) to R2(c), R2(f) & R3 R1(a), R1(c) to R1(e) & R3 are SD Sri. Lourdu Mariyappa, S.N. Devaraj and S. Giregowda for R2(d)
29.	3189	2006	B.K. Manjunath	G. Lakshmeesh Rao
30.	3343	2006	Deepashree	Jagadeesh Mundargi for proposed R2(a) to R2(e) & R3 R1(a), R1(b), R4(a) to R4(h) & R5 are SD

31.	3378	2006	Mushtaq Ahmed, Suresh M. Abdul, Khadar Syed, Akram Sabzawari	M. Ravi Prakash for R1 (A-I) B.S. Prasad for R1(B-I) (NOC)
32.	3460 C/W 3459	2006	M.S. Varadarajan	R2 to R7 served V.P. Kulkarni for R2 & R4 to R7
33.	14	2007	T.N. Raghupathy	Anil Babu
34.	36	2007	M.A. Sebastian	G.K. Gurumath for C/Respondent
35.	40	2007	P.S. Manjunath, H.C. Shivaramu & Vivekanada.T.P	Padubidri Raghavendra Rao for R1 to R6
36.	44	2007	P. Nataraju & R.D. Renukaradhya	H.C. Shivaramu for R1 R2 & R3 are served
37.	61	2007	H. Nagaraju	G. Manivannan, M. Prakash for R1(c), R1(d) & R1(e). R1(a), R1(b) R1(f)(i) to R1(f)(iii) are SD.
38.	68	2007	Ravi G. Sabahith	G. Balakrishna Shastry for R1 to R3 (NOC vk) K. Nageshwarappa for R1 to R3 N.V. Manjunath for R1 & R2
39.	77	2007	G.S. Venkat Subba Rao Mohan Kumar T. R.B. Sadasivappa	M.S. Rajendraprasad Associates by Asma Perveen N. for R2 & R3 R1(a), R1(b)(i), R1(c) & R1(d) are served R1(b)(ii) is minor Rep. by R1(b)(i)
40.	146	2007	S.N. Bhat, M.S. Devaraju & B.R. Raghavendra	Sharath S. Gowda, Naveen Kumar N. & Chethan Kumar L.N.
41.	193	2007	N. Shankar Narayan Bhat	Narendra Gowda
42.	209	2007	T.C. Satish Kumar	Vijaya Kumar & S.T. Thippeswamy for R1 & R2 R3(a) to R3(c) are SD
43.	290	2007	Deshraj & P. Changalaraya Reddy	R1 is served, V/o dtd 28.03.2007, R2 to R9 are held sufficient
44.	326	2007	Chennaraya Reddy	M.S. Varadarajan for R1(a) & R1(d). R1(b) & (c) served V/O dt. 27.03.2012, R1(e) Held Sufficient v/o dt 15.06.2012, paper publication accepted in respect

				of R1(f)
45.	338	2007	Vigneshwar S. Shastri	Vishnu Bhat for R1 & R2.
46.	383	2007	M.S. Varadarajan	V. Vishwanath for C/R3 R5 is SD V/o dtd: 13.04.2015, R3 & R4 are LR's of R1 V/o dtd: 13.04.2015, R5 & R6 are treated LR's of deceased R2 V/o dtd: 13.04.2015 R4 & R6 are treated as deemed refusal.
47.	413	2007	Kukkaje Ramakrishna Bhat, Vijaya Krishna Bhat & C.S. Premkumar	K.V. Narasimhan for R1, R2(a) to R2(f) Manmohan P.N. for R3, R5, R6 & R8. R7 is SD V/o dtd: 25.10.2010 R5, R6 are LR's of deceased R4.
48.	433	2007	V/o dtd: 17.04.2021 appellant Sri. Shivegowda	Subhash Shalag
49.	442	2007	Padubidri Mohan Rao	M. Vijay Krishna Bhat for C/R1 & R2.
50.	448	2007	T.N. Raghupathy, M.R. Krishnamurthy & Ganesh Bhat	R1 to R4, R6 & R7 served. R5 served v/o dt. 28.11.2019.
51.	449	2007	Vigneshwar S. Shastri	M/s Nyaya Law Chambers
52.	471	2007	C. Lakshminarayana Rao	Respondent served.
53.	479	2007	A. Anand Shetty	S.K. Acharya
54.	506	2007	K.V. Narasimhan	S.K. Nagarathna for R1(a) to R1(c).
55.	509	2007	Mohan Kumar & Rahul S. Reddy Y.R. Sadasiva Reddy	M/s Prameela Assts. For R1 to R3.
56.	511	2007	L. Vaidya & Ravi	H.M. Muralidhar for R1. H.K. Shivaraju for R2.
57.	512	2007	Prakash M.H.	Divya Krishna for M/s Sivan & Siva Assts. For R1, R2, R5 & R7, R3(a) to R3(d). R1 to R3 & R5 to R7 are LR's of R4 v/o dt. 05.06.2007. R to R5 & R7 are LR's of R6 v/o dt. 14.06.2017.
58.	548	2007	M.B. Chandra Chooda	H.R. Anantha Krishnamurthy

59.	575	2007	Venkatesh R. Bhagat V/o dtd: 16.08.2021 A2 as LRs of appellant No.1	C.G. Shashivardhan for R1 R3, R4, R7 & R8 are SD V/o dtd: 10.10.2013, service H/S in r/o R2 V/o dtd: 01.08.2014, service H/S in r/o R5, R6, R9 & R10.
60.	623	2007	L.M. Ramaiah Gowda	R1 to R4 served. R-1(5)(a), (b), (c), (e), (f) & (g) served. v/o dtd 10.12.2018, R1(5)(d) Held Sufficient
61.	626	2007	Jwala Kumar R.L. Uday Kumar	N. Surendra Kumar for R1(a & b) R2 & R3 are SD V/O dtd: service of Notice to R1© is H/S
62.	630	2007	S.N. Ashwathanarayana & Narasimha Murthy	V. Vishwanatha
63.	646	2007	K.R. Kumar	M.K. Bhaskaraiah for R1 to R6. R8(a) to R8(f) served. v/o dt. 13.02.2009, Notice to R7 (a-f) & R9 is dispensed with
64.	651	2007	H. Kantharaja	G.B. Shastry for R2. R2 is LR of R1 v/o dt. 31.03.2010. R7 HELD SUFFICIENT v/o dt. 10.02.2012. R3 to R6 & R8 served.
65.	663	2007	M. Jayaprakash Reddy	Fayaz Sab B.G. for R1 to R3
66.	667	2007	G. Balakrishna Shastry & K.A. Chandrashekar	T. Prakash & Naveen V.R. for R1 to R3. R4 served. No steps need be taken against deceased R5 v/o dt. 17.07.2009.
67.	671 C/w Crob 17	2007 2007	Reuben Jacob & D.P. Mahesh A-1(a) is dismissed v/o dt. 24.04.2019. G. Balakrishna Shastry for Cross-Objector.	Appeal abates against R1 v/o dt. 09.01.2018. R2 & R3 served. R1(b) to R1(f) are LR's of R1(a), V/o dtd 25.11.2016 R1(b) to R1(f) are served. R2 & R3 served.
68.	682	2007	B.C. Seetharama Rao	G.Balakrishna Shastry for R1 & R2

69.	686	2007	B.M. Siddappa	D. Prabhakar for R1. R2 served.
70.	703	2007	Rameshchandra	S K Acharya for R6, R1 to R5 Sd.
71.	719	2007	A V Gangadharappa by M/s AVG Associates	N D Jayadevappa for R1 R2(a), R2(b), R3(a), R3(b), R3(c), R3(d) are Sd. V/o/dt 21.6.2010, notice held sufficient in r/o R2(c).
72.	724	2007	F V Patil	B N Ananthanarayana for R1 to R4, R4 is minor, rep. by Guardian mother R1.
73.	735	2007	M/s. G. Papi Reddy Associates by Sri. G. Papi Reddy and Varun Papi Reddy	B M Siddappa for R2, R3, R5, R6 and R7. R4(a) and R4(b) are Sd/- and remained unrepresented. V/o dtd 20.04.2010, R2, R3, R5, R6 & R7 are treated as LR's of deceased R1.
74.	737	2007	M/s M S Gopal Associates	M R Rajagopal
75.	738 C/W 44/2008	2007	IN RSA.738/13 M.V. Hiremath IN RSA.44/2008 S. Siddalingaiah	R.V. Jayaprakash for R1 & R3, R2 is served R.V. Jayaprakash for R1 & R3, R2, R4(a) to R4(c) are served
76.	740	2007	T N Viswanatha	G Devadraj for R1(a) to R1(g) G Devaraj & Padmaprasad B.N, for R2(a) to R2(j), R3(a) to R3(e) are Sd and unrepresented.
77.	743	2007	M B Nargund Sona Vakkund	R Kothwal
78.	812	2007	V Jawahar Babu filed Vk for Appellant (NOC Vk filed)	V Balakrishna
79.	823	2007	Vidya Selva Mani and Kathik P.M. for A1©, (d), (e) & (f) VK filed. Rakshith K N and Ravichandra S N for M/s. Nag Associates A1(a) & A1(b)	V M Laxmipathi for R1(a) and R1(b)
80.	842	2007	N Dinesh Rao & Santhosh S K	M Vijayakrishna Bhat
81.	854	2007	B.M. Siddappa	Ruben Jacob & D.P. Mahesh

82.	919	2007	Prasanna Kumar, B G Nagaraja, Vijayakumar, Y H Sujaykumar,	H Kantharaja for R2, R1(a), R1 (c), R1(d), R1(e),R1(f), R1(g), R1(h), R1(i), R1(k), R4(a) and R4(c) are served. V/o/dt 16.3.2011, notice to R3 and R4(b) are dispensed with. V/o/dt 24.03.2016, notice to R1(b) held sufficient. R1(j) – R Lakshmi – Served V/o/dt 15.02.2017.
83.	928	2007	Jwala Kumar R.L. Udaya Kumar	R1 & R2 are SD M.B. Santhosh Kumar for R3 S. Sukumar Jain for R4 to R7
84.	959	2007	Sachin B.S.	Raja R. for R1(b) to R1(f) R1(a) is SD
85.	988	2007	K. Suryanarayana Rao	G. Papi Reddy for R1, R2(b) & R2(e). G. Papi Reddy for R2(a) to R2(d).(VK not filed) as per order Dtd: 24.02.2010. R3 is SD V/o dtd:07.01.2020 R2(c) is H/S
86.	999	2007	M/s. Mylaraiah Associates	N. Hariprasad for R2 R1 is SD
87.	1002	2007	R.S. Prsanna Kumar	V. Vishwanath, M.K.Shivaraj for C/R2 V/o dtd: 23.11.2011, notice in r/o R1(b) is H/S.
88.	1022	2007	Pundikai Eshwar Bhat	M. Vishwajith Rai & K.N. Jayprakash for C/R-1. R2 served.
89.	1024	2007	Smt. Pachubi	Prakash T Hebbar for Respondent
90.	1090	2007	B.K. Siddappa & D.K. Madhusudhana	Madhukar Nadig for R1(c) & R1(d) V/o dtd: 05.01.2011 appellants are treated as LR's of deceased R2. V/o dtd: 21.02.2013 notice to R1(a) & R1(b) are H/S.
91.	1110	2007	Vijaya Krishna Bhat M.	Pundikai Eshwar Bhat Respondent.
92.	1124	2007	S.P. Kulkarni & V. Thukarama Rao	R1 to R6 served.

93.	1125	2007	G. Mahadev Prasad & Bharathi D.R.	L. Srinivasa Babu
94.	1182	2007	H.S. Sureshappa Gowda	K. Sridhar for Respondent.
95.	1203	2007	S.V. Prakash	H.R. Sreepada & Pranati S. Bhat for R1. R2, R3 & R4 served.
96.	1221	2007	Archana Murthy P. for A-2 to A-6. A-2 to A-6 are LR's of A-1 v/o dt. 16.12.2016.	M.S. Rajendra Prasad for R1. R3 served. V/o dtd 04.03.2009, R1 is treated as LR of R2.
97.	1231	2007	Jagadeesh Mundaragi	Vigneshwar S. Shastri for R2 & R3. H.R. Sreepada for R4. R5 served. R4 is LR of R1 v/o dt. 27.02.2012.
98.	1254	2007	M.S. Varadarajan & V. Shivareddy	B.K. Manjunatha
99.	1255	2007	C. Shankar Reddy, S. Srinivasalu Reddy	Ananda K. for C/R1 R2 & R3 are SD
100.	1265	2007	B.K. Manjunath	K. Appa Rao
101.	1319	2007	G. Balakrishna Shastry	V. Sreenivas for R2(a). R2(b) to 2(e) are minors rep. by R2(a). v/o dt. 10.06.2010, notice to R1, R3 & R4 dispensed with
102.	1333	2007	A. Manjunath for M/s M.S. Rajendra Prasad Assts.	R.K. Sridhara Murthy for M/s Murthy Assts.
103.	1341	2007	Govt. Advocate	K.H. Somashekar
104.	1344	2007	S.P. Kulkarni	Girish Kodgi for C/R1 to R3.
105.	1352 C/w 1354	2007 2007	A.N. Gangadharaiah & B.L. Rukmini V/o 30.03.2012 no need to take further steps in r/o A-3. A.N. Gangadharaiah & B.L. Rukmini for A-1 & A-2. K.G. Lakshmipathi for A-3.	R1 to R4 served. R1 to R3 served.
106.	1382	2007	T.N. Raghupathy	Bharati Patil for R1(a) & R1(b).
107.	1386	2007	Nimisha Kumar	Shekar Badiger for R1(a) & R1(b). M/s Ravivarma Kumar Assts. By Kamraj for R2.

108.	1408	2007	Aravind V Chavan, M V Seshachala, K V Arvind, G Kamaladhar, Vivekanand Reddy	V Srinivas for R1, R2 (a) to R2(c) , v/o/dt 28.06.2012, R2 is treated as LR of deceased R3. v/o/dt. 30.7.2012, paper publication accepted in respect of R4 and R5.
109.	1414	2007	N D Onkarappa	K Rama Bhat and Thribhuvan K
110.	1419	2007	N Hariprasad, K G Sadasivaiah and K Seenappa for Mathru Associates	D L Suresh & H B Mahesh, for R1 to R4.
111.	1435	2007	H N M Prasad	Mahesh on behalf of Vijayakumar, Advocate for R1, R2, R3 (a), R3(c) to R3(h) v/o/dt 7.11.2014. (Mahesh, has not filed VK). R3(b) served.
112.	1456	2007	M B Nargund & Sona Vakkund	G Janardhana for R1 and R2
113.	1466	2007	Kishore Shetty	V B Ravishankar for R3. R1 and R2 Served.
114.	1487 C/w 1488	2007	S.M. Chandrashekar	S.N. Channabasappa
115.	1535 c/w 1534	2007	B.M. Siddappa	B.K. Manjunath
		2007	B.M. Siddappa	B.K. Manjunath for R1 to R3.
116.	1551	2007	M/ s Mylaraiah Assts.	T. Sheshagiri Rao for R1. R2 dead & LRs are already on record v/o dt. 03.07.2014.
117.	1558	2007	K.V. Narasimhan	T.N. Raghupathy
118.	1567	2007	B.N. Sathyaprakash	K.A. Chandrashekar for C/R-R3. R1(b, d, e, & f) & R2 HELD SUFFICIENT v/o dt. 15.11.2012. R1(a) & R1(c) served.
119.	1571	2007	K.V. Narasimhan	M.R. Rajagopal for R1 to R5.
120.	1574	2007	M/ s Mylaraiah Assts.	D.R. Rajashekarappa for R1. R2 served.
121.	1593 c/w	2007	K.G. Shanthappa	M/s Kolar & Kolar for R1, R2 & R4 to R6. R3 served.
	1592	2007	K.G. Shanthappa	M/s Kolar & Kolar for R1. R2 & R3 served.

122.	1594	2007	G.S. Balagangadhar	C.M. Desai for R1 to R5, R7 to R11. R6, R12 to R14 served.
123.	1619	2007	Kukkaje Ramarkrishna Bhat	K. Giridhar
124.	1631	2007	K.V. Narasimhan	K.R. Kumar for R2. R1(a) served.
125.	1642	2007	G.R. Lakshmipathi Reddy	K.V. Narasimhan
126.	1686	2007	K.V. Narasimhan	M.R. Rajagopal
127.	1700	2007	H Kantha Raja	G Nagaraja takes notice for R1 to R6 in this appeal v/o/dt 13.2.2016 (Vk not filed).
	C/w 1699	2007	H Kantha Raja	G Nagaraja for M/s. Manjushree Associates for R1 to R6 (NOC Vk filed).
128.	1712	2007	G Papi Reddy	B Roopesha
129.	1738	2007	M/s. Kesvy & Co.,	G D Aswathanarayana for R1 to R3, D R Rajashekarappa for R5 to R10. R4 is sd/-. V/o/dt 25.10.18, service on R8 – Pushpamma & R9 – Yashodamma – is held sufficient.
	C/w 1822	2007	G D Aswatha narayana, A T Jayaram, L. Vijayakumar, Jayaprakash	D R Rajashekarappa for proposed R2(b), R2(c), R2(d), R2(e), R2(f), R2(g). R1, R3, proposed R2(a) are served.
130.	1750	2007	M. Vinaya Keerthi	Mylaraiah Associates by P.M. Siddamallappa & P.M. Gopi for R1 & R2. R3 & R4 are SD
131.	1762	2007	N. Dinesh Rao & Santhosh S.K.	Padubidri Mohan Rao for C/Respondent
132.	1817	2007	S Nagaraj for Appellant 1(a), 1(b) and 1 (c). S M Dayanand Patil for Appellant 1(d) and 1(e)	Sole Respondent –Sd/-
133.	1827	2007	B Sharath Kumar	V Rangaramu and Santhosh Kumar for R1(a), R1(b), R1(c), R1(e) and R1(f). R1(d) is served and

				unrepresented.
134.	1860	2007	S N Ramaprasad	K R Ramesh & G L Dharma, for Caveator Respondent
135.	1866	2007	B Roopesha & M K Sandeep	M Sivappa for R1 to R3.
136.	1871	2007	H Kantharaja, M. Pradeep, Sujatha H T	R Somasundara and G P Suresha
137.	1891	2007	Anand D V Srinivas	M Shiva Prakash and Ravishankar for R1, C M Chinnappa for Caveator R1. V/o/dt 3.1.13, service held sufficient in r/o R2.
138.	1920	2007	B.M. Siddappa & D.K. Madhusudhana	Respondent is SD
139.	1984	2007	K. Hanumantharayappa	Patel D. Karegowda
140.	1991	2007	M. Vishwajith Rai	G. Ravishankar Shastry
141.	2001	2007	Pushpalatha & B.L. Acharya	Srivathsa Associates by Dhananjay Joshi & M. Uma Shankar
142.	2021	2007	K.V. Narasimhan	S. Rajashekar for R1. R3 served. R2 dead & LR's are already on record.
143.	2056 c/w 2057	2007 2007	V.F. Kumbar V.F. Kumbar	V.P. Kulkarni for R2 to R6 M/S Vishwanath Assts. For respondents.
144.	2098	2007	K.V. Narasimhan	M/s Mylraiah Assts.
145.	2109 c/w 2103	2007	V.K. Naik for M/s G.S.V. Assts.	M.S. Varadaraj for R1(a) to R1(d).
146.	2120	2007	Patel D. Karegowda (NOC) K. Hanumantharayappa	S.N. Hatti for R1, R2(a-c) H.C. Sundaresh for R3 & R4 & R1(a) R1(b) & R1(c) are SD
147.	2138	2007	S.N. Aswathanarayana	R. Rangaswamy, Muni Reddy A. for R1(a) to R1(d) v/o dt. 29.11.2019.
148.	2139	2007	M. Nanjundagowda	J.G. Chandramohan for R2 V/o dtd: 20.04.2021 the appeal is abated against R1
149.	2166	2007	G. Papi Reddy	K. Srinivas
150.	2208	2007	Soma Sundara Dixit	G.S. Patil for R2(a) R1, R2(b) & R3 are served

				V/o dtd 22.05.2012, appeal against R2© stands dismissed
151.	2253	2007	Gouthamdev Ullal	T N Raghupathy
152.	2267	2007	K V Narasimhan, Appellant Nos. 2 and 3 are treated as LR's of deceased Appellant No.1 v/o/dt 8.2.2011.	A Ravishankar
153.	2287	2007	Mahantesh S Hosmath	B V Raman
154.	2303	2007	M/s. Mylariaiah Associates	M/s. Ram Bhat Associates for R1 & R2
155.	2307	2007	K Shrihari, Vijayakumar P P, Shubha Nayak	K Raghavendra Rao for R1, R2 – Sd and unrepresented.
156.	2327	2007	H.R. Manjunatha	R1 TO R3 are SD
157.	2354	2007	M.V. Maheshwarappa,	K.S. Ramaswamy Iyengar for R1 R2 is SD
158.	2388	2007	S N Aswathanarayana N Devendra, R Murulidhara, L Narasimha Murthy	J Prakash
159.	2398	2007	H C Shivaramu, Mahesh R Uppin	M Sivappa, A S Mahadevaswamy for R1 (a)
160.	2507	2007	R.S. Prasanna Kumar	M.I. Muniappa & Jayshree R.S. for C/Respondent.
161.	2521	2007	Mylariaiah Associates by P.M. Siddamallappa	Mohan Kumar for C/Respondent
162.	2524	2007	G V Narasimha murthy for Appellant (NOC Vk filed). Amaresh A Angadi for appellant (NOC given)	N S Sheshadri for R1(a) to R1(i)
163.	2558	2007	M.R. Rajagopal	S.V. Prakash for C/R4 & R1 to R6
164.	2572	2007	B M Siddappa	Govt Advocate for R1 to R4
165.	2600	2007	N.B. Manjunath	M.S. Varadarajan for R1, R3 to R5. R6 served. R1 & R3 to R5 are LR's of deceased R2 v/o dt. 01.07.2016.
166.	2618	2007	M.V. Hiremath & Shivananda D.S.	B.M. Siddappa for R1(a) to R1(f) & R2
167.	2625	2007	M. Sivappa	K.M. Murari Mouni for R1(a) to R1(e) & R2.
168.	2628	2007	K. Sachindra Karanth	A. Keshava bhat for C/R.

169.	2654	2007	T.N. Raghupathy	R.S. Ravi
170.	2660	2007	B.V. Raman	P. Mahesh for R1(a) to R1(e).
171.	2671	2007	M.B. Chandra Chooda	C.V. Krishnan for R1(a) to R1(e). R2 served.
172.	2672	2007	Venkatesh R. Bhagat	R. Shashidhara
173.	2681 c/w 2702	2007 2007	A.V. Gangadharappa V. Viswanath	V. Vishwanath Shetty for R1(a) to R1(e).[R1(d) & R1(e) are minors, rep. by R1(c)] V. Viswanath for R2. A.V. Gangadharappa for R1 to R3.
174.	2697	2007	C.R. Gopaldaswamy	S.C. Manjunatha for R1 to R6.
175.	2711	2007	T. Seshagiri Rao	M.B. Chandra chooda for R1(a) R2 is SD
176.	2733	2007	C Prakash	Keshava S P for R1(d), A V Gangadharappa and G Ravishankar for R1(d); A V Gangadharappa for R2 to R6. R1(a) and R1(h) are served. V/o/dt 25.08.2010 service of notice on R1(b), R1(c) R1(e), R1(f) R1(g) and R1(i) are held sufficient.
177.	2739	2007	V.P. Kulkarni	K.S. Vyasarao
178.	2788	2007	V. Vinoda Reddy	M. Nagesha
179.	2804	2007	G Balakrishna Shastry	P Chidananda for R1, S N Kumaraswamy for R3, M V Vedachala for R2, R5 & R7. R6 & R7 are minors, rep by R5. R4 is Sd but unrepresented.
180.	2817	2007	M Sudhakar Pai	A Keshava Bhat
181.	2820	2007	L.Raja permitted retire v/o/dt. 10.4.19. C Chaithra-Appellant No.1; C Divya -Appellant No.2; v/o/dt: 10.4.19.	R1, R2, R3, R4 and R8 are Served. v/o/dt 24.11.2014, Notice to R7(a) is dispensed with R7(b) is minor, rep. by R7(a). V/o/dt 16.11.2012, R5 (b) is minor, treated as LRs of R5(a).
182.	2824	2007	A.V.G. Associates by Ravishankar G.	Krishna Murthy M.R. for R1 V/o dtd: 08.02.2011 R2(a), R2(d), R3(a) R3(b) R2(b) are H/S. R2©, R3© are SD.

				V/o dtd: 30.07.2018, service of notice to R4(a-d) are H/S. V/o dtd: 08.06.2012 R3(d) is H/S.
183.	2835 c/w	2007	M/s Rama Mohan Associates G B Prakash and Sanjeeva.	G Papi Reddy for R1 to R3
	2836	2007	M/s Rama Mohan Associates G B Prakash and Sanjeeva.	G Papi Reddy for Respondent
184.	2920	2007	B.M. Siddappa	Govt. Advocate for R1 to R3. V/o dt. 30.02.2010 appellants are treated as LR's of deceased R4.
185.	2933	2007	V. Vinod Reddy	Madhukar Deshpande
186.	2941 c/w 2940	2007	Mahantesh S. Hosmath	K.T. Mohan
187.	2943	2007	P. Venkatasiva Reddy P.N. Hegde (NOC)	Mylaraiah Associates by P.M. Siddamallappa & Gopi for C/R1 & C/R2.
188.	2958 c/w	2007	Harish H.V.	K. Dhiraj Kumar for R!(a) to R1(e). R2(d) & R2(e) served. Appeal dismissed against R2(a-c) is dismissed v/o dt. 17.02.2011.
	2942	2007	Harish H.V.	K. Dhiraj Kumar for R!(a) to R1(e). R2(d) & R2(e) served. Appeal dismissed against R2(a-c) is dismissed v/o dt. 17.02.2011.
189.	2981	2007	Bipin Hegde	V. Viswanath Shetty for R2 to R4. P.C. Triveni & Vedavathi for R1 to R4 R5 to R13 served.
190.	2999	2007	B M Siddappa	R1(a), R1(c) to R1(f), R2 and R3 are SD & unrepresented. R1(b) is treated as Sd v/o/dt 21.01.2016.
	c/w 3008	2007	B M Siddappa	P M Siddamallappa for R1 (a) to R1 (c) , R2 to R4. V/o/dt 5.11.14, R2 to R4 treated as LR's of deceased R1.

191.	3009	2007	Y R Sadasiva Reddy, K V Mohan Kumar and G C Pradeep	N B Manjunath, N Muruli for R1 v/o/dt 26.03.2012 notice to R2 held sufficient.
192.	3023	2007	Mahesh R Uppin	K.V.Narasimhan for R1(a) to R1(c) v/o/dt 15.11.2018 (vk not filed) Notice on respondent held sufficient, v/o/dtd 14.12.2017.
193.	3031	2007	K V Narasimhan	H S Chandramouli for R1(a), R1(d), R1(e), R2(a) to R2(d) and R3. R2(e) is Sd but unrepresented. R1(b), R1(c) , R1(h), R1(i) R1(j) are Sd/- but unrepresented. Notice to R1(f) and R1(j) held sufficient, v/o/dt 1.8.17.
194.	3035	2007	Mustaq Ahmed & Suresh M.	M. Ramaswamy for R1. R2 served.
195.	3056	2007	K N Dayalu, Lalitha P M, Sridhar T	T Mohan Kumar
196.	3059	2007	Patel D Karegowda	G Balakrishna Shastry for R3, B M Siddappa for R5, R1 (a) to R1(c) , R2, R4, R5 (a) and R5(b) are served and unrepresented.
197.	3064	2007	K V Shyama Prasad for Appellant Nos. 1, 3, 4, 5, 6, 7, 8 & 9. Nataraj & Mohan Kumar for Appellants.	A Keshava Bhat for R1(a) to R1(d), R3 and R4, R2 Sd & unrepresented.
198.	3065	2007	K Shashikanth Prasad	R2 to R4 are served but unrepresented. R1 dead as per cause title.
199.	3094	2007	M/s. Kesvy & Co.,	Sampat & Vatsala Law Associates – for R2 to R6, T N Nanjgowda for R7 & R8; Appeal is dismissed as abated as against deceased R1 v/o/dt 21.04.2016.
200.	3104	2007	T.N. Raghupathy	R1 to R3 & R5 served. Appeal is dismissed as against R4 v/o dt. 30.06.2017.
201.	3112	2007	L. Govindaraj	Udaya Kumar Singh

202.	3130 c/w 3129	2007	T.N. Viswanatha	M.G. Satheesh for C/R.
203.	3143	2007	Deepak J. v/o dt. 10.06.2016.	V. Sathyanarayana
204.	3167	2007	C.M. Venkata Reddy	K.N. Chandrashekara Reddy
205.	3168	2007	H. Kantharaja G.B. Shastry for A-4.	S. Nagaraja for R1(a) & R1(b). R2 & R3 abated v/o dt. 30.03.2012. Lakshminarayana for R4 & R5. R1(b) deleted.
206.	3216	2007	P. Mahesha	G.B. Shastry
207.	3217	2007	Padubidri Mohan Rao	Mohan Kumar T. for R1. C.R. Gopala Swamy for R3. R4 & R5 served. R1 is LR of R2 v/o dt. 20.11.2012.
208.	3221	2007	A.V. Gangadharappa	K. Hanumantharayappa for R2. R1 & R3 HELD SUFFICIENT V/O dt. 28.03.2011.
209.	3228	2007	A Nagarajappa	R B sadasivappa for C/R,
210.	3236	2007	K.V. Narasimhan	K.N. Puttegowda
211.	3238	2007	K.V. Narasimhan	R2 to R5 served. R2 is LR of R1 v/o dt. 05.12.2012.
212.	1023	2008	B.S. Murali	S. Nagesh for R1(a) to R1(d)
213.	1060	2008	K.M. Prakash	Devaraj H.K. for R-14 S. Siddappa for R14 v/o dtd: 05.06.2013 appeal dismissed as against R2 R1, R3 to R13 are SD
214.	1115 (RSA.790/ 2008 DD file K/B)	2008	G. Papi Reddy	Jayakara S. Patil for C/R1(a) to R1(e). V/o dtd: 20.06.2014 R1(b) to R1(e) are treated as LR's of deceased R1(a).
215.	1180	2008	S.C. Vijay Kumar	M.V. Maheswarappa for R2 R1(a) is SD Appeal against R1(b) is dismissed v/o dtd: 24.08.2011
216.	1193	2008	M/s. G.S. Bhat	Somashekar Angadi for C/Respondent
217.	1198	2008	S.K. Venkatareddy	G.S. Balagangadhar

218.	1218	2008	Zaheer Ahmed	V.D. Anand Shetty for Respondent Prasanna V.R. for Respondent
219.	1221	2008	H.C. Shivaramu	K.M. Murali Mouni & Venkatesh Mouni for R1 R2 is SD
220.	1225 C/W 1227	2008 2008	H.R. Anantha Krishna Murthy H.R. Anantha Krishna Murthy	G.D. Aswathanarayana for C/Respondent G.D. Aswathanarayana for C/Respondent
221.	1235	2008	G. Balakrishna Shastry	H. Kantharaju for R1(b), R1(c) & R2. N.G. Sreedhar for R5(b) to R5(d) & R7 R1(d), R5(e) & R5(f) are SD V/o dtd: 16.07.2012, notice to R6 is H/S V/o dtd: 21.08.2014, notice to R1(f), R5(g) are dispensed with. V/o dtd: 18.07.2018 appeal against R1(a) stands abated. V/o dtd: 05.09.2018, appeal stands abated as against R3 & R5(a). V/o dtd: 21.12.2018, R5(b), R5(c), R5(d) are LR's of R5(a). V/o dtd: 04.09.2015, notice to R4 is H/S V/o dtd: 20.03.2019, appeal abates as against R1(e).
222.	1236	2008	S.V. Praksh	Smt. Vijaya M.N. for R1 R2 & R3 are SD V/o dtd: 04.06.2015 notice to R4 is H/S by way of Paper Publication
223.	1237	2008	M. Ravindranatha	S.R. Hegde Hodlamane for R2 & R1(a) to R1(d)
224.	1243	2008	A. Ravishankar & H.C. Lokeshwari	Sheela Anish K.
225.	1247	2008	K.V. Narasimhan & Pramod R.	Arun G. for R1 R2 to R5 are SD
226.	1261	2008	P.H. Virupakshaiah	Mahesh R. Uppin for R1 to R5

227.	1267 C/W 1266	2008 2008	Sampath Anand Shetty Sampath Anand Shetty	V/o dtd: 18.07.2019 the order dtd: 20.06.2019 shall come into force. Appeal as against R1 & R7. V. Anand Shetty & Ajith shetty for C/R3 V/o dtd: 20.06.2019, R2, R4 to R6, R8 is dismissed for default. Kesvy & Co., for R1 to R6 R7 is SD.
228.	1271	2008	A. Madhusudhana Rao	Keshava Bhat
229.	1277	2008	Ashok Haranahalli	S.K. Manjunatha
230.	1296	2008	G. Papi Reddy	T.M. Vnekata Reddy for C/R1 V/o dtd: 28.08.2009, notice to R2 is dispensed with.
231.	1322	2008	Vishwanath R. Hegde	R. Kothwal for R1 S.R. Anuradha for R3 U. Abdul Khadar for R5 R2 is SD V/o dtd: 30.03.2010, R4 is deleted
232.	1349	2008	Venkatachalaiah	P. Mahesha for R1(a) to R1(e) R1(f) & R1(g) are SD V.B. Siddaramaiah for R2
233.	1356	2008	Vigneshwar S. Shastri	Chandrakantha R. Gaulley for R1 Somayaji for R2
234.	1366	2008	B.S. Law Firm	K.M. Nataraj for R1 V/o dtd: 31.01.2018 notice to R2 is D/W
235.	1394	2008	T.N. Viswanatha	P.H. Virupakshaiah for C/R1 V/o dtd: 05.06.2017, service of notice to R2 is H/S by way of Paper Publication
236.	1396	2008	C.G. Gopaldaswamy	K. Manjunatha Rao Bhosle for R1 R2 is SD
237.	1400	2008	H. Kantharaja	Patel D. Karegowda for R1 to R12
238.	1422	2008	M/s Chalapathy & Srinivsa	N. Murali for R1 & R2

239.	1430 C/W 1431	2008	K.G. Naik K.G. Naik	R. Shashidhara for R1 R2 to R5 are SD R. Shashidhara for R1 R2 to R4 are SD
240.	1454	2008	L.G. Gopaldaswamy	T. Seshagiri Rao for C/R1(a) to R1(g). Youns Alikhan for R16 to R18(a), R18(c), R19 & R20. G.M. Paramashivaiah for R21, R30 (NOC not filed in r/o R21) R2 to R9, R10, R11, R13(a) to R13(d), R14, R15, R22, R24, R27, R31, R32, R34, R35, 36, R37, R40, R42, R45 & R46 are SD V/o dtd: 26.09.2014, notice to R47 is H/S V/o dtd: 27.09.2016 appeal abates against R18(b) & R41. V/o dtd: 02.01.2016, appeal stands dismissed as against the deceased R25, R28, R33.

**STATEMENT SHOWING LIST OF CASES PENDING FOR
HEARING IN MFA (MV) MATTERS PERTAINING TO D.B**

SL NO	CASE NO	APPELLANT ADVOCATE NAME	RESPONDENT ADVOCATE NAME
1.	9852/2013 (DT 14/06/22)	SRI CYRIL PRASAD PAIS	SRI HAREESH BHANDARY T ADV. FOR RESPONDENT
2.	2153/2014 (DT 14/06/22)	SRI P.NATARAJU	SRI K.N.SRINIVASA ADV. FOR R2, R1(A) & R1(B) SERVED
3.	3938/2014 (DT 13/06/22)	SRI P.USMAN	SRI GURUPRASAD B.A ADV. FOR R1 TO R7, O.MAHESH ADV. FOR R8
4.	403/2015 (DATE ON 13-06-2022)	SRI SRINIVASA MURTHY S	-
5.	3413/2015 C/W CROB 131/17	SRI O.MAHESH	SRI K.R.LINGARAJU ADV. FOR R1 TO R4, R5 SERVED
6.	5214/2015 (DT16-06-2022)	SRI H.PAVANA CHANDRA SHETTY	SRI O.MAHESH ADV. FOR R2, R1 IS D/W
7.	5373/2015 C/W 7246/14, 6726/13 (DT14-06-2022)	SRI RAJU BHAT	SRI SUMANTH L BHARADWAJ ADV. FOR R1, M.NARAYANAPPA ADV. FOR R2
8.	5711/2015 (DT 08-06-2022)	SRI SUMANTHA L BHARADARAJ	SRI C.R.RAVISHANKAR ADV. FOR R3 (NOC), SRI E.I.SANMATHI ADV. FOR R3, R2 SERVED, R1 IS D/W
9.	9114/2015 (DT 08-06-2022)	SRI H.N.KESHAVA PRASHANTH	SRI A.S.GIRISH ADV. FOR C/R1 TO R4, K.T.GURUDEVA PRASAD ADV. FOR R1, K.SRIDHAR ADV. FOR R2
10.	627/2016	SRI H.K.SATHEESH	SRI K.SURESH ADV. FOR R1, R2 IS D/W
11.	1307/2016	SMT BHUSHANI KUMAR	SRI T.N.GOPALA GOWDA ADV. FOR R1, SRI O.MAHESH ADV. FOR R2
12.	2057/2016 A/W 2058, 1593, 1592, 2102 & 2103/16	SRI P.MAHADEVASWAMY	SRI O.MAHESH ADV. FOR R1, SRI C.BABU ADV. FOR R2, SRI RAVI R ADV. FOR R3
13.	2153/2016	SRI S.V.PRAKASH	R1 IS D/W, SRI B.PRADEEP ADV. FOR R2
14.	2300/2016	SRI R.B.SADASHIVAPPA	SRI H.S.LINGARAJU ADV. FOR R1, SRI K.T.GURUDEVA PRASAD ADV. FOR R2
15.	2850/2016 (DT 22/2/22)	SRI O.MAHESH	SRI R BALAJI SINGH ADV. FOR R1, V/O DTD

			14/09/2021 NOTICE TO R2 IS HELD SUFFICIENT,
16.	2996/2016 A/W 2997, 2998, 4444, 2995, 4445 & 4446/16 (BEFORE HON'BLE AAJ & HTNPJ)	SRI O.MAHESH	SMT SUGUNA R REDDY ADV. FOR R1, R2 IS D/W
17.	3552/2016	SRI RAVI S SAMPRATHI	SRI K.V.GIRISH ADV. FOR R1, R2 SERVED
18.	3830/2016 (DT 22/2/22)	SRI H B SOMAPUR	SRI F S DABALI
19.	3855/2016	SRI O.MAHESH	SRI R.KRISHNA REDDY ADV. FOR R1 TO R3, R4 IS D/W
20.	5849/2016	SRI P.S.DIWAKAR	R1 IS D/W, SRI H.C.BETSUR ADV. FOR R2
21.	6573/2016	SRI H.PAVANACHANDRA SHETTY	R1 IS D/W, SRI O.MAHESH ADV. FOR R2
22.	6879/2016 a/w 1419/17	SRI D.S.SRIDHAR	SRI R.VEDANANDACHAR ADV. FOR R1, SRI O.MAHESH ADV. FOR R2
23.	6983/2016 (DT 25/2/22)	SRI N.GOPAL KRISHNA	SRI H.N.KESHAVA PRASHANTH ADV. FOR R2, R1 SERVED
24.	7180/2016	SRI NAGARAJA HEGDE (NOC)	R1 SERVED, SRI RAVISH BENNI ADV. FOR R2
25.	7206/2016 A/W 7476/16	SRI O.MAHESH	SRI K.P.BHUVAN ADV. FOR R1 TO R4, R5 SERVED
26.	7749/2016	SRI D.VIJAYA KUMAR	SMT BHUSHANI KUMAR ADV. FOR R1 TO R5 (NOC), H.C.RAJESH & D.T.GOPAL ADV. FOR R1 TO R5 (VK NOT FILED)
27.	7840/2016	MENTO ISAC	SRI N.PRAKASH ADV. FOR R1, SRI RAVISH BENNI ADV. FOR R2
28.	8141/2016	SRI H.PAVANCHANDRA SHETTY	R1 SERVED, SRI A.M.VENKATESH ADV. FOR R2
29.	8305/2016	SRI N.NANJUNDASWAMY	R1 SERVED, SRI A.M.VENKATESH ADV. FOR R2
30.	8501/2016	SRI ASHOK KUMAR SHETTY	R1 IS D/W, SRI O.MAHESH ADV. FOR R2
31.	3947/2018	SRI M.U.POONACHA	SRI VIJAY KUMAR T ADV. FOR R1 & R2, R3 & R4 ARE SERVED

32.	7059/2018 C/W 700/19	SRI S.HAVERI	SRI T.MOHAN KUMAR ADV. FOR R1 & R1(A), R2 IS D/W
33.	402/2019 C/W 120/2021	SRI ASHOK N PATIL	SRI R.SHASHIDHARA ADV. FOR R1, K.N.SHIVA REDDY ADV. FOR R1, R2 & R3 ARE D/W
34.	441/2019 C/W 442/19	SMT GAYATHRI E.P	SRI C.M.POONACHA ADV. FOR R1, R2 IS D/W
35.	584/2019	SRI E.I.SANMATHI	SRI SHIVANNE GOWDA ADV. FOR R1, R2 IS D/W
36.	794/2019	SRI ANIL SHEKAR K.S	R1 SERVED, RAVISHANKAR A ADV. FOR R2
37.	795/2019	SRI ANIL SHEKAR K.S, SRI K.CHANDRASHEKAR ACHAR	R1 SERVED, SRI RAVISHANKAR A ADV. FOR R2
38.	1072/2019	SRI B.SHARATH KUMAR	SRI B.PHALAKSHAI AH ADV. FOR RESPONDENT
39.	1124/2019	SRI K.N.SUBRAMANI	SRI HEGDE MULKHAND ADV. FOR R2, R1 SERVED
40.	1445/2019	SRI A.N.KRISHNASWAMY	SRI H.T.JAGADEESH ADV. FOR C/R-1, ACCEPTS NOTICE FOR R2 TO R4
41.	1529/2019	SRI D.C.JAGADEESH	R1 SERVED, SMT GEETHA RAJ ADV. FOR R2
42.	1987/2019	SRI SPOORTHY HEGADE NAGARAJA	SRI B.C.SHIVANNE GOWDA ADV. FOR R1, R2 IS D/W
43.	2193/2019	SRI K.S.NARAYANA SWAMY	SRI SHANKAR REDDY ADV. FOR R2, D.VIJAYA KUMAR ADV. FOR R4, R3 SERVED, NOTICE TO R1 SERVICE COMPLETED
44.	2301/2019	SRI SURESH M LATUR	SRI M.P.SRIKANTH ADV. FOR R2, R1 IS D/W
45.	2589/2019	SRI D.SADASHIVA	SMT MANJULA N TEJASWI ADV. FOR R2, R1 SERVED
46.	2601/2019	SMT P.V.KALPANA	SRI M.NARAYANAPPA ADV. FOR R1, JANARDHAN REDDY ADV. FOR R1, R2 IS D/W
47.	2963/2019	SRI T.C.SATHISH KUMAR	R1 IS D/W, B.PRADEEP ADV. FOR R2
48.	2995/2019	SRI SYED ABDUL SABOOR	SRI H.V.BHANU PRAKASH ADV. FOR R1, M.C.BETSUR ADV. FOR R3, R2 SERVED

49.	3613/2019	SRI H.N.KESHAVA PRASHANTH	SRI RAJARAM SOORYAMBAIL ADV. FOR R6, R1, R4 & R5 ARE SERVED, R2 & R3 ARE MINORS REP BY R1
50.	4249/2019	SRI R.SHASHIDHARA	SMT HARINI SHIVANAND ADV. FOR R3, PRUTHVI WODEYWAR ADV. FOR R1 & R2
51.	4751/2019 C/W 4724/2020	SRI K.T.GURUDEVA PRASAD	SRI KIRAN V RON ADV. FOR R1 TO R4, R2 & R3 ARE MINORS REP BY R1, A.M.VENKATESH ADV. FOR R5
52.	5835/2019	SRI M.M.ASHOK	R1 SERVED, SMT H.R.RENUKA ADV. FOR R2
53.	5851/2019	SRI SURESH M LATUR	R1 IS D/W, JWALA KUMAR ADV. FOR R2
54.	6415/2019	SRI D.S.SRIDHAR	SRI T.A.KARUMBAlAH ADV. FOR R1, E.I.SANMATHI ADV. FOR R2
55.	7355/2019	SRI V.JAVAHAR BABU	SRI ASHOK N PATIL ADV. FOR R1, R2 SERVED
56.	8160/2019	SRI R.PRAVEEN KUMAR	SRI V.B.SIDDARAMAIAH ADV. FOR R1 & R2, ASHOK N PATIL ADV. FOR R3
57.	8394/2019 C/W 8519/19	SMT MANJULA N TEJASWI	SRI CHANDRASHEKAR K.A ADV. FOR R1 & R2, R3 & R4 SERVED
58.	510/2020	SRI S.A.SABOOR	SRI RUDRAPPA P ADV. FOR R1, RAVI S SAMPRATHI ADV. FOR R2, R1 IS D/W, RAVISH BENNI ADV. FOR R2 (VK NOT FILED)
59.	545/2020	SRI SURESH M LATUR	SRI B.PRADEEP ADV. FOR R2, R1 & R3 ARE D/W, B.PRADEEP ADV. FOR R4
60.	548/2020	SRI SURESH M LATUR	R1 IS D/W, SRIRAM M.S LEARNED COUNSEL IS DIRECTED TO TAKE NOTICE FOR R2
61.	990/2020	SRI B.N.VRUSHABHENDRA	SMT S NIRMALIA ADV. FOR RESPONDENT
62.	1175/2020	SRI H.N.KESHAVA PRASHANTH	SRI K.T.GURUDEVAPRASAD ADV. FOR R1 TO R4, C.P.PUTTARAJA ADV. FOR R5
63.	1373/2020	SRI B.S.SACHIN	SRI RAVISH BENNI ADV. FOR R3, R1 & R2 SERVED

64.	2505/2020	SMT SARITHA KULKARNI	R1 & R2 IS D/W, K.SRIDHARA ADV. FOR R3,
65.	2506/2020	SRI H.PAVANA CHANDRA SHETTY	R1 TO R3 IS D/W, R4 SERVED
66.	2508/2020	SRI B.M.ADIGA	SRI MURALIDHAR NEGAVAR ADV. FOR R1, R2 & R3 SERVED
67.	2567/2020	SRI K.SHANTHARAJ	R1 & R2 SERVED
68.	1011/2021 C/W CROB 66/21	SRI N.S.BHAT	SRI PRITHVI RAJ B.N ADV. FOR R1, B.PRADEEP ACCEPT NOTICE FOR R2 (VK NOT FILED)
69.	2885/2021	SRI MANJUNATH N.D	R1 IS D/W, SRI S.V.HEGDE MULKHAND ACCEPT NOTICE FOR R2 (VK NOT FILED)

**STATEMENT SHOWING LIST OF CASES PENDING FOR
HEARING IN MFA (MV) MATTERS PERTAINING S.J**

SL NO	CASE NO	APPELLANT ADVOCATE NAME	RESPONDENT ADVOCATE NAME
1.	417/2010 C/W 1292/2010	SRI.K.N. HARISH BABU	SRI. R. JAI PRAKASH FOR R2, R1 D/W
2.	635/2010 (DATE GIVEN ON 01/06/2022)	SMT. MC. UMADEVAMMA	SRI. S.V. HEGDE MULKHAND ADV FOR R2, R1 D/W
3.	2486/2010	SRI. V.R. BHAGATH	SRI. RANJITH K.S. FOR R1, R2 SERVED
4.	2804/2010 C/W 9633/2010	SRI. O. MAHESH	SRI. H.V. RAJARAM ADV FOR R1 TO R3, R4 SERVED, R5 SERVICE OF H/S
5.	5889/2010	SRI. K. CHANDRANATHA ARIGA	SRI. A.N. KRISHNA SWAMY ADV FOR R4, R1 TO R3 SERVED, SRI. A.N. KRISHNA SWAMY FOR R2 (VK NOT FILED)
6.	6063/2010 (DATE GIVEN ON 06/06/2022)	SRI. MAHESH KIRAN SHETTY	R1 SERVED, SRI. S.T. RAJASHEKAR SHETTY ADV FOR R2.
7.	7192/2010	SRI. A.N KRISHNA SWAMY	SRI. P. RAVINDRA ADV FOR R1 TO R4, R5 H/S
8.	8108/2010 C/W 8138/2010	SMT. H.R. RENUKA	SERVICE OF NOTICE TO R1 H/S, R2 SERVED.
9.	8377/2010	SRI. H.S. LINGARAJU	SRI.N. GOPALA KRISHNA FOR R1, SRI. B. PRAMOD FOR R2
10.	9716/2010 C/W MFA CROB 98/2011	SMT. H.R. RENUKA	SRI. A. HANUMANTHAPPA FOR R1, SRI. B.C. SEETHARAMA RAO ADV FOR R4, R2 AND R3 SERVED.
11.	519/2011 C/W 520/2011 521/2011, 5338/2010	SRI.B.C. SEETHARAMA RAO	R1 AND R2 SERVED
12.	3529/2011	SRI S.C.VIJAYA KUMAR	R1 & R2 SERVED
13.	4004/2011 (DATE GIVEN ON 30/05/2022)	SRI. H.N. KESHAVA PRASHANTH	R1 TO R6 H/S, R7 SERVED
14.	4556/2011 C/W 4557/2011, 7654/2012, 7655/2012 (DATE GIVEN ON 06/06/2022)	SRI. SUMANTH L BHARADWAJ ADV.	SMT. GEETHA RAJ ADV FOR R2. M/S SRIRAM ADV FOR R2.

15.	5120/2011	SRI O.MAHESH	SRI MAHESH KIRAN SHETTY ADV. FOR R1 TO R3, R4 SERVED
16.	5711/2011	SRI H.N.KESHAVAPRASHANTH	SRI T.N.VISHWANATH ADV. FOR R1, R2 IS H/S
17.	7011/2011 C/W 7037/2011	SRI. VENKATESH R. BHAGATH ADV.	DESHRAJ ADV FOR R1. SRI. S.T. RAJASHEKAR ADV FOR R2. C.R RAVISHNKAR ADV FOR R2
18.	7203/2011	SRI. NARENDRA GOWDA ADV.	SRI. A.N. KRISHNASWAMY ADV FOR R1. R2 SD.
19.	7209/2011	SRI. B.S. UMESH ADV	R1 SD.
20.	7364/2011 C/W CROB.179/2011	SRI. HALESH R.G. ADV	SRI. H.S. LINGARAJ ADV FOR R2. R1 SD.
21.	8556/2011 (DATE GIVEN ON 22/04/2022)	SRI. A.N. KRISHNASWAMY ADV	SRI. K.N. DAYALU ADV FOR R1 TO R4, R5 AND R6 SERVED
22.	8648/2011 (DATE GIVEN ON 25/05/2022)	SRI. A.N. KRISHNA SWAMY	SRI. Y.D. HARSHA ADV FOR R2, SRI. DILIP KUMAR ADV FOR R1, M/S NATARAJU AND ASSTS. FOR R4, R3 SERVED
23.	9121/2011	SRI O.MAHESH	SRI MAHESH KIRAN SHETTY ADV. FOR R1, R2 IS D/W
24.	9414/2011	SRI B.S.UMESH	R1 HELD SUFFICIENT, R2 SERVED
25.	9748/2011	SRI KAMAL BHANU	SRI IQBAL AHMED KHAN FOR R1 SRI K N SRINIVAS FOR R2 V/O/DTD 8/9/15 R3 IS H/S
26.	9793/2011	SRI VASANTHAPPA	SRI O.MAHESH ADV. FOR R2, H.S.LINGARAJU ADV. FOR R2 (VK NOT FILED), R1 IS H/S
27.	9928/2011 C/W 2784/2013	SRI B C SHIVANNE GOWDA	SRI MUNIYAPPA D NAVEEN FOR R1 R2-SD
28.	10118/2011 c/w 10119/2011 (DATE GIVEN ON 07/06/2022)	Sri. K.R. RAMESH BHORAHA	SRI. P. MAHADEVASWAMY AND K. MALLIKARJUNA ADVS FOR R1, SRI. RAVISHANKAR A ADV FOR R2 (VK FILED)
29.	10130/2011	SRI G S BALAGANGADHAR	V/O/DTD 9/4/15 NOTICE TO R1 & R2 ARE H/S SRI C R RAVI SHANKAR FOR R3

			V/O/DTD 11/02/15 NOTICE TO R5-R7 ARE H/S R4,R6 & R8 ARE SD
30.	10922/2011 (DATE GIVEN ON 07/06/2022)	SRI. RAMACHANDRA R. NAIK	SRI. A.M. VENKATESH ADV IS DIRECTED TAKE NOTICE FOR R2, R1 D/W
31.	11151/2011	SRI. SURESH M. LATUR	NOTICE R1 H/S, SRI. A.M. VENKATESH ADV FOR R2
32.	11485/2011 (DATE GIVEN ON 30/05/2022)	SRI. N. GOPALA KRISHNA	R1 SERVED, SRI. JWALA KUMAR ADV FOR R2
33.	11488/2011 (DATE GIVEN ON 24/05/2022)	SRI. N. GOPALA KRISHNA	SRI. H.S. LINGARAJ ADV FOR R2, R1 SERVED.
34.	24/2012	SRIYUTHS A. HANUMANTHAPPA , MAHESHA V`	SRI. S. SRISHAILA ADV FOR R3, R1 AND R2 D/W
35.	174/2012	SRI. A.N. KRISHNASWAMY	SRI. V.N. JAGADESH ADV FOR R1 TO R3, R4 AND R5 D/W
36.	627/2012	SRI K.R.MURALIKRISHNA	SRI ASHOK N. PATIL ADV. FOR R1, APPEAL AGAINST R2 STANDS DISMISSED
37.	710/2012	SRI. M.V. VENKATESH FOR M/S B.V. SRINIVAS & ASSTS	SRI. C.R. RAVISHANKAR ADV FOR R1, V/O DTD 26/07/2016 APPEAL AGAINST R2 IS REJECTED
38.	724/2012 (DATE GIVEN ON 07/06/2022)	SRI. K.T. GURUDEVA PRASAD	SRI. B.S. UMESH ADV FOR R2, R1 D/W
39.	808/2012	SRI. A.M. VENKATESH H.T. JAGADEESH	SRI. K. VISHWANATHA, T.V. NANJEGOWDA ADV FOR R1 TO R3, (NOC VK FILED), R2 & R3 ARE MINORS REPTD BY R1, SRI. H. RAMACHANDRA ADVS FOR R1 TO R3, SRI. M.S. NARAYAN ADV FOR R4, SRI. G.N. SUBRAMANI ADV FOR R6, NOTICE TO R5 US H/S
40.	904/2012 (DATE GIVEN ON 20/04/2022)	SRI. DEVI PRASAD SHETTY	SRI. A.M. VENKATESH ADV FOR R2, R1 SERVED
41.	1057/2012	SRI. KUMARASWAMY N, SRIKANTH M FOR SRI GURU GANESH ASSTS	SRI. S. SRISHAILA ADV FOR R2, R1 SERVED
42.	1073/2012	SRI. GIRISH B. BALDARE	SRI. N.R. RAVIKUMAR, GANESH ADVS FOR R2, SRI. A.N. KRISHNA SWAMY ADV FOR R1

43.	1136/2012	SRI. SURESH M. LATUR	R1 SERVED, SRI. O.MAHESH ADV FOR R2
44.	1171/2012	SRI. S.A. SABOOR	SRI. ASHOK N PATIL ADV FOR R3, R1 & R2 SERVED
45.	1248/2012	SRI. A.M. VENKATESH H.T. JAGADEESH	SRI. ANAND ADV FOR R1, R2 SERVED
46.	1288/2012	SRI. SHRIPAD V SHASTRI	SMT. H.R. RENUKA ADV FOR R1, R2 SERVED
47.	1328/2012	SRI.A.N.KRISHNA SWAMY	SRI. SHANTAHRAJ ADV FOR R1 TO R4 (NOC), R3 & R4 MINORS REP BY R1, K. VASUDEVAMURTHY ADV FOR R1 TO R4, R5 SERVED
48.	1348/2012	SRI. RAGHAVENDRA	SRI. D. VIJAYAKUMAR LEARNED COUNSEL FOR R2
49.	1474/2012	SRI. RAJANNA	SRI. H.S. LINGARAJ ADV FOR RESPONDENT
50.	1514/2012	SRI. KRISHNAMOORTHY D	SRI. S.V. SUDHAKAR REDDY ADV FOR R2, SRI. R. RAJAGOPALAN FOR R2, R1 SERVED
51.	1550/2012	SRI. G.N. MAIYA	SRI. S. SHREESHAILA DIRECTED TO TAKE NOTICE FOR R2, V/O DATED 25/08/16 APPEAL IS REJECTED AGAINST R1 & R3
52.	1609/2012 (DATE GIVEN ON 20/04/2022)	SRI. A.M. VENKATESH, H.T. JAGADEESH	R1 SERVED SRI. K.R. RAMESH ADV FOR R2
53.	1666/2012	SRI. GIRISH B. BALADARE	SRI. O. MAHESH ADV FOR R1, R2 SERVED BUT UNREPRESENTED
54.	1778/2012	SRI. A. RAVISHANKAR, H.C. LOKESHWARI	R1 AND R2 SERVED BUT UNREPRESENTED
55.	1815/2012	SRI. B.M. SIDDAPPA	SRI. B.C. SEETHARAMA RAO ADV FOR R2, APPEAL AGAINST R1 IS REJECTED
56.	1855/2012	SRI. SHRIPAD V. SHASTRI	NOTICE TO R1 IS H/S, SRI. S. SRISHAILA ADV FOR R2
57.	1875/2012	SRI. M. RUDRAIAH	SRI. P.B RAJU ADV FOR R3, R1 SERVED BUT UNREPRESENTED, V/O DTD 26/08/2015 APPEAL AGAINST R2 IS DISMISSED

58.	1921/2012 C/w 3231/2012	SRI. P.B. RAJU	SRI. K.L. SREENIVASA IS PERMITTED TO TAKE NOTICE FOR R1 (VK NOT FILED) R2 SD, UNREPRESENTED
59.	1930/2012	SRI. A.N. KRISHNASWAMY	SRI SACHIN B.S., & ARUN SHYAM M ADVS FOR R1, R2 H/S
60.	1946/2012	SRI. A.N. KRISHNASWAMY	SRI. SUBASH AND RAJESH ADV FOR R1, SMT. VANITHA K.R. ADV FOR R2 & R3
61.	2004/2012	SRI. B.C. SEETHARAMA RAO	R1 SD BUT UNREPRESENTED, SMT. H.R. RENUKA IS DIRECTED TO ACCEPT NOTICE FOR R2 (VK FILED)
62.	2020/2012	SRI. A.N. KRISHNASWAMY	SRI. UMASHANKAR ADV FOR R1, R2 H/S
63.	2051/2012	SMT. H.R. RENUKA	SRI. N. GOPALAKRISHNA ADV FOR RESPONDENT
64.	2056/2012	SRI. S.V. HEGDE MULKHAND	SRI. G.M. ANANDA , M.T. RANGASWAMY FOR R1
65.	2144/2012 C/w 1981/2012	SRI. SURYANARAYANA RAO	SRI. K. SHANTHARAJ ADV FOR R1, R2 IS H/S
66.	2187/2012	SRI. TEJAS RAI K & SARITHA SHETTY	R1 D/W, SRI. M.U. POONACHA ADV FOR R2
67.	2211/2012 C/w 3995/2012	SMT. A.R. SHARADAMBA	SRI. H.C. VRUSHABENDRAIAH IS DIRECTED TO TAKE NOTICE FOR R3 (VK FILED), SRI. R. GUNASHEKAR IS DIRECTED TO TAKE NOTICE FOR R4 (VK NOT FILED) R1 & R2 SD BUT UNREPRESENTED
68.	2269/2012	SRI. H. PAVANACHANDRA SHETTY	SRI. R. SRINIVASA ADV FOR R2, R1 IS D/W
69.	2276/2012	SRI. O. MAHESH & VEENA O. MAHESH	SRI. S.R. NAGARAJA ADV FOR R1, R2 SERVED
70.	2303/2012	SRI. A.N. KRISHNASWAMY	NOTICE TO R1 TO R4 THROUGH PAPER PUBLICATION IS ACCEPTED

71.	2310/2012	SRI. C.R. RAVISHANKAR	SRI. K.R. RAMESH ADV FOR R1 AND R2 (VK FILED), SRI. S. SHANKARACHAR ADV FOR R1 & R2 (NOC FILED)
72.	2505/2012	SMT. HARINI SHIVANANDA	SRI. C. RAMAIAH ADV FOR R1, R2 SERVED
73.	2508/2012	SRI. A.N. KRISHNASWAMY	R2, R3, R4 & R5 MINORS REP BY R1, NOTICE TO R1 & R7 H/S, R8 SERVED
74.	2533/2012 C/w 7137/2012	SRI. P. NATARAJU FOR M/S S.P. NATARAJU & ASSTS	SRI. BHANUPRAKASH H.V. R1 TO R4, SRI. H.S. LINGARAJU IS DIRECTED TAKE NOTICE FOR R5 (VK FILED), H.M. BHANU ADV FOR R6
75.	2610/2012	SRI. T.N. VISHWANATHA & T.N. RAMESH	SMT. H.R. RENUKA ADV FOR R1, R2 SD, UNREPRESENTED
76.	2624/2012 C/w 2673/2012	SRI. M.B. CHANDRACHOODA	NOTICE TO R1 D/W , D.S. SRIDHAR ADV FOR R2
77.	2630/2012	SRI. SURESH M. LATUR	R1 D/W, SRI. O. MAHESH ADV FOR R2
78.	2665/2012 C/w Crob 145/2013	SRI. R. JAIPRAKASH	NOTICE TO R1 D/W, SMT. SUGUNA R. REDDY ADV FOR R2
79.	2707/2012 C/w 2903/2012	SRI. D.S. HOSMATH	SRI. K. SURESH ADV FOR R2 (VK NOT FILED), SRI. SRISHAILA TO TAKE NOTICE FOR R2 (VK NOT FILED) R1 IS SERVED SRI. S. SRISHAILA ADV FOR R2 (VK FILED)
80.	2728/2012	SRI. O. MAHESH	SRI. H. KANTHARAJU ADV FOR R1 & R2, NOTICE TO R3 IS D/W
81.	2730/2012	SRI. O. MAHESH	SRI. H.B. CHANDRASHEKAR ADV FOR R1 TO R4, A.C. BALARAJ ADV FOR R5, R2 & R3 ARE MINORS REP BY R1
82.	2736/2012	SRI. S.V. HEGDE MULKHAND	SRI. D.N. ARUNKUMAR & N. SURESH KUMAR, SUDHAKAR ADVS FOR R1 TO R4
83.	2778/2012	SRI. H.S. LINGARAJU	SRI. PREMESH , D. SHESHADRI ADVS FOR R1, R2 IS MINOR REP BY R1,

			NOTICE TO R4 & R5 IS D/W, R3 SERVED
84.	2791/2012	SRI. SHRIPAD V. SHASTRI	SRI. D. VIJAYAKUMAR ADV FOR R1, NOTICE TO R2 IS D/W
85.	2799/2012	SRI. MUNIYAPPA D. NAVEEN	R1 SERVED, SRI. A.M. VENKATESH ADV FOR R2 (VK NOT FILED)
86.	2820/2012	SRI. KALYAN R	SRI. R. OMKUMAR ADV FOR R2, R1 SERVED
87.	2833/2012	SRI. B.C. SHIVANNE GOWDA	SRI. F.S. DABALI ADV FOR R1, R2 SERVED
88.	2858/2012	SMT. KAVITHA H.C.FOR M/S LESMATRIX	SMT. MANJULA TEJASWI IS DIRECTED TO TAKE NOTICE TO R1, SRI. H.S. LINGARAJU ADV FOR R1, R2 D/W
89.	2865/2012	SRI. P.S. HIREMATH, SHARANDEEP FOR M/S HIREMATH & ASSTS, SRI. RUDRAPPA P ADV (NOC VK FILED)	R2 D/W, SRI. H.N. KESHAVAPRASHANTH ADV FOR R1
90.	2871/2012	SRI. B.S. UMESH	NOTICE TO R1 & R2 THROUGH PAPER PUBLICATION IS ACCEPTED
91.	2905/2012 C/w 2904/12 & 2903/12 (DATE GIVEN ON 08/06/2022)	SRI. P.M. SIDDAMALLAPPA FOR M/S MYLARAI AH ASSOCIATES	V/O DTD 06/07/2015 APPEAL AGAINST R1 IS DISMISSED (ORDER PASSED IN 2906/12 IS DELINKED V/O DD 20/03/2017 IN 2904/2012)
92.	2917/2012	SRI. R. SHASHIDHARA	SRI. B.C. SEETHARAMA RAO ADV FOR R3, R1 R2 SERVED
93.	2920/2012	SRI. M. BABU	SRI. A.N KRISHNASWAMY ADV FOR R2, R1 D/W
94.	2970/2012	SRI B ROPPESHA	SRI SANGAMESH R V R1 SRI A M VENKATESH ADV FOR R2 R3-SD
95.	3004/2012	SRI. L.S. SHEKAR	R1 SERVED, SRI. S. KRISHNAKISHORE ADV FOR R2
96.	3021/2012	SRI C R GOPALASWAMY	R1 -SD SRI O MAHESH FOR R2 (VK NOT FILED)
97.	3022/2012	SRI Y R SADASHIVA REDDY	SRI N GOPALAKRISHNA FOR R1 & R2
98.	3121/2012	SRI G LAKSHMESH (NOC) SRI RAO ASSTS	SRI A N KRISHNASWAMY FOR R2, (R1 (A) & R1(B)-SD

99.	3142/2012	SRI MUNIYAPPA D NAVEEN	NOTICE TO R1 IS D/W, SRI O MAHESH FOR R2
100.	3177/2012	SRI B C SHIVANNEGOWDA	R1 TO R4 H/S, R5-SD
101.	3194/2012	SMT P V KALPANA	SRI A N KRISHNA SWAMY ADV FOR R1 R2-SD
102.	3200/2012	SRI. O. MAHESH & VEENA O. MAHESH	SRI V. SRINIVASAN ADV FOR R1, R2 & R3 SERVED
103.	3206/2012 C/w 3207, 6929/2012	SRI. R JAIPRAKASH	R1 SERVED, SRI. M. ANIL KUMAR LEARNED COUNSEL APPEARING FOR R2
104.	3218/2012	SRI. A.N.KRISHNA SWAMY	SRI. S.R. HEGDE HUDLAMANE ADV FOR R1 TO R4, SRI. SIDDARAMAIAH ADV FOR R5 AND R6, R2 MINOR REP BY R1
105.	3237/2012 C/W 3238/12	SRI HALESHA R G	SRI VISHNU BHAT A FOR R1, SRI C R RAVISHANKAR FOR R2
106.	3283/2012	SRI. B.N. JAYADEVA	SRI. S.V. MANJUNATH, G.M. GADI LINGAPPA, C.T. PARAMESHWARAPPA, A.M. YASHWANTHSWAMY M/S NISARGA LAW ASSTS ADVS FOR R1 AND R2
107.	3354/2012	SRI. B.C. SEETHARAMA RAO	SRI. V.G. BHANU PRAKASH ADV FOR R1, R2 MINOR REP BY R1, R3 H/S
108.	3357/2012	SRI. P. KARUNAKAR FOR M/S LEX OPTIMUS	R1 D/W, V/O DATED 01/07/2015 APPEAL AGAINST R2 IS DISMISSED, R3 SERVED, SRI. S.V.HEGDE MULKHAND ADV FOR R4
109.	3448/2012	SRI. VISHWANATH K, T.V. NANJE GOWDA	SRI. H.N. KESHAVA PRASHANTH ADV FOR R2, R1 SERVED
110.	3451/2012	SRI. J. IMAYAN & M. SHIVAPPA	SRI. K.V. CHARANKUMAR ADV FOR R4, R1 & R2 SERVED, R3 H/S
111.	3463/2012	SRI. H.N.KESHAVA PRASHANTH	R1 & R2 SERVED
112.	3471/2012	SRI. MUNIYAPPA, D. NAVEEN	R1 SERVED, SRI. R. JAI PRAKASH ADV FOR R2
113.	3477/2012 C/w 10889/2011	SRI. K. SHANTHARAJ	SRI. JANARDHAN REDDY ADV FOR R2, R1 D/W

114.	3512/2012	SRI. KRISHNA MURTHY	R1 D/W, SRI. RAVISH BENNI ADV FOR R2, R3 SERVED
115.	3526/2012	SRI. O. MAHESH	SRI. V.G> BHANU PRAKASH ADV FOR R1, R2 AND R3 ARE MINORS REP BY R1, R5 & R6 SERVED, V/O DATED 05/02/2015 R1 TO R3 & R5 ARE LRS OF DECEASED OF R4
116.	3577/2012	SRI. NATARJU P, FOR M/S P. NATARAJU & ASSOCIATES	SRI. K. SRIDHARA, S.S. PANDITH AND SRI. S.N. KRISHNA MURTHY ADV FOR R4, R1 D/W, R3 SERVED, V/O DATED 28/10/2015 SRI. PRADEEP LEARNED COUNSEL PERMITTED TO ACCEPTS NOTICE TO R2 (VK NOT FILED)
117.	3662/2012	SRI M Y SREENIVASAN	SMT H R RENUKA ADV FOR R2 NOTICE TO R1 IS PAPER PUBLN IS ACCEPTED
118.	3709/2012	M/S LAWYERS NET	SRI H.S.LINGARAJ ADV. FOR R1, R2 IS H/S
119.	3727/2012	SRI S.N.BHAT	SMT H.R.RENUKA ADV. FOR R3, APPEAL AGAINST R1 & R2 IS DISMISSED
120.	3745/2012	SRI N.GOPALKRISHNA	R1 IS H/S, ASHOK N. PATIL ADV. FOR R2
121.	3752/2012	SRI P.B.RAJU	R1 SERVED, ANVAR A.V ADV. FOR R4, R3 IS D/W, R2 IS H/S
122.	3760/2012 C/W CROB 51/14	SRI D.VIJAYA KUMAR	SRI S.S.HAVERI ADV. FOR RESPONDENT
123.	3813/2012	SRI R CHANDRASHEKAR	R1 IS D/W SRI PUTTIGE R RAMESH & LAKSHMI S HOLLA ADV'S FOR R2
124.	3826/2012	SRI CHETHAN B	SRI K.N.SRINIVASA ADV. FOR R2, R1 SERVED
125.	3840/2012	SRI P.NATARAJU	SRI K.L.SREENIVAS ADV. FOR R1, GOVT. ADV. FOR R2
126.	3846/2012	SRI K RAVISHANKAR	SRI RANGASWAMY & ASSTS ADV FOR R1 R2-SD
127.	3865/2012	SRI K T GURUDEVA PRASAD, SRI H R SATHYAPAL & D M LOHITH	SRI MOHAN BHAT & RAVICHANDRA M R ADV'S

		ADV'S (NOC)	FOR RESPT
128.	3887/2012	SRI N.S.BHAT	R1 SERVED, K.K.VASANTH ADV. FOR R2
129.	3943/2012	SRI P BASKARAN CHANDRAN	SRI B C SEETHARAMA RAO ADV FOR R4 R1 & R2 ARE SD R3 IS D/W
130.	3961/2012	SRI O.MAHESH	SRI H.PAVANACHANDRASHETT Y ADV. FOR R1 TO R4, R5 IS H/S
131.	4031/2012	SRI D.VIJAYAKUMAR	SRI N.GOPALKRISHNA ADV. FOR RESPONDENT
132.	4051/2012	SRI VENKATESH R BHAGAT (NOC), GANGADHAR SANGOLLI	SRI P.SHIVAKUMAR ADV. FOR R1, R2 SERVED
133.	4063/2012	SRI H.N.KESHAVAPRASHANTH	SRI DILIP KUMAR FOR R1 & R4, R2 & R3 ARE MINORS REPT. BY R1, R5 & R6 SERVED
134.	4113/2012	SRI A.RAVISHANKAR	SRI K.SHASHIKANTH PRASAD ADV. FOR R1 TO R6, PUTTIGE R RAMESH ADV. FOR R9, R8 SERVED, NOTICE TO R7 THROUGH PAPER PUBLICATION IS ACCEPTED
135.	4138/2012 C/W 4031/12	SRI D.VIJAYAKUMAR	SMT P.V.KALPANA ADV. FOR RESPONDENT
136.	4145/2012 C/W 11819/2012	SRI H.S.LINGARAJ	SRI M.Y.SREENIVASAN ADV. FOR R1, K.M.SANATH KUMARA ADV. FOR R2
137.	4148/2012	SRI H.S.LINGARAJ	SRI MUNIYAPPA D. NAVEEN ADV. FOR R1, GIRIMALLAIAH ADV. FOR R2
138.	4208/2012	SRI SHRIPAD V SHASTRI	SRI S.V.HEGDE MULKHAND ADV. FOR R1, R2 IS H/S
139.	4262/2012	M/S LAWYERS NET	SRI A RAVISHNAKAR ADV FOR R2 R1 IS D/W
140.	4312/2012	SRI O.MAHESH	SRI H.C.SHIVARAMU ADV. FOR R2, R3 SERVED, R1 IS H/S
141.	4320/2012	KUMAR & KUMAR	R1 IS H/S, SMT H.R.RENUKA ADV. FOR R2
142.	4329/2012	SRI SURESH M. LATUR	R1 IS D/W, A.N.KRISHNASWAMY ADV. FOR R2

143.	4334/2012	SRI B.C.SHIVANNE GOWDA	SRI R.C.NAGARAJ ADV. FOR R1, D.S.SRIDHAR ADV. FOR R3, R2, R4 & R5 SERVED
144.	4479/2012	SRI G.SHANKAR GOUD	SRI C.M.KEMPEGOWDA ADV. FOR R1 & K.N.SRINIVASA ADV. FOR R2
145.	4512/2012	SRI DAYANAND S PATIL	SRI O MAHESH FOR R2 R1 IS SD
146.	4514/2012	SRI P MAHADEVA SWAMY	SRI H N KESHAVA PRASHANTH FOR R1 R2-SD
147.	4531/2012	SMT BHUSHANI KUMAR	SRI H.N.KESHAVA PRASHANTH ADV. FOR R1, R2 IS H/S
148.	4555/2012 C/W 4340/12	SRI R.CHANDRASHEKAR	R1 IS D/W, ASHOK N PATIL ADV. FOR R2
149.	4648/2012 C/W 4647/2012 & CROB 54/2013	SRI V B SIDDARAMAIAH	SRI A V GANGADHARAPPA G & G RAVISHANKAR FOR RESPT
150.	4668/2012 C/W 8434/2012	SRI H S LINGARAJ	SRI SHARANABASAVA & M MUNNE GOWDA ADV'S FOR R1-R3 & R9 R4-R7 ARE MINORS REPT BY R1) R8,R10, R11 ARE SD
151.	4672/2012	SRI H.S.LINGARAJ	SRI DESHRAJ, KIRAN C.V ADVS. FOR R1 & P.M.NARAYANA SWAMY ADV. FOR R2
152.	4695/2012	SRI O.MAHESH	R2 IS D/W, SMT A.R.SHARADAMBA ADV. FOR R1
153.	4721/2012 C/W 4722/2012	SRI S.S.NIRANJAN	SRI O.SHIVARAMA BHAT ADV. FOR R1 & R2, H.N.KESHAVA PRASHANTH ADV. FOR R3
154.	4733/2012	SRI K N SHYAMAPRASAD	R1-SD SRI E I SANMATHI ADV FOR R2 SRI R RAMESH ADV FOR R3 (NOC) SRI SHAKEEL ABDUL RAHMANA FOR R3 SRI P B RAJU FOR R4 SRI SRISHAILA ADV FOR R6 R5 IS D/W
155.	4744/2012 C/W CROB 63/16	SRI R.JAIPRAKASH	SRI K.PRASANNASHETTY ADV. FOR R1, SRI O.MAHESH ADV. FOR R3,

			R2 IS D/W
156.	4745/2012 C/W 4747, 4748/2012	SRI R.JAIPRAKASH	R1 IS D/W, SRI K.V.SHYAM PRASADA ADV. FOR R2
157.	4844/2012	M/S K.N.HARISH BABU & ASSO.	SMT H.R.RENUKA ADV. FOR R2, SERVICE OF NOTICE TO R1 THROUGH PAPER PUBLICATION
158.	4847/2012	JOSHVA H SAMUEL	SMT H.R.RENUKA ADV. FOR R3, R1 & R2 IS H/S
159.	4878/2012	SRI B C SHIVANNE GOWDA	SRI K V SHYAMAPRASAD ADV FOR R1-R6 R2 IS MINOR REPRESENTED BY R1
160.	4882/2012	SRI K.SHANTHARAJ	SRI K.NAGARAJU ADV. FOR R2, R1 IS SERVED, SRI O.MAHESH FOR R1
161.	4967/2012	SRI SURESH M LATUR	SRI B C SEETHARAMA RAO ADV FOR R2 R1-SD
162.	4974/2012	SRI SURESH M LATUR	R1 IS D/W SRI S KRISHNA KISHORE ADV FOR R2
163.	4976/2012	SRI SURESH M. LATUR	SRI K.KISHORE KUMAR REDDY ADV. FOR R2, R1 IS D/W
164.	5015/2012	SRI T N VISHWANATH	SRI H S LINGARAJ ADV FOR R1 R2 IS H/S
165.	5034/2012	SRI B PRADEEP	SRI M Y SREENIVASAN FOR R1 R2-SD
166.	5054/2012 C/W 6908/12	SRI G.RAVISHANKAR SHASTRY	SRI G.LAKSHMEESH RAO ADV. FOR RESPONDENT
167.	5092/2012	SRI A M VENKATESH	SRI GIRISH BANDI ADV FOR R1 R2 & R3 ARE SD
168.	5098/2012	SRI A N KRISHNASWAMY	SRI K R RAMESH ADV FOR R1 & R2 SRI L P SURESH ADV FOR R3
169.	5116/2012 C/W 4662/2012	SRI A.N.KRISHNA SWAMY	SRI G.LAKSHMEESH RAO ADV. FOR R1, R2 SERVED
170.	5120/2012	SRI A N KRISHNASWAMY	SRI B J MAHESH FOR RESPT
171.	5123/2012	SRI A N KRISHNASWAMY	M/S SHOWRI H R ADV FOR R1 SRI ABHINANDAN H R2 & R3

172.	5131/2012	SRI JANARDHAN REDDY	R1 & R2 IS H/S
173.	5142/2012	SRI K N KESHAVAPRASHANTH	SRI MAHESH ADV FOR R1 R2 & R3 ARE SD
174.	5144/2012	SRI H.N.KESHAVA PRASHANTH	R2 SERVED, NOTICE TO R1 THROUGH PAPER PUBLICATION IS ACCEPTED
175.	5181/2012	SRI S GANESH SHENOY	SRI RAGHAVENDRA C ADV R1 SRI O MAHESH, VEENA O MAHESH ADV FOR R2
176.	5186/2012	SRI PRATHEEP K C	SRI O MAHESH ADV FOR R1 R2-SD
177.	5198/2012	SRI DESHRAJ	SRI A.M.VENKATESH ADV. FOR R3, R1 & R2 IS D/W
178.	5228/2012	SRI JWALA KUMAR	SRI T.N.VISHWANATHA ADV. FOR R1 & R2, SHRIPAD V SHASTRI ADV. FOR R3
179.	5248/2012 C/W CROB 113/12	SRI O.MAHESH	SRI S.RAJU ADV. FOR R1, R2 SERVED
180.	5250/2012	SRI M.S.NARAYAN	M/S P.R & P.R ASS. FOR R2, NOTICE TO R1, R3 & R4 ARE D/W
181.	5290/2012	SRI O MAHESH	M/S LAWYERS NET ADV FOR R1-R4 R5 IS D/W
182.	5323/2012	SMT SPOORTHY HEGDE	SRI R SHASHIDHARA ADV FOR R1-R11 SRI B PADEEP ADV FOR R12
183.	5336/2012 C/W 5335/12	SMT Y.N.LEELAVATHI	R2 IS D/W, H.N.KESHAVA PRASHANT ADV. FOR R1
184.	5359/2012	SRI B S UMESH	SRI B M CHANDRA SHEKAR & D L VARALAKSHMI ADV FOR R1 R2 THROUGH PAPER PUBLN IS ACCEPTED
185.	5410/2012	SRI M S LINGARAJU	SRI S R SREEPRASAD FOR R1 & R2 R4-SD R3 IS THROUGH PAPER PUBLN IS ACCEPTED
186.	5423/2012	SRI GIRIMALLAIAH	SRI H N KESHAVAPRASHANTH ADV FOR R1 R2 IS H/S

187.	5429/2012	SMT GEETHA RAJ	SRI V.SRINIVAS ADV. FOR R1, R2, R3
188.	5440/2012	SRI A M VENKATESH	SRI K NAGARAJ ADV FOR R1 R2-SD
189.	5465/2012 C/W 5463, 5464, 6743/2011	SRI K SURYANARAYANA RAO	M/S H R RENUKA ADV FOR R2 R3 & R4 ARE SD R1 IS H/S
190.	5499/2012	SRI O MAHESH	SRI H S PRASHANTH ADV FOR R1 R2 & R3 D/W
191.	5547/2012	SRI A N KRISHNA SWAMY	R1 & R2 ARE SD PRKASH HEGDE K ADV FOR R3
192.	5553/2012	SRI K N HARISH BABU	SRI H N KESHAVAPRASHANTH ADV FOR R2 R1 IS DISMISSED
193.	5565/2012	SRI T A KARUMBALIAH	R1 & R2 ARE SD SRI P B RAJU ADV FOR R3 & R4
194.	5596/2012	SMT M R MAMATHA	SRI V SUBASH REDDY FOR R2 SRI CUCKOO DELHI ADV FOR R1
195.	5609/2012	SRI K.T.GURUDEVA PRASAD	SRI K.N.SRINIVASA ADV. FOR R1, K.NAGARAJ ADV. FOR R2
196.	5625/2012	SRI R.C.NAGARAJ	SMT H.R.RENUKA ADV. FOR R3 (NOC), B.PRADEEP ADV. FOR R3, SHIVARAJ PATIL ADV. FOR R4, R1 & R2 SERVED
197.	5637/2012	SRI K.V.SHYAMAPRASADA	R1 IS D/W, RAVISH BENNI ADV. FOR R2
198.	5699/2012	SRI GURUPRASAD B R	R1-SD SRI A R LAKSHMINARAYANA ADV FOR R2
199.	5726/2012	SRI H.S.LINGARAJ	SRI Y.S.MURUGENDRA ADV. FOR R1, C.MUDDURAJ ADV. FOR R2
200.	5740/2012 C/W 5741/12	SRI B.C.SEETHARAMA RAO	SRI C.V.SIJU ADV. FOR R1 TO R3, M.NARAYANAPPA ADV. FOR R4
201.	5752/2012	SHRIPAD V SHASTRI	SRI O.MAHESH ADV. FOR R1, R2 SERVED
202.	5763/2012	SRI B.M.SIDDAPPA	SMT K.R.ROOPA ADV. FOR R1, MADHUKAR NADIG

			ADV. FOR R2, H.S.LINGARAJ ADV. FOR R4, R3 SERVED
203.	5790/2012	SRI R.JAIPRAKASH	R1 & R2 SERVED
204.	5830/2012	SRI N M SHIVANEGOWDA	SRI M U POONACHA ADV FOR R1 SRI M V REVANA SIDDAIAH ADV FOR R3 R2 IS THROUGH PAPER PUBLN IS ACCEPTED
205.	5832/2012	SRI G MANIVANAN	SRI G T KENCHE GOWDA ADV FOR R1 SRI M BABU ADV FOR R1 SRI A N KRISHNA SWAMY ADV FOR R2
206.	5913/2012	SRI M R KUMARASWAMY	SRI K N SRINIVASA ADV FOR R2 R1 IS D/W
207.	5925/2012	SMT GAYATHRI RAVISHNAKAR	SRI A M VENKATESH ADV FOR R1 SRI G N RAJENDRA ADV FOR R1 R2-SD
208.	5989/2012 C/W 5990/2012	SRI ASHOK R KALYANSHETTY	R1 & R2 IS D/W SRI H S LINGARAJ ADV FOR R3 SRI OMKUMAR ADV FOR R4
209.	6055/2012	SRI B.M.SIDDAPPA	SRI A.N.KRISHNASWAMY ADV. FOR R2, R1 SERVED
210.	6099/2012	SMT K.SAROJINI MUTHANNA	SRI R.GUNASHEKAR ADV. FOR R2, R1 SERVED
211.	6118/2012	SRI O.MAHESH	SRI R.CHANDRASHEKAR ADV. FOR R1 TO R3, R4 SERVED
212.	6135/2012	SRI B.A.RAMAKRISHNA	SRI L.S.VENKATAKRISHNA ADV. FOR R1, R2 IS H/S
213.	6138/2012	SMT KAVITHA H.C	SRI H.C.VRUSHABHENDRAIAH ADV. FOR R2, PRAKASH H.C ADV. FOR R1
214.	6211/2012	SRI SURESH M LATUR	R1 IS D/W, R2 SERVED
215.	6214/2012	SRI SURESH M LATUR	SMT G.S.LAKSHMI DEVI ADV. FOR R1, APPEAL AGAINST R2 IS DISMISSED
216.	6259/2012 C/W 8935, 8105/12	SMT HARINI SHIVANANDA	SRI LAKSHMANA ADV. FOR R1 & R3, R2 IS MINOR REP BY R1, R5 TO R7 ARE

			SERVED, R4 IS D/W
217.	6285/2012	SRI A.N.KRISHNASWAMY	SRI RAJENDRA S ADV. FOR R1, R2 & R3 ARE SERVED
218.	6287/2012	SRI A.N.KRISHNASWAMY	SRI KRISHNAMOORTHY D ADV. FOR R1, VENUGOPAL M.S ADV. FOR R2
219.	6295/2012	SRI G.S.BHAT & ASS.	SRI M.K.BHASKARAI AH ADV. FOR R1, B.C.SHIVANNE GOWDA ADV. FOR R2
220.	6300/2012	SRI O.MAHESH	SRI R.SHASHIDHARA ADV. FOR R1 TO R4 (NOC), R2 & R3 ARE MINORS REP BY R1, R5 & R6 ARE SERVED
221.	6301/2012	SRI O.MAHESH	SRI K.T.GURUDEVA PRASAD ADV. FOR R1, R2 SERVED
222.	6305/2012	SRI PATEL D KAREGOWDA	SRI O.MAHESH ADV. FOR R2, A.M.VENKATESH ADV. FOR R5, GIRISH B MANGANAVAR ADV. FOR R1, R3 & R4 SERVED
223.	6317/12 C/W 5647/12	SRI A.SREENIVASAIAH	SRI D.VIJAYAKUMAR ADV. FOR RESPONDENT
224.	6342/2012	SRI LOKESHA M	SRI H.S.LINGARAJU ADV. FOR R1, R2 IS D/W
225.	6343/2012	SRI PRAKASH M.H	SRI D.VIJAYAKUMAR ADV. FOR R1, A.N.KRISHNASWAMY ADV. FOR R2
226.	6359/2012	SRI RAMACHANDRA R NAIK	SMT HARINI SHIVANAND ADV. FOR R3, R2 SERVED, R1 IS D/W
227.	6403/2012 C/W CROB 116/17	SRI K.SURESH	SMT KAVITHA H.C ADV. FOR R3 & R4, ASHOK N. PATIL ADV. FOR R6, JWALA KUMAR ADV. FOR R1 & R2, R2 IS MINOR REPT. BY R1 R5 SERVED
228.	6435/2012 C/W 6436/12 (DD FILED 6453/12 & 6799/12)	SRI S.P.KULKARNI	SRI G.N.RAJENDRA ADV. FOR R3, R1 & R2 SERVED
229.	6443/2012	SRI H.N.KESHAVA PRASHANTH	SRI KALYAN R ADV. FOR R1, R2 IS H/S
230.	6461/2012	SRI K.T.GURUDEVA PRASAD	SRI B.PRADEEP ADV. FOR R1, R2 IS H/S

231.	6484/2012 C/W CROB 24/17	SRI S.V.PRAKASH	SRI HARISH KUMAR M.S ADV. FOR R1, R4 I D/W, SMT H.R.RENUKA ADV. FOR R5, R2 & R3 ARE MINORS REP BY R1
232.	6502/2012	SRI MOHAN KUMAR T	R1 & R2 IS H/S, R3 SERVED
233.	6595/2012 C/W 6597/12	SRI S.V.HEGDE MULKHAND	SRI H.KANTARAJU ADV. FOR R1, H.LAKSHMINARAYAN ADV. FOR R5, R3 & R4 ARE MINORS REP BY R1, R2 & R6 ARE SERVED
234.	6633/2012	SRI JAGADEESHA GOWDA	SRI P.KARUNAKAR ASS. ADV. FOR R1, R2 SERVED
235.	6661/2012 C/W 8140/12	SRI SHRIPAD V SHASTRI	SRI F.S.DABABLI ADV. FOR R1, R1 IS D/W, M.S.SRIRAM ADV. FOR R2, R.RAJAGOPAL ADV. FOR R2 (VK NOT FILED), K.NAGARAJ ADV. FOR R1 (VK NOT FILED)
236.	6687/2012 C/W 9837/12	M/S SHARATH & ASSOCIATES	SRI R.JAIPRAKASH ADV. FOR R8, H.MOHANKUMAR ADV. FOR R1, R4(A) 1, B(2), C(3), D(4), R2 & R3 ARE MINORS REPT. BY R1, R5 STAND ABATED, R4(a) 5 STAND DISMISSED, R6 IS D/W, R7 SERVED
237.	6718/2012	SRI A.N.KRISHNASWAMY	R1 TO R3 SERVED
238.	6776/2012 C/W 7469/12	SRI P.NATARAJU	SRI G.BALAKRISHNA SHASTRY ADV. FOR R1, R2 SERVED, A.N.KRISHNASWAMY ADV. FOR R3
239.	6784/2012	SMT H.R.RENUKA	SRI M.R.NANJUNDA GOWDA ADV. FOR R1, R2 & R3 ARE SERVED
240.	6804/2012	M/S P.NATARAJU & ASS.	SRI B.A.RAMAKRISHNA ADV. FOR R2, R1 IS H/S
241.	6823/2012	SRI C.R.RAVISHANKAR	SRI M.V.HIREMATH ADV. FOR R6 & R7, KUMARA ADV. FOR R1, R2 & R3, R2 & R3 ARE MINORS REPT. BY R1, NOTICE TO R4 & R5 THROUGH PAPER PUBLICATION IS ACCEPTED

242.	6832/2012	SRI A.N.KRISHNASWAMY	R1 TO R6 SERVED, SRI O.MAHESH ADV. FOR R7
243.	6844/2012	SRI O.MAHESH	R2 SERVED, R1 IS H/S
244.	6872/2012	SRI B.C.SEETHARAMA RAO	R1 TO R5 IS H/S
245.	6880/2012 C/W 6049, 6881/2012	SRI O.MAHESH	SRI K.R.MURALI KRISHNA ADV. FOR R1, R2 & R3 SERVED
246.	6984/2012 C/W 4837/12	SRI D.R.NAGARAJA	R1 SERVED, SRI N.SHANKARANARAYANA BHAT ADV. FOR R2 & R4, A.N.KRISHNASWAMY ADV. FOR R3
247.	7055/2012	SRI PATIL D KAREGOWDA	SMT H.R.RENUKA ADV. FOR R2, S.K.MOHIYUDDIN ADV. FOR R1
248.	7099/2012	SRI ANANTHARAM C	R2 IS D/W, RAVI S SAMPRATHI ADV. FOR R1
249.	7100/2012	SRI ANANTHRAM C	R2 IS D/W APPEAL AGAINST R1 IS DISMISSED
250.	7136/2012 C/W 1407/2011	SRI MUNIYAPPA	SRI G HANUMANTHA REDDY ADV FOR R1 R2 IS D/W SRI SRISHAILA ADV FOR R3
251.	7211/2012	SRI SURESH M LATUR	R1 IS D/W SRI O MAHESH ADV FOR R2
252.	7212/2012	SRI D MANMOHAN	SRI D VIJAYKUMAR ADV FOR R1 SMT GEETHARAJ ADV FOR R3 R2 & R4 IS D/W
253.	7266/2012	SRI VASANTHAPPA	SRI B.PRADEEP ADV. FOR R1, R2 IS H/S
254.	7321/2012	SRI PRUTHVI WODEYAR	SMT H R RENUKA ADV FOR R3 SMT MANULA R KAMADALLI ADV FOR R1 (R1 IS MIOR REPT. BY NATURAL GUARDIAN HIS FATHER) R2 IS D/W SRI A N KRISHNASWAMY ADV FOR R3 (VK NOT FILED)
255.	7418/2012	SRI P.L.NANJUNDASWAMY	SRI V.SUBASH REDDY ADV. FOR R2, STEPS TO BE TAKEN IN R/O R1

256.	7419/2012	SRI P.L.NANJUNDASWAMY	SRI O.MAHESH ADV. FOR R1, R2 SERVED
257.	7495/2012	SRI RAMESH R	SRI L.SREEKANTA RAO ADV. FOR R2, R1 IS D/W
258.	7511/2012	SRI A.M.VENAKTESH	SRI N.VIJAYAKUMARA ADV. FOR R1 (NOC), N.KRISHNAMURTHY ADV. FOR R1 TO R3, R4 IS H/S
259.	7520/2012 C/W 9863/10 TO 9866/10, 9868/10 (DD FILE 1708/10)	SRI R.JAIPRAKASH	SRI NARENDRA GOWDA ADV. FOR C/R-1, T.I.ABDULLA ADV. FOR R1, R2 IS H/S
260.	7605/2012	SRI O.MAHESH	SRI K.V.SHYAMAPRASADA ADV. FOR R1 TO R5 (NOC NOT OBTAINED), NARENDRA GOWDA ADV. FOR R1 TO R5, R6 SERVED
261.	7606/2012	SRI RAVISHANKAR A	R1 & R2 SERVED
262.	7630/2012 C/W 9034/12	SRI D.VIJAYAKUMAR	SRI D.V.VISHWANATHA GOWDA ADV. FOR C/R
263.	7643/2012	SRI A M VENKATESH	R1-SD SRI N S NARASIMHA SWAMY ADV FOR R2
264.	7711/2012	SRI K.PRASAD HEGDE	SRI K.N.SRINIVASA ADV. FOR R3, K.DHIRAJ KUMAR ADV. FOR R4, R1 SERVED
265.	7716/2012	SRI A.N.KRISHNA SWAMY	R4 SERVED, SRI A.ANANDA SHETTY ADV. FOR R3, APPEAL AGAINST R1 & R2 IS DISMISSED
266.	7727/2012	SRI B.C.SHIVANNEGOWDA	SRI R.C.NAGARAJ ADV. FOR R1 TO R3, SRIKANTH N.V ADV. FOR R5, R4 SERVED
267.	7749/2012	SRI GIRISH B BALADARE	SRI H.S.LINGARAJ ADV. FOR R1, RAJARAM SOORYAMBAIL ADV. FOR R2
268.	7770/2012	SRI KALYAN R	SRI O MAHESH ADV FOR R2 R1 SD
269.	7810/2012	M/S CHINMAYI ASS.	R1 IS D/W, SRI P.B.RAJU ADV. FOR R2
270.	7825/2012 C/W 5812/2012	SRI B C SEETHARAMA RAO	B SATHISH ADV FOR R1 (NOC) R2 IS H/S
271.	7931/2012	SRI SURESH M LATUR	SRI D.S.SRIDHAR ADV. FOR R2, R1 IS D/W

272.	7950/2012	SRI C.SHANKARA REDDY	SRI D.C.JAGADEESH ADV. FOR R1 TO R3, R3 IS MINOR REP BY R1, R4 IS H/S
273.	7953/2012 C/W 6697/12	SRI KALYAN R	R1 SERVED, SMT H.R.RENUKA ADV. FOR R2
274.	7961/2012	R LAKSHMANA	SRI G M CHANDRASHEKAR ADV FOR R1 APPEAL AGAINST R2 IS DISMISSED
275.	7963/2012	SRI B C SEETHARAMA RAO	SRI N GOPALAKRISHNA ADV FOR R1-R5 (R2-R4 ARE MINORS REPT. BY R1) R6-SD
276.	7991/2012	SRI C.R.RAVISHANKAR	R1 SERVED, R2 IS H/S
277.	8039/2012	SRI N.GOPALKRISHNA	SRI D.VIJAYAKUMAR ADV. FOR R2, R1 SERVED
278.	8164/2012	SRI SHRIPAD V SHASTRI	SRI R.JAIPRAKASH ADV. FOR R1, R2 & R3 ARE D/W
279.	8291/2012	SRI SHRIPAD V SHASTRI	SRI S.V.HEGDE MULKHAND ADV. FOR R1, R2 IS D/W, R3 IS D/W
280.	8321/2012	SRI C.SHANKARA REDDY	SRI CHETHAN B ADV. FOR R1 TO R4 (NOC NOT OBTAINED), D.J.NINGARAJA ADV. FOR R1 TO R4, C.P.PUTTARAJ ADV. FOR R5
281.	8359/2012	SRI K.L.SREENIVAS	SRI A.RAVISHANKAR ADV. FOR R2, R1 IS H/S
282.	8373/2012	SRI SHRIPAD V SHASTRI	SRI D.N.SAHADEVA REDDY ADV. FOR R2, S.KRISHNAKISHORE ADV. FOR R1
283.	8410/2012	SRI K.SHANTHARAJ (NOC), SRI B.K.VASUDEVAMURTHY	SRI E.I.SANMATHI ADV. FOR R1, R2 IS D/W
284.	8420/2012 C/W 8421/2012, 415/2013 & 414/2013	SRI B PRADEEP	SRI S RAJASHEKAR ADV FOR R1 R2 & R3 ARE SD
285.	8454/2012	SRI S.S.MAHENDRA	R1 IS D/W, SRI D.S.SRIDHAR ADV. FOR R2
286.	8517/2012	SRI R.GOPAL	R1 SERVED, R2 IS D/W, B.PRADEEP ADV. FOR R3 (VK NOT FILED)
287.	8539/2012	SRI M.E.NAGESH	SRI B.S.UMESH ADV. FOR R2, R1 IS D/W

288.	8582/2012	SRI A M VENKATESH	SRI PATEL D KAREGOWDA FOR R1 & R2 SRI V B SIDDARAMAIAH ADV FOR R3
289.	8625/2012	SRI I.THARANATH POOJARY	SMT S.NIRMMALA ADV. FOR C/R-2, ANITHA.N ADV. FOR R3, K.SURESH ADV. FOR R4, APPEAL AGAINST R1 STANDS DISMISSED
290.	8669/2012	SRI G.RAVISHANKAR SHASTRY	SRI A.M.VENKATESH ADV. FOR R2, VIJAYAKUMAR M.C ADV. FOR R1, M.S.SRIRAM ADV. FOR R4, R3 SERVED
291.	8671/2012	SRI GIRISH B BALADARE	SRI K.KISHORE KUMAR REDDY ADV. FOR R1, R2 SERVED
292.	8676/2012	SRI GIRISH B BALADARE	R2 SERVED, SRI B.PRADEEP ADV. FOR R1, H.S.LINGARAJ ADV. FOR R1
293.	8707/2012	SRI R.SHASHIDHARA	SRI A.N.KRISHNA SWAMY ADV. FOR R2, NOTICE TO R1 IS DEEMED TO BE COMPLETE
294.	8850/2012	SMT H.R.RENUKA	NOTICE TO R1 THROUGH PAPER PUBLICATION IS ACCEPTED
295.	8929/2012	SRI A.N.KRISHNASWAMY	SRI R.L.N.MURTHY ADV. FOR R1, NOTICE TO R2 BY WAY OF PAPER PUBLICATION IS ACCEPTED
296.	9196/2012	SRI M.U.POONACHA	SRI K.VENKATA CHALAPATHI ADV. FOR R1, K.V.SATHISH ADV. FOR R2
297.	9469/2012 C/W 9468/12	SRI O.MAHESH	SRI M.PRABHAKAR ADV. FOR R1, R2 SERVED
298.	9509/2012	SRI B.C.SEETHARAMA RAO	R1 SERVED, NOTICE TAKEN TO R2 THROUGH PAPER PUBLICATION IS ACCEPTED
299.	9527/2012	SRI CHETHAN B	SRI D.P.ASHOK ADV. FOR R1, R2 SERVED
300.	9972/2012	SRI B.C.SEETHARAMA RAO	SRI P.N.HARISH ADV. FOR R1 TO R3, R.GOPAL ADV. FOR R4, R5 SERVED